

**THE UNION BUDGET, 2018-19**

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Now, we will take up the Budget Discussion ...*(Interruptions)*... Shri P. Chidambaram.

SHRI P. CHIDAMBARAM (Maharashtra): Mr. Chairman, Sir, since yesterday, the House has been waiting to begin....

**श्री मेघराज जैन** (मध्य प्रदेश): उपसभाध्यक्ष जी, चिदम्बरम जी ने करोड़ों छोटे व्यापारियों का अपमान किया है। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

**कुमारी शैलजा** (हरियाणा): सर, अगर ये इस तरह का व्यवहार करेंगे तो कोई बोल नहीं पाएगा। ...*(व्यवधान)*... यह कोई तरीका है? ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Do you want the Budget Discussion or not? ...*(Interruptions)*...

**श्री प्रमोद तिवारी** (उत्तर प्रदेश): सर, भारतीय जनता पार्टी चाहती है कि चिदम्बरम साहब अपने विचार न रखें, इस के लिए कोई-न-कोई बहाना ढूँढ रही है। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

**श्री प्रमोद तिवारी**: आपने चिदम्बरम साहब का नाम बुलाया है, लेकिन भारतीय जनता पार्टी के लोग जान-बूझकर उन्हें रोकना चाहते हैं। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

**श्री प्रमोद तिवारी**: इन की कोई बजट नीति नहीं है वरना मैं कोई कारण नहीं समझ सकता कि जब चिदम्बरम जी को आप ने बुलवाया है ...*(व्यवधान)*...

**श्री मेघराज जैन**: चिदम्बरम जी ने ...*(व्यवधान)*... वे माफी मांगें। ...*(व्यवधान)*...

**श्री आनन्द शर्मा** (हिमाचल प्रदेश): यह क्या तरीका है? ...*(व्यवधान)*...

**श्री नीरज शेखर** (उत्तर प्रदेश): ये डर गए हैं। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Mr. Minister. ...*(Interruptions)*... The Parliamentary Affairs Minister. ...*(Interruptions)*...

**श्री प्रमोद तिवारी:** सर, अब सच्चाई सामने आ गयी है। ...*(व्यवधान)*...

**श्री रिपुन बोरा** (असम): अगर नहीं सुनना चाहते, तो बाहर चले जाओ। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... The nation is watching you. ...*(Interruptions.)*...

**श्री आनन्द शर्मा:** यह क्या तरीका है? Sir, invoke Rule 255 against the Ruling Party Members. ...*(Interruptions)*... यह क्या हो रहा है? ...*(व्यवधान)*... अनंत कुमार जी, यह क्या हो रहा है?

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

**श्री मेघराज जैन:** इन्होंने करोड़ों छोटे व्यापारियों ...*(व्यवधान)*... ये माफी मांगें। ...*(व्यवधान)*...

SHRI DEREK O' BRIEN (West Bengal): Sir, we want the House to run. ...*(Interruptions)*... Please allow Shri P. Chidambaram to speak. ...*(Interruptions)*...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Mr. Parliamentary Affairs Minister, with a great difficulty, after a great deal of discussion between the Chairman and the leaders of the Opposition parties, we have succeeded that this House should function and this time, not a single Opposition Member has got up. It is the first time that the Ruling party does not want to discuss the Government Business. ...*(Interruptions)*... It is a total failure of the Government. ...*(Interruptions)*... It is a total failure of the Government to run this House. ...*(Interruptions)*...

SHRI CHUNIBHAI KANJIBHAI GOHEL (Gujarat): We are willing to run this House. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

**श्री आनन्द शर्मा:** आप संसद चलाना चाहते हैं या संसद खत्म करना चाहते हैं?

THE MINISTER OF CHEMICAL AND FERTILIZERS; AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Sir, the hon. Leader of the Opposition is unnecessarily accusing that we don't want to run the House. ...*(Interruptions)*... The Government wants to run the House. ...*(Interruptions)*... We want to have a fruitful discussion. ...*(Interruptions)*... We want to have a fruitful discussion on

the Budget but if there are issues perturbing the hon. Members, they have every right to raise those issues. ...*(Interruptions)*... At the same time,...

KUMARI SELJA: Sir, this is the way. ...*(Interruptions)*...

SHRI ANANTHKUMAR: Sir, the hon. Leader of Opposition also should advise his colleagues in the other House. ...*(Interruptions)*... In the Lok Sabha, when the hon. Prime Minister was giving the reply to the Motion of Thanks on the President's Address. ...*(Interruptions)*...

SHRI GHULAM NABI AZAD: It is the behaviour of the Parliamentary Affairs Minister who is supposed to run the Parliament! If the Parliamentary Affairs Minister himself becomes a party in disrupting the House, I am sorry about the conduct and behaviour of the Parliamentary Affairs Minister.

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please go back. ...*(Interruptions)*... Please go back. ...*(Interruptions)*...

SHRI ANANTHKUMAR: And in the other House, they behaved like this. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Don't show all these things. ...*(Interruptions)*...

SHRI ANANTHKUMAR: They did not allow the hon. Prime Minister to speak. ...*(Interruptions)*... It has never happened in the last 70 years of democracy, in the temple of this democracy. ...*(Interruptions)*... Ghulam Nabiji is a witness. Anand Sharmaji is a witness. ...*(Interruptions)*... They should have advised Sonia Gandhi. ...*(Interruptions)*... They should have advised Rahul Gandhi. ...*(Interruptions)*.... They should have advised Mallikarjun Kharge. ...*(Interruptions)*... Why have they behaved so? I am not justifying that. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Now, I request you that the House should be in order. ...*(Interruptions)*... Please. ...*(Interruptions)*... The House should be in order. ...*(Interruptions)*...

SHRI ANANTHKUMAR: Sir, for the entire one-and-a-half hours. ...*(Interruptions)*... रोकने की कोशिश की है। ...*(व्यवधान)*...

SHRI ANAND SHARMA: Sir, I have a point of order. ...*(Interruptions)*...

SHRI GHULAM NABI AZAD: The conduct and behavior of the ruling party and more so...(Interruptions)... The conduct and behavior of the Minister. ...(Interruptions)...

श्री अनंत कुमार: जब माननीय प्रधान मंत्री बोल रहे थे ...(व्यवधान)... माननीय प्रधान मंत्री जब राष्ट्रपति के अभिभाषण पर चर्चा का जवाब दे रहे थे, तब कांग्रेस पार्टी ने ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Mr. Minister, please cooperate. ...(Interruptions)... Mr. Ananthkumar, please cooperate. ...(Interruptions)...

श्री अनंत कुमार: रोकने की कोशिश की। ...(व्यवधान)... इनकी लोकतंत्र में कोई आस्था नहीं है। ...(व्यवधान)... They don't have any commitment to the democratic tradition. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Mr. Ananthkumar, please cooperate. ...(Interruptions)...

SHRI ANANTHKUMAR: I condemn it as a Parliamentary Affairs Minister. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please go back. ...(Interruptions)...

SHRI ANANTHKUMAR: This is not proper...(Interruptions)... And they want cooperation from all the Members of the House! ...(Interruptions)... When the hon. Prime Minister, the Leader of the House, was speaking, they did not cooperate. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Mr. Minister, whatever happens in that House, it cannot be repeated here. ...(Interruptions)... Whatever has happened in that House, don't disturb here ...(Interruptions)...

SHRI ANANTHKUMAR: Sir, I want you to continue the debate. ...(Interruptions)... I want you to continue the debate. ...(Interruptions)... Let the debate continue. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Then ask your Members to sit down. ...(Interruptions)... Ask your Members to sit down.

SHRI ANANTHKUMAR: Let Mr. Chidambaram speak. ...(Interruptions)... Yesterday, the hon. Prime Minister spoke for one-and-a-half hours. ...(Interruptions)... He

spoke for one-and-a-half hours ...*(Interruptions)*... He gave the reply...*(Interruptions)*... He gave the reply to all the questions raised by the Opposition... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Tell your Members...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Yes, you speak. ...*(Interruptions)*... I have called Shri Derek O'Brien. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, this is historic. ...*(Interruptions)*... The ruling NDA, the BJP MPs are disrupting the House. We want the discussion on the Budget. They do not have any answers. ...*(Interruptions)*... They cannot answer the questions on the Budget. ...*(Interruptions)*... They do not have any facts. They are disrupting the House. The nation must see. ...*(Interruptions)*... The BJP is disrupting the House. ...*(Interruptions)*... The NDA is disrupting the House... *(Interruptions)*... Come and debate. ...*(Interruptions)*... Come and debate with us. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Mr. Ananthkumar, please ask your Members to sit down. ...*(Interruptions)*... I appeal to you ...*(Interruptions)*...

SHRI ANANTHKUMAR: Sir, our Members have no problem in cooperating in the debate on the Budget. ...*(Interruptions)*... Even our MoS, Finance is here. ...*(Interruptions)*... But Mr. Vice-Chairman, Sir, Ghulam Nabi Azadji, hon. Leader of Opposition, one of the senior-most leaders of the Congress party and Mr. Anand Sharma, इन दोनों को प्रधान मंत्री जी के खिलाफ ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Do you want the discussion or not? ...*(Interruptions)*...

**श्री अनंत कुमार:** माननीय प्रधान मंत्री के भाषण के समय ...*(व्यवधान)*... कल उनके जवाब के समय इन्होंने गतिरोध किया। ...*(व्यवधान)*... इन्होंने जो हंगामा किया, उसके बारे में माननीय प्रधान मंत्री जी से दोनों को माफी मांगनी चाहिए। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): No, no. ...*(Interruptions)*... This House was orderly. ...*(Interruptions)*... When the Prime Minister was speaking, this House was orderly. ...*(Interruptions)*... This House was orderly. ...*(Interruptions)*... I appeal to the Treasury Benches, please cooperate. ...*(Interruptions)*... I appeal to you to please cooperate. ...*(Interruptions)*...

SHRI ANANTHKUMAR: They should explain that. ...*(Interruptions)*... They should explain why they behaved like that. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): I appeal to you. ...*(Interruptions)*...

SHRIANANTHKUMAR: Sir, from 2004 to 2014, Manmohan Singhji was the Prime Minister. Before that also, many Congress Prime Ministers were there. ...*(Interruptions)*... When those Prime Ministers gave reply to the President's Address, then at no time, being a major Opposition party, the Bharatiya Janata Party ever thought of behaving like this. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, Treasury Benches are interrupting. ...*(Interruptions)*... What is this?

SHRI ANANTHKUMAR: My request to you is ...*(Interruptions)*... It is a very sad example of intolerance. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): I appeal to the Minister. ...*(Interruptions)*... You are the Parliamentary Affairs Minister. ...*(Interruptions)*... Please go back. ...*(Interruptions)*... I adjourn the House for ten minutes.

*The House then adjourned at eleven minutes past two of the clock.*

*The House reassembled at twenty-one minutes past two of the clock,*

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN) *in the Chair*

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Hon. Members, let us start the discussion. ...*(Interruptions)*... Please do not disturb. Please go back to your seats. ...*(Interruptions)*... Shri P. Chidambaram may speak now. ...*(Interruptions)*... Please go back. ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: Sir, they are coming into the Well. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Shrimati Renuka Chowdhury, please sit down. ...*(Interruptions)*... Please-take your seat. ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: Mr. Vice-Chairman. ...*(Interruptions)*...

SHRI ANAND SHARMA: Hon. Vice-Chairman, Sir, I want to make one submission. ...*(Interruptions)*... Yesterday we had a debate in this House. For two full days we discussed the Motion of Thanks on the President's Address in a correct parliamentary manner. It is most unfortunate and unprecedented in the history of Indian Parliament that the Parliamentary Affairs Minister is encouraging disruption in this House. He wants the Opposition to apologize for what happened —the dynamics — in the other House. This House heard the Prime Minister. ...*(Interruptions)*... You should make a truthful statement. And the Parliamentary Affairs Minister who himself has violated every parliamentary norm, is not the right person to tell us about our commitment to democracy. ...*(Interruptions)*... We have a commitment to democracy. That is why we heard the Prime Minister, without disruption. We heard everyone, and there was no disruption. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please go back. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*..

SHRI ANAND SHARMA: There was no interruption. How can you say that? ...*(Interruptions)*... He has said so. ...*(Interruptions)*... Yes, he has questioned that. And I have the right to answer. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Mr. Ramesh, please cooperate. ...*(Interruptions)*...

SHRI ANAND SHARMA: We cannot be bullied. You are holding the Parliament to ransom. ...*(Interruptions)*... They don't believe in democracy. ...*(Interruptions)*...

SHRI ANANTHKUMAR: Mr. Vice-Chairman, Sir, it is very unfortunate that the Deputy Leader of the Congress Party Anand Sharmaji, is saying again and again that the Parliamentary Affairs Minister is inciting the situation. But, he should understand, and Ghulam Nabiji should understand that Shrimati Sonia Gandhi herself is responsible for the awkward situation in the other House. ...*(Interruptions)*... He is talking about the commitment to democracy. What is his commitment to democracy, Sir? What happened in the other House is known to everybody. ...*(Interruptions)*... हमारे जो सदस्य हैं, वे आक्रोशित हैं। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (T.K. RANGARAJAN): You ask your Members to go back to their seats. ...*(Interruptions)*...

SHRI ANANTHKUMAR: Sir, Parliament comprises both the Houses. Combined together is Parliament. ...*(Interruptions)*... Hon. Prime Minister is the leader of Parliament, whether he speaks in this House or the other House. His speech is obstructed. ...*(Interruptions)*...

THE VICE-CHAIRMAN (T. K. RANGARAJAN): Do you want the Discussion or not? ...*(Interruptions)*... I am asking you: Do you want the Discussion on the Budget or not? ...*(Interruptions)*...

SHRI ANANTHKUMAR: Sir, the Members are agitated. ...*(Interruptions)*...

THE VICE-CHAIRMAN (T.K. RANGARAJAN): I request your party Members to remain silent. ...*(Interruptions)*...

SHRI ANANTHKUMAR: I request, through you, Mr. Chidambaram, the hon. Member and former Finance Minister to speak. ...*(Interruptions)*.. Let the people listen. All our Members are agitated; they are protesting against the behaviour of the Congress Party Members in the other House. ...*(Interruptions)*... उनका आक्रोश तो अपनी जगह पर रहेगा। ...*(व्यवधान)*... वे आक्रोशित हैं, वे अपना आक्रोश दर्ज कराते रहेंगे। ...*(व्यवधान)*... इस बीच वे बोल सकते हैं। ...*(व्यवधान)*... वे बोल सकते हैं। उनको बोलने दीजिए। ...*(व्यवधान)*...

SHRI TAPAN KUMAR SEN (West Bengal): Has he taken permission from the Chair? ...*(Interruptions)*...

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): Mr. Vice-Chairman, Sir, I want to say one thing. The hon. Prime Minister spoke for nearly two hours in the other House on the Motion of Thanks to the President's Address. It has never happened in seventy years that the Prime Minister was obstructed. ...*(Interruptions)*... The Prime Minister was disturbed for the full two hours. ...*(Interruptions)*.. We are ready for a debate. As Ananthkumarji said, let Mr. Chidambaram speak on the debate. ...*(Interruptions)*...

THE VICE-CHAIRMAN (T. K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Let Mr. Anand Sharma speak. ...*(Interruptions)*...

श्री आनन्द शर्मा: माननीय उपसभाध्यक्ष महोदय, हमने सरकार से और सभापति महोदय से बात करके ...*(व्यवधान)*... संसद को सुचारु रूप से चलाने के लिए पूर्ण सहयोग दिया। ...*(व्यवधान)*... इस सदन के अन्दर माननीय प्रधान मंत्री जी की बात सुनी गई, ...*(व्यवधान)*... पर उसके बावजूद



मंत्रियों के द्वारा यह कहा जा रहा है ...*(व्यवधान)*... कि विपक्ष ने, कांग्रेस पार्टी ने बात नहीं सुनी। ...*(व्यवधान)*... सर, रिकॉर्ड निकाल कर देखिए, ...*(व्यवधान)*... प्रधान मंत्री बोले हैं और सबने सुना है। ...*(व्यवधान)*... प्रधान मंत्री को टोका-टाकी नहीं की, कोई व्यवधान नहीं था। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (T. K. RANGARAJAN): Please sit down. ...*(Interruptions)*... Mr. Chidambaram to speak now. ...*(Interruptions)*... You start speaking, please. ...*(Interruptions)*... We want the Budget Session to go on.

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): I have called Mr. Chidambaram to speak. ...*(Interruptions)*... You start speaking. ...*(Interruptions)*... Do you want this discussion to go on? ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: Mr. Vice-Chairman, Sir, ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Mr. Chidambaram to speak. ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: Sir, yesterday the House began the debate on the Budget. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): You speak.

SHRI P. CHIDAMBARAM: Sir, the Prime Minister ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): I appeal to the Treasury Benches to sit down. ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: We heard the Prime Minister with rapt attention yesterday when he was speaking on the Motion of Thanks to the President's Address. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): I have asked Mr. P. Chidambaram to speak. ...*(Interruptions)*... Sit down. ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: The Prime Minister spoke about the achievements in the last four years, and to that, the hon. Prime Minister is entitled to. ...*(Interruptions)*... The Budget is supposed to be a roadmap for the year ahead. ...*(Interruptions)*... Before the Budget another document is tabled by the Government, in fact, ...*(Interruptions)*... It is a very researched document, a very argued document ...*(Interruptions)*... It is fully supported by facts. ...*(Interruptions)*... That is the Economic Survey presented by the Chief

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Economic Advisor. ...*(Interruptions)*... Unfortunately, the Chief Economic Advisor has been a good doctor. ...*(Interruptions)*... The patient is a terrible patient. ...*(Interruptions)*... What is the diagnosis of the Chief Economic Advisor? ...*(Interruptions)*... I thought the hon. Prime Minister would refer to the diagnosis. ...*(Interruptions)*... We understand that the patient is very ill, the patient may be even terminally ill. ...*(Interruptions)*... The doctor has prescribed further treatment. ...*(Interruptions)*... But we did not hear a word from the hon. Prime Minister. ...*(Interruptions)*... This is what the doctor is saying. He goes further and says, 'Our education... ...*(Interruptions)*... and I quote, "The issue that needs re-emphasizing is education, looking at the looming technological headwinds... ...*(Interruptions)*... and the risk of there being a stall in India's convergence process, ...*(Interruptions)*... the education challenge cannot be addressed soon, given India's alarming outcomes. ...*(Interruptions)*... The second challenge is agriculture and what did the doctor say? The doctor said. ...*(Interruptions)*... Listen to me. Most of us are from rural constituencies. Most of us owe our first allegiance to the farmers and this is what the doctor says... ...*(Interruptions)*... In the last four years, the level of real agricultural GDP and the level of real agricultural revenue have remained constant. In the last four years, real wages have not increased, real GDP has not increased in agriculture, which means, compared to other sectors, the farmer has become poorer and poorer when India's GDP rises. You claim that India's economy has grown by six per cent, six-and-a-half per cent, seven per cent, ...*(Interruptions)*... is the world's fastest economy. Thank God you have not claimed that we are growing at 100 per cent, but the fact is, while India is growing according to you, the farmer's real wages, the farming sector's real GDP has remained constant. What does that mean? Please understand. Please reflect on that. It means that the farmer, relatively to other sections of the society, has become poorer and poorer, ...*(Interruptions)*... The third challenge is employment. What does the doctor say about employment? He says, "Providing India's young and burgeoning labour force, with good, high productivity jobs will remain a pressing medium term challenge." ...*(Interruptions)*... For four years you could not meet this challenge. You have one year left. How are you going to meet this challenge in one year? You don't have any medium term plan. ...*(Interruptions)*... You have a one year term more. If you have not addressed this challenge in the last four years, how are you going to address this challenge in one year? This is what the doctor said. Sir, it is unfortunate that the hon. Finance Minister, the Leader of the House, is not present when we started the Discussion on the Budget. In fact, I anticipated this. I anticipated

that he would not be present. ...*(Interruptions)*... He will understand the numbers better than anyone else because he is in the chair ...*(Interruptions)*... I think I understand it fairly well. I am therefore, prepared to ask him 12 questions. I know he won't answer it here. He is not here. I hope he will answer it sometime in this House or I hope he will answer it somewhere. But somewhere the people in this country need answers to the 12 questions that I wish to ask the hon. Finance Minister on the numbers of this Budget. After I ask these questions, I want to talk about a few other things very briefly. The first question is, the Economic Survey said, "There are two macroeconomic vulnerabilities, the fiscal deficit account and the current account deficit. Budget 2018-19 has made the fiscal deficit worse. As against the target of 3.2 per cent, you have fixed the target of 3.5 per cent and for the next year, as against the target of 3 per cent, you have fixed target at 3.3 per cent. What I want to ask the Government is, while we know the fiscal deficit number for the current year, I want to know what the current account deficit number for the current year is and what the current account deficit number for the next year is.

Sir, Question No. 2: Every deficit target has been breached by the Budget. ...*(Interruptions)*... Fiscal deficit has been breached. Revenue deficit has been breached. ...*(Interruptions)*... Effective revenue deficit has been breached. ...*(Interruptions)*... Primary deficit has been breached. ...*(Interruptions)*... Will the impact of these deficits be inflationary? ...*(Interruptions)*... Currently, the Wholesale Price Index stands at 3.6 per cent. The Consumer Price Index in December stood at 5.2 per cent. ...*(Interruptions)*... Yesterday, the Reserve Bank of India said April-December, 2018, inflation will rise to 5.6 per cent. ...*(Interruptions)*... What I want to ask the Government is: What is the Government's estimate of average WPI and average CPI in 2017-18 and 2018-19? ...*(Interruptions)*...

Question No. 3: Thanks to the Budget, Treasury Bond yields have increased rapidly in the last six days. ...*(Interruptions)*... On 31st January, the interest rate was 7.43 per cent. Yesterday, the yield on Treasury Bonds rose to 7.57 per cent. ...*(Interruptions)*... I cannot recall a six-day period in which Treasury Bond yield had risen by 14 basis points. ...*(Interruptions)*... What I want to ask the Government is: Is this a signal that the interest rate across all instruments is going to rise? ...*(Interruptions)*... Is this the signal that we are being faced with inflation within six months to twelve months period? ...*(Interruptions)*...

Question No. 4: What is your assumption of the crude oil price in the Budget? ...*(Interruptions)*... Every Budget ...*(Interruptions)*... assumes that crude oil prices will

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remain at a particular level. ...*(Interruptions)*... I remember, July 8, 2008, when crude oil prices crossed US \$ 147 a barrel. ...*(Interruptions)*... When you came to Government, you got a bonanza. ...*(Interruptions)*... Sir, crude oil prices went below US \$ 40 a barrel. ...*(Interruptions)*... But, you wasted that opportunity. ...*(Interruptions)*... Today, crude oil is US \$ 67 a barrel. I want to ask the Government: Suppose the crude oil price rises to US \$ 70 or 75 a barrel, what is the impact of it on your Budget estimates? ...*(Interruptions)*... The most important question, on behalf of millions of people who ride two-wheelers, millions of people who travel in buses, millions of people who use tractors, will you ...*(Interruptions)*... increase retail price on petrol and diesel or will you cut the excise tax and give relief to the poor people? ...*(Interruptions)*... I want a definite answer. When crude oil prices rise, will you cut the excise duty rather than increase the price of petrol and diesel? ...*(Interruptions)*... You give us a definite answer -- 'Yes' or 'No'. ...*(Interruptions)*...

Question No. 5: ...*(Interruptions)*... By increasing the fiscal deficit from 3.2 per cent to 3.5 per cent in the current year, you additionally borrowed ₹ 48,000 crores. ...*(Interruptions)*... I want you to understand these numbers. ...*(Interruptions)*... They will understand it tomorrow or later. ...*(Interruptions)*... By increasing your borrowings by ₹ 48,000 crores and if you add ₹ 37,000 crore which ONGC borrowed on your behalf, total borrowings will be ₹ 85,000 crores. ...*(Interruptions)*... I want to ask you: Where did this ₹ 85,000 crores go in the Budget? What did you do with ₹ 85,000 crores? If you look at the numbers closely, the total expenditure increased only by ₹ 71,000 crores. Where additional borrowing is Rs. 85,000 crores, the total expenditure increases by ₹ 71,000 crores. When you look closely, you find Revenue Expenditure — mark my words, Revenue Expenditure, not Capital Expenditure — has increased by ₹ 1,07,371 crores. So, what have you done? You borrow ₹ 85,000 crores, ...*(Interruptions)*... Your Capital Expenditure is ....*(Interruptions)*... and you spend on revenue account an additional ₹ 1,07,371 crores. ....*(Interruptions)*... History, will say that this is a spendthrift Government. ....*(Interruptions)*... All norms of fiscal prudence have been thrown out of the window and you have wasted money ....*(Interruptions)*...

Question No. 6: What is your Capital Expenditure? According to the Budget Estimates, 2017-18, it is a very serious number. ...*(Interruptions)*... I want you to note this number. According to the Budget Estimates for the current year, the Capital Expenditure was ₹ 3,09,000 crores. ...*(Interruptions)*... According to the Revised Estimates, the

Capital Expenditure is only ₹ 2,73,000 crores. ...*(Interruptions)*... There is a shortfall of ₹ 36,000 crores. Please tell me, which are the schemes and projects that have been hit by the reduction in Capital Expenditure? ...*(Interruptions)*... Which projects have been hit? You should ask, whether Polavaram Project has been hit or a railway project has been hit or a road project has been hit. ...*(Interruptions)*... Which project has been hit by the reduction of ₹ 36,000 crores in the Capital Expenditure? Please give us a list of projects that have been hit. ...*(Interruptions)*...

Question No.7: Nominal GDP in 2017-18, according to the Budget, is estimated to grow at 10.5 per cent. ...*(Interruptions)*... The real GDP will grow by 6.5 per cent. So, nominal GDP will grow by 10.5 per cent, and the real GDP will grow by 6.5 per cent. ...*(Interruptions)*... Then, next year, you say nominal GDP will grow by 11.5 per cent. What I want to ask is this. ...*(Interruptions)*... Will this additional one per cent be reflected in the real GDP growth or in the inflation? ...*(Interruptions)*... According to yesterday's RBI statement, this additional one per cent will not come by way of growth, but will come by way of inflation. ...*(Interruptions)*... When the growth will be the same for next year, you must answer, where will this one per cent go. ...*(Interruptions)*...

Now, we come to a very sensitive matter ...*(Interruptions)*... Now we come to a very sensitive matter. ...*(Interruptions)*... Question No. 8. Before you assumed office, you had promised two crore jobs a year. According to the International Labour Organization (ILO), a proper job is employment that is certain, regular and reasonably secure. ...*(Interruptions)*... A 'job' is defined as employment that is certain. It is regular. It is everyday, six days a week. And, it is reasonably secure. ...*(Interruptions)*... A job is defined as an employment which is certain. ...*(Interruptions)*... Every day you go there. ...*(Interruptions)*... There is work, it is regular, it is everyday - six days a week, and, it is reasonably secure. ...*(Interruptions)*... That is a job. What is your definition of a job? ...*(Interruptions)*... You must answer this question. What is your definition of a job? How many ILO-defined jobs have you created in the last four years? ...*(Interruptions)*... In a lighter vein, I may say, will you now recommend to the ILO that frying *pakor*as is also a job? ...*(Interruptions)*...

Question No. 9: In the Budget Estimates, the customs duty for the current year was supposed to be ₹ 2,45,000 crores. ...*(Interruptions)*... Very serious number, Sir! The customs duty estimate was ₹ 2,45,000 crores. In the Revised Estimate, it is only Rs.1,35,000 crores. ...*(Interruptions)*... How did ₹ 2,45,000 crores become ₹1,35,000

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crores? What is worse is, the next year, customs duty estimate is only ₹ 1,12,500 crores. ...*(Interruptions)*... From ₹ 2,45,000 crores, this year, it has become ₹ 1,35,000 crores and-for the next year, it is ₹1,12,500 crores. ...*(Interruptions)*... This is, despite, in the Budget, the Finance Minister has raised customs duties across the board, and imposed surcharge on customs duty. ...*(Interruptions)*... After all these, why is customs duty figure coming down to ₹ 1,12,500 crores next year? ...*(Interruptions)*... Is there a story that you have not yet told the country and the people? If there is a story, please tell us the story. ...*(Interruptions)*...

Question No. 10: I am a little puzzled by these numbers. ...*(Interruptions)*... You have taken credit for service tax and excise duties up to 30th June, 2017 and also for excise revenue on non-GST goods. ...*(Interruptions)*... The GST came into effect on 1st of July, 2017. Your GST revenue collection for 2017-18 is estimated at ₹ 4,44,631 crores. What I want to know is, you have accounted for service tax up to 30th June, you have accounted for excise duty up to 30th June, you have accounted for excise duty on non-GST goods for the whole year, and, then, you say GST revenue is ₹ 4,44,631 crores. ...*(Interruptions)*... My calculation says this is for nine months. Somebody would ask how can it be nine months! March's will come in April; this is only for eight months. ...*(Interruptions)*... Then I hear the Finance Minister and the Finance Secretary saying this is only for 11 months, how is the GST for 11 months? Please explain to us the mystery of this number. ...*(Interruptions)*...

Question No. 11: The Economic Survey, the good doctor that you hired in 2014, a competent doctor, Dr. Arvind Subramanian, says, two things are worrying him - the fall in savings and the fall in investments. ...*(Interruptions)*... Unfortunately, please correct me if I am wrong, nowhere in his Budget speech has the Finance Minister even acknowledged that savings have fallen and investments have fallen. Nowhere. ...*(Interruptions)*... But please understand one more fact. ...*(Interruptions)*... Corporate savings are not falling, which means, corporate profits have been good, corporate savings are more or less constant. ...*(Interruptions)*... It is household savings which have fallen. Individual household saving has fallen. ...*(Interruptions)*... As a result, gross fixed capital formation has fallen by five percentage points during your tenure. ...*(Interruptions)*... From a high of 35 per cent, today about 29 per cent is your GFCF; 29 per cent is your GFCF. ...*(Interruptions)*... Five per cent on GDP is a loss of investments. ...*(Interruptions)*...

In that background, I want to ask you the following. ...*(Interruptions)*... Corporation tax is expected to grow next year by only 10.15 per cent. Income-tax is expected to grow by 19.88 per cent. ...*(Interruptions)*... But GST is expected to grow by a whopping 67 per cent. GST is an indirect tax. ...*(Interruptions)*... Income-tax is a direct tax; corporate tax is a direct tax. ...*(Interruptions)*... All over the world, all economists are agreed that indirect taxes are regressive and you must give relief in indirect taxes, and income tax and corporate tax are progressive and you must increase them. ...*(Interruptions)*... What have you done? You have increased indirect taxes. ...*(Interruptions)*... You have taxed income of individual households but you have given relief to the corporate sector. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: As usual. As usual. Nothing new. As usual ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: Shall we tell the people? ...*(Interruptions)*... Shall we go out and tell the people that the philosophy of the NDA Government's taxation is burden the poor and pat the rich? ...*(Interruptions)*... Shall we go and tell the people? Shall we tell the people that the NDA Government believes in burdening the poor people with indirect taxes? ...*(Interruptions)*... Shall we tell the people that NDA Government believes that you must tax individuals and hardworking middle class rather than the rich corporates? ...*(Interruptions)*... These are the twelve questions. I hope the Finance Minister will answer them in this House if he is allowed to speak by his fellow Members. ...*(Interruptions)*... If he is not allowed to speak by his fellow Members, I don't want you to strain yourself. ...*(Interruptions)*... I don't want you to raise your voice and affect your health. ...*(Interruptions)*... I am willing to take the risk. But I don't want you, Finance Minister, to take the risk. ...*(Interruptions)*... But please answer these twelve questions. ...*(Interruptions)*...

Now, Sir, I want to talk about three issues. ...*(Interruptions)*... They want issues. India has made a significant contribution to the English dictionary. ...*(Interruptions)*... The first time I heard this word from a BJP leader who coined the phrase, '*Chunavi Jumla*'. ...*(Interruptions)*... I don't know who did it. But somebody did it. ...*(Interruptions)*... Now, this word is India's NDA-BJP's great contribution to the English language, the word '*Jumla*'. ...*(Interruptions)*... I want to give time to my colleagues. I have taken 28 minutes. ...*(Interruptions)*... I will take another 12 minutes. I want to talk about three *jumlas*, *teen jumla*. ...*(Interruptions)*... We support the Triple Talaq Bill. But we don't support these

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triple *jumlas*. ...*(Interruptions)*... You bring the Triple Talaq Bill. We will pass it. But don't bring these triple *jumlas*. ...*(Interruptions)*...

Most of us are from rural constituencies. The first *jumla* is the MSP *jumla*, the Minimum Support Price *jumla*. Dr. Swaminathan said 'cost plus 50 per cent'. For four years, you did not implement it. In the first three years, you publicly said, 'MSP is inflationary; we will not give you a high rise in MSP'. ...*(Interruptions)*... I remember, in the first year and second year, you gave MSP increases of five rupees. I have got the figures of UPA's MSPs. From 2004 to 2010, MSP in practically every agricultural produce increased by 100 per cent. ...*(Interruptions)*... Sharad Pawarji would agree on this. Between 2004 and 2014, MSP increased by 100 per cent. If it was ₹ 300, it became ₹ 600; if it was ₹ 500, it became ₹ 1,000. In the first two years, you \* the farmers of India. Now, suddenly you have woken up and said that we will give you cost +50% ...*(Interruptions)*... Which cost? Mr. Vice-Chairman, Sir, there are three costs. One is A2 cost -- A2 is input cost; the second is A2 plus family labour (A2+FL); the third cost is the cost including rent for land and cost of interest, which is C2 cost. ...*(Interruptions)*... I read the Budget Speech carefully. You said, 'cost plus 50 per cent'. You even said, 'I have already given cost plus 50 per cent'. They have already given the cost! Which cost? Is it 50 per cent of A2 cost, 50 per cent of A2 plus FL or 50 per cent of C2? ...*(Interruptions)*... Dr. Ashok Gulati, the most celebrated Agricultural Economist in this country, has yesterday torn your mask and said that you have not given C2 plus 50 per cent. In only some crops you have given 50 per cent plus A2 costs. You have not even given A2 plus Family Labour cost. ...*(Interruptions)*... Now, what I want to ask is something very important, and Sharad Pawarji must endorse me on this and tell me if I am right or wrong. You can announce an MSP, but not all farmers get MSP. Farmers are forced to sell in the market. Most farmers sell at the market price. Suppose the MSP that you give is more than the market price and the farmer is forced to sell in the market, will you bear the difference between the market price and MSP? ...*(Interruptions)*... If you would pay the difference between the market price and the MSP, have you made a Budget provision this year? There is a zero Budget provision for that. And yet you say, 'I am going to give MSP at cost plus 50 per cent'. This is a *jumla* which farmers have already noticed. Open the social media; they will tell you that this is a *jumla*. You have not defined MSP in your Budget Speech and you are not

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\*Expunged as ordered by the Chair.



giving an MSP. And, even if you now give the MSP, it will have an impact only for the *kharif* crop, but by all accounts, you are going to hold an election even before the *kharif* comes. So, this is only an election *jumla*, a *chunavi jumla*. ...(Interruptions).. I will give it to you; please give it. The second *jumla* is the jobs *jumla*.

I told you what is the ILO's description of a proper job? ...(Interruptions)... The Economic Survey very carefully avoids this issue. ...(Interruptions)... The Economic Survey does not give any number about jobs. ...(Interruptions)... What does the Finance Minister do? ...(Interruptions)... The hon. Finance Minister cited a private research paper of two academics who apparently had privileged access to EPFO data. ...(Interruptions)... That data is not in the public domain. I ask first why only two academics were given access to data. ...(Interruptions)... Why Jairam Ramesh did not get access to the data? Why Praveen Chakravarty did not get access to the data? ...(Interruptions)... Jairam Ramesh and Praveen Chakravarty had punched holes into that paper of the two academics. ...(Interruptions)... I also wrote a column. After that, the two academics are unwilling to come on a public platform and defend their number. ...(Interruptions)... Let's look at their number. I have got published numbers of EPFO registered members who are contributing members. Kindly mark my words. ...(Interruptions)... I have got the numbers publicly available of registered contributing members of EPFO. ...(Interruptions)... I have got numbers for 2013-14, 2014-15, 2015-16 and 2016-17. The difference between one and the other is an increase. I hope I am right. Hon. Finance Minister must kindly hear this number. In 2014-15, when you claim that India's GDP grew by 7.5 per cent, the increase in number was 23 lakhs. ...(Interruptions)... In the second year, in 2015-16, when you claim that India's GDP grew by 8.2 per cent, the increase was 27 lakhs. ...(Interruptions)... In 2016-17, when India's GDP, according to your number, has fallen to 7.1 per cent, the increase in number is 75 lakhs. ...(Interruptions)... Worse for 2017-18, when you admit that India's GDP is falling further to 6.5 per cent, you are claiming 70 lakh jobs have been created. ...(Interruptions)... This must be the only country in the world where GDP falls but employment increases. Sharady/, there is a moral to the story. This is the only country which says GDP is falling and employment is increasing. ...(Interruptions)... So, how do you increase employment? ...(Interruptions)... How do you increase employment? ...(Interruptions)... Push the GDP down, increase employment. ...(Interruptions)... Let the GDP go down. ...(Interruptions)... Let it go to 5 per cent, employment will increase; let it go to 4 per cent, employment will increase; let it go to 3 per cent, employment will increase. ...(Interruptions)... What kind of *jumla* is this? ...(Interruptions)...

SHRIMATI RENUKA CHOWDHURY: Chunaavi jumla! ...*(Interruptions)*...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Mother of all *jumlas*! ...*(Interruptions)*...

SHRI P. CHIDAMBARAM: Sir, I want to tell you where the jobs are. ...*(Interruptions)*... Where are the jobs? I will tell you. ...*(Interruptions)*... I come from Sivaganga district. ...*(Interruptions)*... I have the honour of representing Maharashtra now. ...*(Interruptions)*... But my old district was Sivaganga. ...*(Interruptions)*... There are two Kendriya Vidyalayas. ...*(Interruptions)*... Just giving an example. All of you can give these numbers from your constituencies. ...*(Interruptions)*... There are two Kendriya Vidyalayas. One Kendriya Vidyalaya has a sanctioned strength of 40 teachers, but it has 13 vacancies. ...*(Interruptions)*... In another Kendriya Vidyalaya, sanctioned strength is 35, and there are six vacancies. Sir, as far as CSIR Laboratory in Karaikudi is concerned, sanctioned strength is 155 Scientists, but 40 posts are vacant. ...*(Interruptions)*... In CRPF, there are 24,450 vacancies. In BSF, there are 10,176 vacancies. In CISF, there are 15,232 vacancies. In Seema Suraksha Bal, there are 18,557 vacancies. In ITBP, there are 7,540 vacancies. In Assam Rifles, there are 2,279 vacancies. The total number of vacancies in paramilitary forces is 78,234. ...*(Interruptions)*... Why don't you fill these jobs? ...*(Interruptions)*...

There are vacancies of Judges. In Calcutta High Court, sanctioned strength is 72, but the number of Judges is 29. ...*(Interruptions)*... There are vacancies of doctors, vacancies of nurses, vacancies of para-medical personnel, vacancies of medical technicians. Why don't you fill those vacancies? ...*(Interruptions)*...

I will tell you, right under your nose, in great city of Delhi, which the LG controls, \* LG says, "I will take all decisions." ...*(Interruptions)*... Right in Delhi, under your LG, in the Prisons Department, out of 2,705 posts, 1,087 are vacant. ...*(Interruptions)*... In Delhi Fire Service, out of 3,629 sanctioned posts, 1,541 are vacant. ...*(Interruptions)*... In Revenue Department, out of 1,706 posts, 863 are vacant. In Education Department, for teachers, 10,312 vacancies are there. In Guru Teg Bahadur Hospital, 817 vacancies are there.

In Health Services, 555 vacancies are there. In Lok Nayak Hospital, 1,022 vacancies are there. In the Public Works Department, 1,043 vacancies are there. In the

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\*Expunged as ordered by the Chair.

Services Department, 5,923 vacancies are there. Total vacancies in Delhi alone are 36,554 ...*(Interruptions)*... Why don't you fill them? ...*(Interruptions)*... Why don't you fill them? And, this is the same story everywhere in the Central Government. ...*(Interruptions)*... Instead of telling people that these are the jobs, this is the job, why don't you fill these vacancies? ...*(Interruptions)*... Why don't you appoint doctors? Why don't you appoint nurses? Why don't you appoint teachers? ...*(Interruptions)*...

The last *jumla* is this grand world's largest Government-funded health programme! ...*(Interruptions)*... This is the biggest '*jumla*-world's largest Government-funded medical care programme. Sir, this is the world's largest unfunded Government *jumla*! ...*(Interruptions)*... Not one rupee has been allotted. ...*(Interruptions)*... Rashtriya Swasthya Bima Yojana (RSBY) was announced when Mr. Ghulam Nabi Azad was the Health Minister in the year 2008.. It was a modest programme with a coverage of ₹ 30,000. ...*(Interruptions)*... In 2016-17, the hon. Finance Minister of this Government announced a National Health Scheme to cover six crore families with a coverage of ₹ 1 lakh. ...*(Interruptions)*... Where was the scheme? There was no scheme. Cabinet did not approve the scheme. No money was provided. The scheme was quietly buried. ...*(Interruptions)*... The scheme was quietly buried. Two years later, you announce another scheme. This scheme is that you will cover ten crore families up to 5 lakhs. For the scheme to cover six crore families up to one lakh, you did not provide a rupee and you buried it in two years, and, now you say that you will cover ten crore families up to 5 lakhs. Will people believe this?

Sir, State Governments have their own schemes. Many State Governments have their own scheme. Andhra has a scheme; Tamil Nadu has a scheme; Kerala has a scheme. I have looked at all the schemes. They cover up to one lakh rupees. I have added up the premium of all the States which have schemes. Kindly note these numbers. The premium contribution of all these States, which have got smaller schemes, is rupees one lakh crore a year. For the coverage of rupees one lakh, for all the States put together, it is one lakh crore of rupees. If you want to cover up to five lakhs, what would be the premium? At one per cent, the premium would be 5,000 rupees per family. For ten crore families, it is 50,000 crore of rupees. At two per cent, it is one lakh crore of rupees, and, at three percent, which I believe, will be the right premium, it will be one-and-a-half lakh crore of rupees. Forget one-and-a-half lakh crore, let us take the middle number, that is, one lakh crore of rupees. For one lakh crore of rupees, where is the provision? I heard the Finance

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Minister, and, I saw it reported in the paper that he said, "I will raise additional resources". He said, "I will raise additional resources". These are the five crucial words. When will you raise additional resources? From where will you raise additional resources? The new cess has already been accounted for. The new cess has already been accounted for on the revenue side, expenditure has been provided, deficit is 3.5 per cent. Where will you raise resources? The only way you will raise resources is the way you know, and that is, increase the tax on petrol and diesel. That is what you will do. From where will you raise one lakh crore of rupees? There is no way that you can raise one lakh crore of rupees in the remainder of the next year. This is the biggest jumla that this Government has given us. ...*(Interruptions)*...

Sir, I want to conclude by saying something. You have ruled this country for four years. I am not saying that you have done nothing. In fact, in the television interviews, they ask me, "Did you find nothing good in the Budget?" I say, no. if somebody writes a speech of 167 paras, there are bound to be some nuggets.

You have announced 24 medical colleges; we welcome it. You have announced 9,000 kilometre highway; we welcome it. Thank God, you have not cut money to the Pradhan Mantri Gram Sadak Yojana, we welcome it. For half a dozen schemes, you have cut money. You have kept the allocation same for MNREGA. You should have increased it but thank God, you have not cut it. But that is not the point. The point is that you came into office when the people had given you a massive mandate. You got 282 seats. We have all been Ministers at some point or the other. I always tell my friends, unfortunately, in none of those ten years, our Party had an absolute majority. You are in absolute majority in Lok Sabha. More than that, in 2013-14, according to your own number, not my number, the economy was growing at 6.4 per cent. Crude oil prices dropped to below 40 dollars. ...*(Interruptions)*... You should have taken India to what your doctor calls 'the boom years'. Dr. Arvind Subramanian calls 2005 to 2011 as the boom years. You should have taken India to the boom years. Unfortunately, your record is 7.5, 8.2, 7.1, 6.5 and the next year it will come to 6. This is your record. ...*(Interruptions)*... No jobs, farmers in distress, education outcomes are pathetic, health outcomes are pathetic. I tell you something about our children. When I spoke at a convocation in Kolhapur, I had tears in my eyes. And if you hear this, you will have tears in your eyes. One out of every two children in this country is anaemic. One out of three children in this country is stunted. One out of five

children in this country is wasted. ...*(Interruptions)*... Look at our educational outcomes. Look at the ASER Report. A child of class, eight or class five cannot read a second standard textbook. These are the problems you must address. Instead of addressing these problems, you are going to leave behind an economy that is limping. Investments are falling. Credit growth is sluggish. Jobs are not being created. Exports have not crossed the high of 300 billion dollars of 2013-14. You are leaving behind an economy that is limping. Your doctor has told you what the state of health is. Your doctor is a good doctor. Even if he went to Harvard, he is a good doctor. Listen to him. Listen to his diagnosis. Listen to his prescription. Listen to his course of treatment and kindly do a big course correction. ...*(Interruptions)*... All that we can do in the last year of this Government is hope that there will not be another Budget of this Government. Thank you.

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Thank you, Mr. Chidambaram. We had a very good experience. We listened to you intently. Next is, Shri Bhupender Yadav. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... Please go back. Shri Bhupender Yadav is speaking. ...*(Interruptions)*... Your party Member is speaking. ...*(Interruptions)*... Please keep quiet. ...*(Interruptions)*... Mr. Tiwari, ...*(Interruptions)*...

**श्री भूपेन्द्र यादव** (राजस्थान): सम्माननीय उपसभाध्यक्ष महोदय, मैं सब से पहले आप को धन्यवाद देना चाहूंगा कि आपने मुझे इस बजट भाषण पर मेरी पार्टी की तरफ से अपनी बात रखने का अवसर दिया है। ...*(व्यवधान)*...

माननीय उपसभाध्यक्ष महोदय, बजट भाषण पर चर्चा में बहुत सारे अवसर आते हैं, जब हम राजनीतिक विषयों पर चर्चा करते हैं, लेकिन राजनीतिक विषयों पर चर्चा करते समय ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Sit down, sit down. ...*(Interruptions)*... Listen to him. ...*(Interruptions)*...

**श्री भूपेन्द्र यादव:** यू.पी.ए. सरकार के समय का जो हमारा एक सब से बड़ा आरोप रहा है कि यू.पी.ए. सरकार में न केवल policy paralysis रहा था ...*(व्यवधान)*... बल्कि सवैधानिक संस्थानों का बुरे तरीके से दुरुपयोग भी किया गया था। ...*(व्यवधान)*... माननीय चिदम्बरम जी ने अपना विषय रखा है। वे कांग्रेस के एक वरिष्ठ राजनेता रहे हैं और यू.पी.ए. के शासनकाल में देश के गृह मंत्री भी रहे हैं। ...*(व्यवधान)*... \* ...*(व्यवधान)*... यह कम-से-कम बताने का प्रयास किया जाए क्योंकि यह सार्वजनिक जीवन का विषय है। यह विषय बताता है कि 10 साल के ...*(व्यवधान)*...

SHRI ANAND SHARMA: Sir, I am on a point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): He is not yielding. ...*(Interruptions)*...

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\*Expunged as ordered by the Chair.

SHRI ANAND SHARMA: I am on a point of order, Sir. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): What is your point of order? ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, my point of order is that this is a discussion on the Budget. ...*(Interruptions)*...

श्री भूपेन्द्र यादव: जो Pioneer का समाचार पत्र है, मैं उसको quote कर रहा हूँ। ...*(व्यवधान)*...

SHRI ANAND SHARMA: Sir, he is levelling personal allegations against... *(Interruptions)*... It should be removed from the record. ...*(Interruptions)*.. Remove it from the record. ...*(Interruptions)*... He should go by the rules.

श्री भूपेन्द्र यादव: जो 8 फरवरी का समाचार पत्र है ...*(व्यवधान)*... मैं इसको रिकॉर्ड पर रखने को तैयार हूँ। ...*(व्यवधान)*... मेरा जो विषय है, वह एक इंस्टीट्यूशन को लेकर है। ...*(व्यवधान)*... वह विषय CBI का विषय है। ...*(व्यवधान)*... classified scam report ...*(व्यवधान)*... इसलिए यह जो विषय है ...*(व्यवधान)*... यह बताता है कि यूपीए के दस साल के शासनकाल में ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): You speak. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Let him speak. ...*(Interruptions)*...

श्री भूपेन्द्र यादव: संवैधानिक संस्थाओं का दुरुपयोग किया है। ...*(व्यवधान)*... महोदय, हमारी लोकतंत्र से चुनी हुई सरकार है। ...*(व्यवधान)*...

SHRI ANAND SHARMA: Remove it from the record. ...*(Interruptions)*...

श्री भूपेन्द्र यादव: हम लोकतंत्र से चुनकर आए हैं। ...*(व्यवधान)*... हमारी सबसे बड़ी लड़ाई है ...*(व्यवधान)*... यूपीए के दस साल के शासनकाल में ...*(व्यवधान)*... जिस प्रकार से संवैधानिक संस्थाओं का दुरुपयोग किया ...*(व्यवधान)*... जिस प्रकार से संवैधानिक संस्थाओं में अपने मॉल खड़े किए ...*(व्यवधान)*... मॉल खड़े करके, आज देश में एक प्रकार की व्यवस्था में जिस प्रकार का ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): I will see the record and do it accordingly. ...*(Interruptions)*... I will see the record and do it accordingly. ...*(Interruptions)*... If there is anything against the rule, after seeing that I will do that. ...*(Interruptions)*...

श्री भूपेन्द्र यादव: सीबीआई ने ...*(व्यवधान)*... दीमक के घुन की तरह रोग लगाया है। ...*(व्यवधान)*... मैं इसको पढ़ना चाहूंगा, \*

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\*Expunged as ordered by the Chair.

सबसे पहले कांग्रेस पार्टी यह बताए ...**(व्यवधान)**... वह कम से कम यह बताए कि जो संवैधानिक संस्थाएं हैं, उनका आपने किस प्रकार से दुरुपयोग किया है। ...**(व्यवधान)**... कांग्रेस के साथ सबसे बड़ी दिक्कत का विषय यह है ...**(व्यवधान)**... पिछले चार सालों में अपने विकास की गति पर जो भारत आया है ...**(व्यवधान)**... क्या भारत को अपने विकास की गति पर आने का आपको विचार आने चाहिए। ...**(व्यवधान)**... आज़ादी दिलाने में जो नेता लगे हुए थे, बाबा साहेब अम्बेडकर जी रहे थे, वे कांग्रेस के साथ नहीं गए। राममनोहर लोहिया जी रहे थे, वे भी कांग्रेस के साथ नहीं गए। ...**(व्यवधान)**... राजा जी भी कांग्रेस के साथ नहीं गए। ...**(व्यवधान)**... अकाली दल के लोग भी कांग्रेस के साथ नहीं गए। ...**(व्यवधान)**... उन्होंने स्वराज पार्टी का निर्माण किया था और अलग से स्वराज पार्टी बनाई थी। ...**(व्यवधान)**... सबने अपने-अपने राजनीतिक दल बनाए ...**(व्यवधान)**... लेकिन कांग्रेस के सत्ता में आने के बाद ...**(व्यवधान)**... विचार पर कम काम करना शुरू किया और व्यवहार पर ज्यादा काम करना शुरू किया। ...**(व्यवधान)**... आप लोगों ने किस प्रकार से काम करना शुरू किया? ...**(व्यवधान)**... कांग्रेस के शासनकाल में राहत इंदौरी ने एक चीज़ कही थी कि

"सियासत में जरूरी है रवादारी,  
समझता है वो,  
रोज़ा तो नहीं रखता,  
लेकिन इफ़्तारी समझता है।"

आपको जब मौका मिला, आपने टोपियां पहनीं और आज आपको लगने लगा है ...**(व्यवधान)**... तो आज आ अपने कोट के ऊपर जेनेऊ भी पहनने लगे हो। ...**(व्यवधान)**... आप न हिन्दू के हो, न मुसलमान के हो। ...**(व्यवधान)**... आपने केवल opportunist party को देखने का काम किया है। ...**(व्यवधान)**... महोदय, मैं यह कहना चाहूंगा कि आप लोग फिस्कल डेफिसिट की बात कह रहे थे। ...**(व्यवधान)**... आप UPA के शासनकाल 2006, 2008, 2009 को देखिए ...**(व्यवधान)**... 6 परसेंट। 2009-2010 का आपने एस्टिमेट किया था, 6.8 परसेंट ...**(व्यवधान)**... यह रहा 6.4 परसेंट, 2011-12 का 4.9 परसेंट ...**(व्यवधान)**... 2012-13 का 5.67 परसेंट ...**(व्यवधान)**... और हमारे शासन काल में ...**(व्यवधान)**... 2015-16 का 3.9 परसेंट ...**(व्यवधान)**... 2016-17 का 3.5 परसेंट ...**(व्यवधान)**... देश के fiscal discipline को बनाने का यह काम हमारी सरकार ने किया है। ...**(व्यवधान)**... हमने ऐसा अधिनियम ...**(व्यवधान)**... लेकर किया है। ...**(व्यवधान)**... आज जब हम ...**(व्यवधान)**... वित्तीय अधिनियम अनुशासन को लाने का काम कर रहे हैं, ...**(व्यवधान)**... संवैधानिक संस्थाओं से लड़ते हुए ...**(व्यवधान)**... उस पर आगे बढ़ते हुए देश के एक आर्थिक अनुशासन को आगे बढ़ाने का काम कर रहे हैं ...**(व्यवधान)**... तब मैं कम से कम इतना कहना चाहूंगा ...**(व्यवधान)**... किसी ने कहा है,

"जब भी किसी से गिला रखना,  
सामने अपने आईना रखना।"

कांग्रेस को अपना समय और शासन देखना चाहिए। ...**(व्यवधान)**... कम से कम उसके बाद कोई बात कहनी चाहिए। ...**(व्यवधान)**...

सम्माननीय सभापति महोदय, मैं यह कहना चाहूंगा कि देश में जीएसटी आया। ...**(व्यवधान)**... सारे राजनैतिक दल लेकर आए ...**(व्यवधान)**... लेकिन जब सारे राजनैतिक दल जीएसटी को लेकर

[श्री भूपेन्द्र यादव]

आ रहे थे, तो उस समय कांग्रेस ने क्या कहा? और जब देश में एक नया आर्थिक कानून आया, तो कांग्रेस ने कहा, "Defending its decision to skip Parliament's special midnight session tonight ahead of the launch of the landmark Goods and Services Tax, the Congress today called it an insult to 1947 and called it an ideological boycott." आप मुझे बताइए कि देश में जीएसटी आ रहा है, देश में सत्रह किस्म के इन्डायरेक्ट टैक्स खत्म हो रहे हैं, देश के गरीब को फायदा हो रहा है, देश के गरीब को फायदा होना ...(व्यवधान)... क्या इसको कहा जा सकता है कि यह कांग्रेस का आइडियोलॉजिकल स्ट्रगल है? ...(व्यवधान)... क्या इसके कारण आपने जीएसटी का बायकॉट किया? ...(व्यवधान)... हमारी सरकार ने चुनौतियों का सामना किया है और आज भारत विकास के दौर में आगे आया है। ...(व्यवधान)...

महोदय, सरकार के इन तीन साल के शासन काल में ...(व्यवधान)... इस सरकार का जो सबसे बड़ा काम था ...(व्यवधान)... और जिस काम को करने का काम किया है, वह maintaining the macro-economic stability है। भारत की अर्थव्यवस्था को समग्र रूप से स्थायित्व देने का काम किया है।

महोदय, श्री पी. चिदम्बनम जी ने बहुत सारे विषय कहे हैं ...(व्यवधान)... और बहुत सारे विषयों को यह सरकार पूरा नहीं कर पाई। ...(व्यवधान)... लेकिन मैं 2014 से लेकर अब तक के उन सारे विषयों के बारे में कहना चाहूंगा, जो देश के वित्त मंत्री न रखे और देश को आर्थिक स्थायित्व देने के लिए उन्हें पूरा किया। ...(व्यवधान)... सबसे पहले तो ...(व्यवधान)... माननीय वित्त मंत्री जी ने कहा कि ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please go back to your seats. ...(Interruptions)... Members want to listen. ...(Interruptions)...

श्री भूपेन्द्र यादव: हम जीएसटी को लेकर आएंगे। ...(व्यवधान)... कॉस्टीट्यूशनल अमेंडमेंट बिल पास किया गया और जीएसटी को लेकर ...(व्यवधान)... चार जो कानून हैं ...(व्यवधान)... वे भी देश की संसद के द्वारा पास किए गए। ...(व्यवधान)... इसके बाद हमने कहा कि हम लेबर में Apprenticeship Act को लेकर आएंगे। बजट में हमने कहा ...(व्यवधान)... हमने इसको पास कराया। ...(व्यवधान)... इसके बाद हमने कहा कि फॉरेन डायरेक्ट इन्वेस्टमेंट में जो इश्योरेंस कंपनीज़ हैं ...(व्यवधान)... हम उसकी कैप को 26 परसेंट से 49 परसेंट तक इन्क्रीज़ करेंगे। ...(व्यवधान)... बजट में माननीय वित्त मंत्री जी ने कहा। ...(व्यवधान)... हमने उसको पास कराया। ...(व्यवधान)... उसके बाद हमने कहा कि देश की पूंजीगत अर्थव्यवस्था को मजबूत करने के लिए, आर्थिक stability के लिए ...(व्यवधान)... इनसॉल्वेंसी और बैंकरप्सी कोड...(व्यवधान)... लेकर आएंगे। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): One minute, please. ...(Interruptions)... If you don't go back to your seats, I will have to name you. ...(Interruptions)...



**श्री भूपेन्द्र यादव:** हमने न केवल उसके लिए कहा, बल्कि माननीय वित्त मंत्री जी ने पास भी कराया। ...**(व्यवधान)**... उसके बाद हमने कहा कि एक बिल ...**(व्यवधान)**... टू इंट्रोड्यूस ...**(व्यवधान)**... दि रिजोल्यूशन ऑफ ...**(व्यवधान)**... कमर्शियल डिस्प्यूट। ...**(व्यवधान)**... देश में एक आर्थिक स्थायित्व देने के लिए यह कहा जा रहा था कि ...**(व्यवधान)**... कमर्शियल डिस्प्यूट को दूर करने के लिए हम कानून लेकर आए। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): Please go back to your seats. ...**(Interruptions)**... I request you. ...**(Interruptions)**... It is a very important discussion. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** वह कानून ...**(व्यवधान)**... यह सरकार लेकर आई और हम लोगों ने उसको पास कराया। ...**(व्यवधान)**... इसके बाद बेनामी ट्रांजेक्शन के लिए ...**(व्यवधान)**... आप ज़रा सुन लीजिए कि आप जो गवर्नेंस का विषय कहते हैं ...**(व्यवधान)**... आपके गवर्नेंस के विषय पर ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please go back. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** आप लोगों ने Second Administrative Reforms Commission बनाया। ...**(व्यवधान)**... ये तो राज भी बेनामी करते थे। ...**(Interruptions)**... Second Administrative Reforms Commission में जो चैप्टर लिखा गया, वह चैप्टर Ethics in Governance ...**(व्यवधान)**... Ethics in Governance, श्री वीरप्पा मोइली उसके चेयरमैन थे ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): If you don't listen to me, I will have to adjourn the House. ...**(Interruptions)**... Please go back to your seats. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** मैं उस रिपोर्ट के पैरा 3.5 को कोट करना चाहूंगा। ...**(व्यवधान)**... "Unfortunately in the last 18 years, rules have not been prescribed by the Government for the purpose of sub-section (1) of Section 5 with the result that the Government is not in a position to confiscate properties acquired by the real owner in the name of his benamidar." हमारी रिपोर्ट नहीं है। यह श्री वीरप्पा मोइली की Second Administrative Reforms की रिपोर्ट है। ...**(व्यवधान)**... जिसमें उन्होंने Ethics in Governance में कहा था कि यह सरकार पूरे तरीके से बेनामी प्रॉपर्टी को जब्त करने में विफल रही है। ...**(व्यवधान)**... आपने इस प्रकार का राज चलाया है। ...**(व्यवधान)**... लेकिन हमने ...**(व्यवधान)**... बजट में आने के बाद ...**(व्यवधान)**... जब माननीय वित्त मंत्री जी ने कहा ...**(व्यवधान)**... उस बिल को पास कराया। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please don't force me to adjourn the House. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** इसके बाद, The Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, ...(व्यवधान)... आधार का कानून यह सरकार लेकर आई। ...(व्यवधान)... उस कानून को भी इस सरकार के द्वारा पास कराया गया। ...(व्यवधान)... उसके बाद SARFAESI Act, यह भी देश में एक बहुत बड़ा macro-economic, financial stability को लेकर कानून था। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Don't come to the Well. ...*(Interruptions)*... Please go back. ...*(Interruptions)*...

**श्री भूपेन्द्र यादव:** माननीय वित्त मंत्री जी ...(व्यवधान)... बजट के अंदर लेकर आए। ...(व्यवधान)... और उसको पास कराया। ...(व्यवधान)... 2013 में आप जो कंपनीज़ एक्ट बना कर गए थे, वह एक डिफेक्टिव कंपनीज़ एक्ट बना कर गए थे। जो आप यह कंपनीज़ एक्ट बना कर गए थे, उससे न केवल देश की कंपनीज़ को नुकसान हुआ बल्कि एक लंबे समय के इन्वेस्टमेंट वाला भी घबड़ाने लगा था। उस कंपनीज़ एक्ट की जो डिफिकल्टीज़ थी, उनको रिमूव करने के लिए माननीय वित्त मंत्री जी उसे अपने बजट में लेकर आए और उसको पास कराया। ...(व्यवधान)... उसके बाद नेगोशिएबल इंस्ट्रूमेंट एक्ट, 1881 में 'ensure that the payees of dishonoured cheques are able to realise payments', ऐसे मामले भी वित्त मंत्री जी लेकर आए और उस बिल को भी पास कराया गया। देश में मॉडल लॉ ऑफ कॉन्ट्रैक्ट फार्मिंग का जो था, उसे भी सभी राज्यों को सर्कुलेट किया गया। देश की मेक्रो इकॉनॉमिक स्टेबिलिटी को लेकर पूरे देश का विकास करने के लिए जिस प्रकार के कानूनों में परिवर्तन करने की आवश्यकता थी, इस सरकार ने उनको पूरा करने का काम किया। ...(व्यवधान)...

दूसरी मिसाल, इस देश में आर्थिक व्यवस्था को सुधारने के लिए फाइनेन्स कमेटी ...(व्यवधान)... की रिपोर्ट दी गई और कहा गया कि देश में अगर हमें एक अच्छी व्यवस्था को बनाना है, तो कम से कम जो रेगुलेटरी मैकेनिज्म है, उस रेगुलेटरी मैकेनिज्म को बड़ा करना पड़ेगा और इसलिए मॉनेटरी पॉलिसी की रिपोर्ट आरबीआई को दी गई। ...(व्यवधान)... मॉनेटरी पॉलिसी की कमेटी का जो एक्ट है 1934, ...(व्यवधान)... हमारी सरकार मॉनेटरी पॉलिसी के विषय को लेकर आगे आई। पब्लिक डेट मैनेजमेंट एजेन्सी की बात हुई, तो उसके प्रॉविजन के लिए सरकार ने काम किया। फाइनेन्शियल रिइंसेसल एजेन्सी की बात हुई, वह ड्राफ्ट बनाकर रिलीज किया गया। फाइनेन्शियल डाटा मैनेजमेंट सेंटर की बात हुई, उसके डाटा को बनाकर दिया गया। देश में एक लंबे समय से जो पॉलिसी पैरालाइसिस चल रहा था, उस पॉलिसी पैरालाइसिस को ठीक करने के लिए सरकार की आवश्यकता थी कि फाइनेन्शियल साइड में इस प्रकार के नए कानून लाकर देश में एक नया कानूनी ढांचा ऐसा खड़ा किया जाए, जिसके कारण हमारी जो मेक्रो-इकॉनॉमिक स्टेबिलिटी है फाइनेन्स में, उसे कम से कम खड़ा किया जाए, उसको बनाने का काम किया। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): Please go back to your seats. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*...

**श्री भूपेन्द्र यादव:** आज हम ओपन बाजार की तरफ जा रहे हैं। कंजुमर प्रोटेक्शन, रेजोलुशन, रिस्क रेगुलेशन, रेगुलेटरी आर्किटेक्चरल गवर्नेन्स, इन विषयों को सरकार ने जो 2014 से लेकर अब तक अपने पिछले बजट में रखा, उन सब विषयों को सरकार ने पूरा किया। ...**(व्यवधान)**...

महोदय, अभी यहां मुद्रास्फीति और महंगाई की बात की गई। एक लंबे समय तक महंगाई को लेकर लोग त्रस्त रहे, महंगाई पर नियंत्रण करने के लिए कोई मैकेनिज्म नहीं बनाया गया, लेकिन माननीय वित्त मंत्री जी को मैं बधाई देना चाहूंगा कि कीमतों पर नियंत्रण के लिए उन्होंने न केवल फंड का निर्माण किया, पिछले चार साल में भारतीय जनता पार्टी की सरकार ने माननीय मोदी जी के नेतृत्व में महंगाई का जो इंप्लेशन था, उसके इण्डेक्स को काबू करने में हम कामयाब रहे, जो दस साल में आप कभी नहीं कर पाए। राजकोषीय सुधार के साथ-साथ मौद्रिक नीति को बनाकर 90 के दशक से जो ...**(व्यवधान)**... आर्थिक सुधार हैं, उसमें व्यापक पारदर्शिता की व्यवस्था थी, उसकी कमी को दूर करने का काम किया।

महोदय, हमारा देश एक कल्याणकारी राज्य है और कल्याणकारी राज्य में यह सरकार काम करती है, लेकिन अपने फाइनेन्शियल सेक्टर के द्वारा पूर्व की सरकार ने लाचारी दिखाई, कोई परिवर्तन नहीं किया। 1970 के दशक से जो सब्सिडी का एक दौर शुरू हुआ था, उसमें जो बैड सब्सिडी और गुड सब्सिडी थी, उसको लेकर इस सरकार ने काम किया। सब्सिडी से एक लंबे समय तक जिस प्रकार से होता रहा, कांग्रेस के समय प्रधान मंत्री इस बात से लाचारी दिखाते रहे, जो देश में सब्सिडी है और भ्रष्टाचार है, ...**(व्यवधान)**... इस सब्सिडी और भ्रष्टाचार के तंत्र में ऐसी क्या मजबूरी थी कि इसको रोका नहीं गया? यूपीए की सरकार के दौर में अमीरी और गरीबी का अंतर बढ़ा, यूपीए के दौर में टैक्स बेस नहीं बढ़ा, यूपीए के दौर में ...**(व्यवधान)**... इस पर पाबंदी लगी, लेकिन हमारी सरकार के आने के बाद बजट के माध्यम से इस सरकार ने बहुत अच्छे तरीके से कल्याणकारी सरकार के रूप में काम किया। ...**(व्यवधान)**... यही कारण है कि देश के गरीब आदमी को, देश के छोटे आदमी को देश की आर्थिक व्यवस्था में जोड़ने के लिए, इकॉनॉमिक इन्क्लूजन करने के लिए इस छोटे से समय के अंदर 31 करोड़ लोगों के जनधन एकाउंट खोल कर इस देश में इकॉनॉमिक एन्क्लूजन का काम किया गया। इस देश में इस सरकार ने एक छोटे से समय में अपने लक्ष्यों को पूरा किया। यही कारण था कि हमने लक्ष्य तय किया था कि हम पांच करोड़ लोगों को उज्ज्वला के माध्यम से लाभ पहुंचाएंगे। आज हम उस लक्ष्य को पूरा करने जा रहे हैं और अब इस लक्ष्य को बढ़ा कर आठ करोड़ किया गया है। पांच साल के शासन काल में ऐसा काम हुआ है, जो पांच करोड़ लोगों को उज्ज्वला का लाभ तो मिला ही है, जो हमने लक्ष्य को बढ़ा कर आठ करोड़ किया है, उसे भी हम पूरा करेंगे ही करेंगे। ...**(व्यवधान)**... जब देश में यह सरकार आई, तो आर्थिक प्रबंधन के द्वारा जो 18 हजार गाँव ऐसे थे, जिनमें बिजली नहीं थी, ...**(व्यवधान)**... हम न केवल उस लक्ष्य को पूरा करने जा रहे हैं, ...**(व्यवधान)**... बल्कि हम 'सौभाग्य योजना' के माध्यम से कल्याणकारी सरकार के रूप में 4 करोड़ गरीबों के घर में मुफ्त बिजली के connections देने का काम करने जा रहे हैं। ...**(व्यवधान)**... आज इस सरकार के आने के बाद 6 करोड़ से ज्यादा शौचालयों का निर्माण हुआ है। ...**(व्यवधान)**... 'प्रधान मंत्री आवास योजना' के अन्तर्गत आने वाले 2 वर्षों में एक करोड़ आवास का जो लक्ष्य रखा गया है, निश्चित रूप से कल्याणकारी सरकार के रूप में उसे आगे बढ़ाया जाएगा। ...**(व्यवधान)**... देश में स्व-रोजगार की

[श्री भूपेन्द्र यादव]

दृष्टि से कम से कम जो Self Help Groups हैं, उनकी राशि को बढ़ा कर 75 हजार करोड़ रुपए किया गया है। इसलिए मैं माननीय वित्त मंत्री जी को बधाई देना चाहूँगा कि एक कल्याणकारी सरकार के रूप में 321 करोड़ मानव दिवस का रोजगार, 3.17 लाख किलोमीटर की ग्रामीण सड़क, 51 लाख ग्रामीण मकान, ...(व्यवधान)... 1.88 करोड़ शौचालय, 1.7 करोड़ को बिजली connections, ये सब देने का काम इस सरकार ने किया है। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): No, please. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*...

**श्री भूपेन्द्र यादव:** कांग्रेस के साथ सबसे बड़ी दिक्कत यह है कि इन्होंने जो भी लक्ष्य तय किए, वे लक्ष्य उसने कभी पूरे नहीं किए। ...(व्यवधान)... इसलिए आज देश में कांग्रेस के खिलाफ जो हवा है, उसके बारे में मैं यही कहना चाहूँगा कि

"कोई चिराग जलाता नहीं सलीके से,

मगर सभी को शिकायत हवाओं से होती है।" ...(व्यवधान)...

हवा आपके खिलाफ जानी है, क्योंकि आपने शासन करते समय किसी प्रकार से काम नहीं किया। ...(व्यवधान)...

महोदय, यह देश ग्रामीण भारत है, गाँवों का देश है। ...(व्यवधान)... हमारी सरकार गाँवों के और इस देश के विकास के लिए पूरी तरह प्रतिबद्ध है। ...(व्यवधान)... मैं तो यहाँ तक कहना चाहूँगा कि यही एक सरकार है, जो शुद्ध रूप से किसानों की सरकार बन कर आई है। ...(व्यवधान)... हमारी सरकार गाँवों की सरकार है। ...(व्यवधान)... हमारे प्रधान मंत्री जी ने अपने पहले संकल्प में कहा था कि यह सरकार गरीबों के लिए ...(व्यवधान)... यह सरकार किसानों के लिए, ...(व्यवधान)... यह सरकार महिलाओं के लिए, ...(व्यवधान)... यह सरकार दलितों के लिए, ...(व्यवधान)... यह सरकार ओबीसी के लिए, ...(व्यवधान)... यह सरकार इस देश के नौजवान के सपने के लिए समर्पित सरकार है। ...(व्यवधान)... आज़ादी के बाद ...(व्यवधान)... यही कारण है, मैं कांग्रेस वालों से कहना चाहूँगा कि जो भी नेता किसान नेता थे, वे सब कांग्रेस को छोड़ कर गए। ...(व्यवधान)... यह परंपरा चौधरी चरण सिंह से शुरू होती है। ...(व्यवधान)... यह परंपरा चौधरी देवी लाल से शुरू होती है। ...(व्यवधान)... कोई एक ऐसा किसान नेता बताओ, जो कांग्रेस में टिका हो, ...(व्यवधान)... क्योंकि कांग्रेस की नीतियाँ हमेशा से किसान और गरीब की विरोधी रही हैं। ...(व्यवधान)... आज़ादी के बाद अगर हिन्दुस्तान में 'प्रधान मंत्री ग्राम सड़क योजना' को शुरू करने का काम था, तो 'प्रधान मंत्री ग्राम सड़क योजना' अटल बिहारी वाजपेयी जी ने शुरू की। ...(व्यवधान)... मैं पूछना चाहता हूँ कि हिन्दुस्तान के गाँवों को 50 साल तक सड़क का इंतजार क्यों करना पड़ा? ...(व्यवधान)... जिस पार्टी की सरकार 50 साल तक गाँवों को सड़क नहीं दे पाई, उस पार्टी को इस देश में भविष्य में भी सरकार चलाने का अधिकार नहीं होना चाहिए। ...(व्यवधान)... आज माननीय प्रधान मंत्री, नरेन्द्र मोदी जी के

नेतृत्व में 'प्रधान मंत्री ग्राम सड़क योजना' का जो तीसरा भाग है, उसके अन्तर्गत सारे लिंक रोड, जिसके अंतर्गत सारे स्कूल, जिसके अन्तर्गत जो छोटे-छोटे लोगों को अस्पताल से जोड़ने वाली सुविधाएँ हैं, ...(व्यवधान)... उन लिंक रोड्स को जोड़ने का काम किया गया है। ...(व्यवधान)... मैं माननीय वित्त मंत्री जी को बधाई भी देना चाहूँगा कि इस बार उन्होंने इसको मनरेगा से जोड़ा है। ...(व्यवधान)... यह ग्रामीण श्रम और इसको जोड़ कर देश के गाँवों को आगे बढ़ाने वाली बात हमने की है।...(व्यवधान)...

दूसरी बात, यहाँ MSP का विषय आया है। मैं MSP के विषय में यहाँ एक बात कहना चाहूँगा कि कांग्रेस के सब लोग MSP की बात बहुत ज्यादा करते हैं, ...(व्यवधान)... लेकिन मैं रिजर्व बैंक का एक data आपके सामने देना चाहूँगा कि इस देश में कृषि क्षेत्र में अगर सबसे कम ऋण मिला है, तो वह 2005 में जब इनकी सरकार आई थी, तब सबसे कम ऋण मिला है। ...(व्यवधान)... अगर कृषि क्षेत्र में सबसे ज्यादा ऋण दिया गया है, तो माननीय प्रधान मंत्री, नरेन्द्र मोदी जी और हमारे वित्त मंत्री जी के समय में 11 लाख करोड़ रुपए, सबसे ज्यादा कृषि ऋण देने का काम किया गया है, जो हमारी सरकार के अन्तर्गत किया गया है। ...(व्यवधान)...

महोदय, मैं कुछ दिनों पहले Economic and Political Weekly के दो articles पढ़ रहा था। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please allow other Members to listen. ...(Interruptions).. Please allow other Members to listen to the speech. ...(Interruptions)...

**श्री भूपेन्द्र यादव:** मैं उनको भी सदन के सामने रखना चाहूँगा। ...(व्यवधान)... ग्रामीण क्षेत्र में सबसे बड़ी समस्या यह है कि जो किसान भूमि वाला किसान है, उसको तो ऋण की उपलब्धता है, ...(व्यवधान)... लेकिन जिस किसान के पास भूमि नहीं है, उसको ऋण की उपलब्धता नहीं है। यह जो आँकड़ा देखा गया, Economic and Political Weekly में और जो दो आँकड़े देखे गए, ...(व्यवधान)... उनमें आन्ध्र प्रदेश और तेलंगाना के आँकड़ों का उदाहरण देकर कहा गया कि जितने किसानों ने suicide की हैं, उनमें 54 परसेंट किसान वे किसान हैं, जो भूमिहीन किसान हैं। ...(व्यवधान)... मैं माननीय वित्त मंत्री जी को बधाई देना चाहूँगा कि हिन्दुस्तान में आजादी के बाद पहली बार बजट में अगर भूमिहीन किसान को ऋण देने की व्यवस्था और उसकी बात की गई है, तो वह माननीय वित्त मंत्री, अरुण जेटली जी ने इस बजट के अन्दर की है। ...(व्यवधान)... और इसलिए किसानों का जो असली मर्ज है, जो भूमिहीन किसानों की समस्या है, उसको दूर करने का काम इस सरकार ने किया है। ...(व्यवधान)... अक्सर यह कहा जाता है कि ग्रामीण क्षेत्रों के अंतर्गत कृषि के सामान को बेचने के लिए उचित बाजार की व्यवस्था नहीं है। ...(व्यवधान)... मैं सरकार को इसके लिए बधाई देना चाहूँगा कि ग्रामीण क्षेत्रों में 22,000 ग्रामीण हाट खोल करके और मनरेगा के द्वारा उसके आधारभूत ढाँचे को खड़ा करके कृषि बाजार को मज़बूत करने की व्यवस्था है, वह पहली बार प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में की गई है। ...(व्यवधान)... देश में कृषि उत्पादन के साथ-साथ बागवानी के विषय को और फूड प्रोसेसिंग के विषय को भी हमारी सरकार ने महत्व दिया है। ...(व्यवधान)... टमाटर और आलू जैसी उपज, जो पहले सड़ जाया करती थी, उसको Operation Greens के माध्यम से आगे

[श्री भूपेन्द्र यादव]

बढ़ाने का काम किया गया है। ...**(व्यवधान)**... इसके साथ-साथ डेयरी उद्योग को आगे बढ़ाने का काम भी हमारी सरकार के द्वारा किया गया है। ...**(व्यवधान)**...

महोदय, जब हम ग्रामीण क्षेत्र की बात करते हैं, तो यह बहुत ही व्यापक क्षेत्र है। ...**(व्यवधान)**... हमें कुछ ही क्षेत्रों में गांवों की रचना नज़र आती है, किन्तु हिन्दुस्तान के अन्दर लगभग 137 नदियां हैं और उन सारी नदियों के किनारे छोटा-छोटा समाज रहता है। ...**(व्यवधान)**... हिन्दुस्तान में समुद्र के किनारे बसा हुआ 6000 किलोमीटर का क्षेत्र है और उस 6000 किलोमीटर के क्षेत्र में मछुआरा समाज बसा हुआ है। ...**(व्यवधान)**... ऐसे लोगों के लिए मत्स्य फंड की बात की गई है, जो पहली बार हमारे सरकार के इस बजट में की गई है। ...**(व्यवधान)**... मैं सरकार को इसके लिए बधाई देना चाहूंगा। ...**(व्यवधान)**...

देश में बहुत बड़ी संख्या में पशु-पालक वर्ग रहता है, जो देश के पशु-धन का रखवाला है। ...**(व्यवधान)**... देश में पशु-धन को बढ़ाने के लिए इन पशुपालकों के सामने आज तक जो समस्याएं थीं, उनको दूर करने के लिए बजट में 'डेयरी फंड' को बढ़ाया गया है। ...**(व्यवधान)**... मैं अजमेर के क्षेत्र से आता हूं, इसलिए मुझे पता है कि पिछली बार हमारी सरकार के द्वारा जो National Dairy Development Board के फंड को बढ़ाया गया था, उसने डेयरी उद्योग का विकास करके देश के किसानों को मजबूत किया है। ...**(व्यवधान)**... डेयरी उद्योग के साथ जुड़ा हुआ एक छोटा सा पशुपालक वर्ग भी है। इस देश में 100-200 से ज्यादा छोटे-छोटे समाज ऐसे हैं, जो उस वर्ग से आते हैं। ...**(व्यवधान)**... उन पशुपालक वर्गों को आगे बढ़ाने के लिए सरकार ने पशुपालक फंड की व्यवस्था की है, जो निश्चित ही बहुत महत्वपूर्ण काम हुआ है। ...**(व्यवधान)**...

इस देश में कांग्रेस के 70 साल के राज में कृषि की केवल 43 प्रतिशत जमीन ही सिंचित हो पाई थी। ...**(व्यवधान)**... आप देश की 50 प्रतिशत कृषि भूमि को भी सिंचाई के योग्य नहीं बना पाए। ...**(व्यवधान)**... कल माननीय प्रधान मंत्री जी ने कहा भी था कि हमारे देश में ऐसी कितनी ही अंतर्राज्यीय नदी परियोजनाएं हैं, जो आपके 50 साल के राज में पूरी होनी तो दूर, शुरू तक भी नहीं हो पाई थीं। ...**(व्यवधान)**... चाहे केन-बेतवा योजना हो या दूसरी अन्य योजनाएं हों, ऐसी 99 योजनाओं को हमारी सरकार ने शुरू किया है। ...**(व्यवधान)**... उन योजनाओं को शुरू करने के साथ-साथ, देश में जो कृषि योजनाएं हैं, उनको पूरा करने का काम भी इस सरकार के द्वारा किया गया है। ...**(व्यवधान)**...

तीन ऐसे विषय हैं, जिन पर श्री नरेन्द्र मोदी जी के सरकार में जितना काम हुआ है, उतना पहले कभी नहीं हुआ था। ...**(व्यवधान)**... रोजगार का विषय, शिक्षा का विषय और स्किल फाउंडेशन का विषय, ये तीन विषय ऐसे हैं, जिनके लिए माननीय वित्त मंत्री जी ने इस बार के बजट में दूरदृष्टि अपनाते हुए काफी अच्छी स्थिति में फंड का एलोकेशन किया है। ...**(व्यवधान)**... मैं माननीय वित्त मंत्री जी को इसके लिए बधाई देना चाहूंगा, क्योंकि उनका यह बजट आने वाले समय की एक मजबूत बुनियाद बनेगा। ...**(व्यवधान)**... रोजगार के क्षेत्र में, शिक्षा के क्षेत्र में और स्किल एजुकेशन के क्षेत्र में काफी अच्छी मात्रा में बजट का जो एलोकेशन किया गया है, इसके लिए वे बधाई के पात्र हैं।

...(व्यवधान)... पहले यह बात कही जाती थी कि कम से कम वे उद्योग, जिन उद्योगों के द्वारा इंसेंटिव मिल सकता है। ...(व्यवधान)... उन उद्योगों के लिए सरकार को इंसेंटिव देना चाहिए। ...(व्यवधान)... सरकार ने टेक्सटाइल से लेकर अन्य काफी सारे उद्योगों में EPF इत्यादि के माध्यम से इंसेंटिव देने का काम किया है। ...(व्यवधान)...

इसके बार हमारा स्किल या लेबर का विषय है। लेबर को लेकर geographical mismatch हमारे देश की सबसे बड़ी समस्या है। ...(व्यवधान)... जिस geographical area में लेबर की प्रॉब्लम है, वहां लेबर उपलब्ध नहीं है और जहां लेबर जाना चाहती है, वहां रोजगार उपलब्ध नहीं है। ...(व्यवधान)... इन दोनों के मिसमैच को दूर करने के लिए लम्बे समय से यह बात चल रही थी कि हमें सभी जगहों का skill upgradation करना चाहिए। ...(व्यवधान)... महोदय, आज हम नॉर्थ-ईस्ट को अगर आगे बढ़ाना भी चाहते हैं, तो उसे आगे भी बढ़ाया जा सकता है, जब वहां पर स्किल अपग्रेडेशन का विषय हो। सरकार ने पहली बार इस विषय को जमीनी स्तर पर पूरी तरह से एड्रेस करने का काम किया है। स्किल अपग्रेडेशन को लेकर जिस प्रकार की योजनाएं इस बजट में रखी गई हैं, वह निश्चित रूप से इस सरकार और वित्त मंत्री जी की दूरदृष्टि का विषय है। शिक्षा स्तर बढ़ाने के साथ-साथ रोजगार और स्किल की चुनौतियों को इस सरकार ने इस बजट में एड्रेस करने का काम किया है। ...(व्यवधान)... देश के विकास की बात आज जरूर करते हैं, लेकिन देश के विकास को लेकर कांग्रेस ने कभी कोई गंभीर बात नहीं किया है।

महोदय, तीन विषय - लेंड, लेबर और कैपिटल, इनका किस प्रकार से मैच हो सकता है, इसे लेकर इस सरकार ने काफी काम किया है। शिक्षा की जमीनी हकीकत का मूल्यांकन करने के लिए हिन्दुस्तान में आज़ादी के बाद पहली बार किसी सरकार ने ऐसा किया है कि 20 लाख बच्चों का सर्वेक्षण कर के जिले के अनुसार रणनीति बनाने का काम किया गया है। हमें प्राथमिक शिक्षा में जो काम करना है, वह जिले के अनुसार रणनीति बनाकर किया है। ...(व्यवधान)... अगर आपको हल्ला बोलना चाहिए था, तो देश की शिक्षा व्यवस्था पर बोलना चाहिए था, जो काम आपने नहीं किया। अगर हल्ला बोलना चाहिए था, तो एनपीए का लोन लेने वाले उन लोगों पर बोलना चाहिए था, जिनके कारण हमें 2 लाख 11 हजार करोड़ रुपए देश के बैंकों को देने पड़ रहे हैं। अगर हल्ला बोलना चाहिए था, तो उनके ऊपर बोलना चाहिए था, जिनके कर्मी के कारण 80 हजार करोड़ रुपए बैंकों के रिकैपिटलाइजेशन के कारण देने पड़े हैं। इस प्रकार से टैक्सपेयर का जो मनी है, उसे लूटने का अगर काम हुआ है, तो यूपीए राज के अन्तर्गत हुआ है। हल्ला अगर आपको बोलना था, तो भ्रष्टाचार के खिलाफ हल्ला बोलना था, तो आज आपकी यह दुर्दशा नहीं होती। ...(व्यवधान)...

महोदय, हमने इनकी सरकार को हटाया है। अगर हिन्दुस्तान का कभी इतिहास लिखा जायेगा कि देश की सबसे भ्रष्ट सरकार को हटाने का काम किस ने किया, तो प्रधान मंत्री जी, श्री नरेन्द्र भाई मोदी के नेतृत्व में भारतीय जनता पार्टी की सरकार को यह श्रेय जाएगा। हमने इस देश की सबसे भ्रष्ट सरकार को हटाने का काम किया है। ...(व्यवधान)...

महोदय, मैं कहना चाहूंगा कि हमारे देश में स्वास्थ्य के क्षेत्र में काफी चुनौतियां रही हैं। स्वास्थ्य के क्षेत्र की जो चुनौतियां रही हैं, उन्हें एड्रेस करने का काम देश की किसी सरकार ने बहुत बड़े तरीके

[श्री भूपेन्द्र यादव]

से नहीं किया। मैं कहना चाहूंगा कि इस देश में गरीबों ने लम्बे समय तक कभी आंसू, कभी खुशी और कभी बेबसी देखी है। हमने इस देश में जिस प्रकार से स्वास्थ्य व्यवस्था दी, वह आपने कभी नहीं दी। आपने 50 साल तक शासन चलाया, लेकिन आपने देश के लोगों को मूलभूत चिकित्सा तक उपलब्ध नहीं कराई।

महोदय, मैं झारखंड के अंदरूनी एरिया में रहकर आया, मैं पूर्वी चम्पारण और पश्चिमी चम्पारण में रहकर आया, मैं कोलान के क्षेत्र में रहकर आया, लेकिन आज आप जिस बात को कह रहे हैं, आपको शर्म आनी चाहिए, आपके राज में झारखंड के जंगलों में इलाज तो बहुत दूर की बात है, डिस्प्रेन और एनासिन की गोली तक नहीं पहुंची। यह आपने देश के स्वास्थ्य क्षेत्र को बढ़ाने का काम किया है। आपके राज में जो सबसे बड़ी समस्या हुई और यदि देश में फर्जी डाक्टरों को खड़े करने का काम किया, तो वह कांग्रेस के शासन काल में हुआ। हमने देश में स्वास्थ्य के क्षेत्र में जो सबसे बड़ी समस्या पीएचसी और पीएसी की है, वह दूर की। आप देश में बिजली तक नहीं पहुंचा पाए। उसके कारण देश में हर क्षेत्र में बड़ी समस्या हुई। उसके लिए आपको शर्म आनी चाहिए। हमारे देश में स्वास्थ्य के क्षेत्र में जो सबसे बड़ी समस्या हुई, वह लो लैवल पब्लिक स्पेंडिंग के कारण हुई। लो लैवल पब्लिक स्पेंडिंग के कारण देश के गरीब आदमी को जो स्वास्थ्य सेवाएं मिलनी चाहिए थीं, वे नहीं मिलीं।  
...(व्यवधान)...

महोदय, आज हम देश के 10 करोड़ परिवारों को यदि इश्योरेंस की सुविधा देने जा रहे हैं, तो इससे ज्यादा तकलीफ कांग्रेस के लोगों को हो रही है। ...(व्यवधान)... आपके पास कोई आंकड़े नहीं हैं ... (व्यवधान)... आपको तो यह कहना चाहिए था कि आप 10 करोड़ लोगों को स्वास्थ्य बीमा देने जा रहे हैं, हम इसमें आपके साथ हैं, लेकिन आपने ऐसा नहीं किया। ... (व्यवधान)... इस देश का इतिहास याद रखेगा कि जब गरीबों के लिए देश में जीएसटी आया, तो उसका ideologocal विरोध कांग्रेस ने किया। इस देश में जब गरीबों के स्वास्थ्य का विषय आया, तो उसका ideological विरोध कांग्रेस ने किया। इस देश में जब "आधार" के माध्यम से गरीबों को सब्सिडी पहुंचाने का विषय आया, तो इसका ideological विरोध कांग्रेस ने किया। ... (व्यवधान)... जब गरीबों के लिए नोटबंदी का विषय लेकर आये, तो इसका आइडियोलॉजिकल विरोध कांग्रेस ने किया। ... (व्यवधान)... जब जवाहरलाल नेहरू विश्वविद्यालय में हिन्दुस्तान को तोड़ने के नारे लगाये जा रहे थे, तो उसका समर्थन कांग्रेस ने किया। ... (व्यवधान)... इसलिए देश आज आपकी आइडियोलॉजी को समझना चाहता है कि आपकी आइडियोलॉजी क्या है? ... (व्यवधान)... हम यह जानना चाहते हैं कि क्या यह आइडियोलॉजी इस देश की कांग्रेस देना चाहती है? ... (व्यवधान)... मैं आपको बताना चाहता हूं कि इस देश में राष्ट्रीय स्वास्थ्य बीमा योजना कोई नई योजना नहीं है। ... (व्यवधान)... यह योजना चल रही है। हम लोगों ने भी, हमारी सरकार ने भी, केन्द्र की सरकार ने इस योजना को दिया है। ... (व्यवधान)... आज टोटल 18 राज्यों का डाटा मेरे पास है। टोटल बीपीएल फैमिलीज 5 करोड़ 91 लाख वहाँ पर रजिस्टर्ड हैं, उनमें से 3 करोड़ 63 लाख को उसका फायदा मिल रहा है। ... (व्यवधान)... अगर यह योजना छोटे स्तर पर 18 राज्यों के साथ मिलकर चल सकती है, तो फिर यह योजना पूरे देश के 10 करोड़ गरीबों के लिए क्यों नहीं चल सकती है? ... (व्यवधान)... इसका विरोध केवल कांग्रेस कर रही है, लेकिन आप



विरोध करते रहें, हमें आपके विरोध की परवाह नहीं है। ...**(व्यवधान)**... हमारा यह विषय है कि हम देश के गरीबों को एक लाभ पहुँचाना चाहते हैं और हम देश के गरीबों को वह लाभ पहुँचाएँगे। ...**(व्यवधान)**... महोदय, मैं यह कहना चाहता हूँ कि स्वास्थ्य से सम्बन्धित यह जो योजना यह सरकार लेकर आयी है, हिन्दुस्तान के इतिहास में यह जो "नमो केयर" लेकर आये हैं, यह हिन्दुस्तान का केयर करने वाली योजना है। इस योजना को मिशन मोड में यह सरकार पूरा करेगी। ...**(व्यवधान)**...

महोदय, आज इस देश को आगे बढ़ाने के लिए शिक्षा, रोजगार, स्किल के साथ-साथ एक और क्षेत्र है, जिसमें हमारी सरकार ने इस बजट के माध्यम से एक बहुत महत्वपूर्ण विषय रखा है। ...**(व्यवधान)**... वह बहुत महत्वपूर्ण विषय है - मैनुफैक्चरिंग का क्षेत्र, आधारभूत ढाँचे का क्षेत्र। सबसे बड़ी बात यह है कि हिन्दुस्तान का जो बढ़ता हुआ अरबनाइजेशन है, उस अरबनाइजेशन के विषय को इस सरकार ने अपने इस बजट भाषण में एड्रेस किया है। ...**(व्यवधान)**... रोजगार सृजन के विषय में सरकार ने जहाँ पर इंसेंटिव्स दिये हैं, वहीं पर सूक्ष्म, लघु और मध्यम प्रतिनिधियों के 250 करोड़ के टर्नओवर पर कॉरपोरेट टैक्स 5 परसेंट घटाया है। ...**(व्यवधान)**... मैं यह पूछना चाहता हूँ कि इस देश का जो एक छोटा व्यापारी है, जो आज आगे बढ़ने लगा है, इस देश का जो मैनुफैक्चरर है, इस देश में एक लम्बे समय से विनिर्माण में काम करने वाले जो लोग हैं, ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI T.K. RANGARAJAN): Please go back to your places. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** सर ...**(व्यवधान)**... 250 करोड़ में 99 प्रतिशत इस देश की जो मैनुफैक्चरिंग इंडस्ट्री आयेगी, उनको 5 परसेंट रिबेट देकर हम लोगों ने देश के मैनुफैक्चरिंग सेक्टर को आगे बढ़ाने का काम किया है। ...**(व्यवधान)**... कम से कम वहाँ पर लेबर लगेगा, कम से कम वहाँ पर स्किल लगेगी। ...**(व्यवधान)**... अगर वहाँ पर लेबर और स्किल के लिए प्रोत्साहन मिलेगा, तो इसका विरोध आज कांग्रेस पार्टी कर रही है। ...**(व्यवधान)**... इसलिए मैं यह कहना चाहूँगा कि कांग्रेस को कम से कम बजट के दस्तावेजों का ठीक ढंग से अध्ययन करना चाहिए। ...**(व्यवधान)**...

महोदय, जो शहरीकरण है, उसको एड्रेस करने का हमारी सरकार ने बहुत अच्छा काम किया है। ...**(व्यवधान)**... इस सरकार के आने के बाद देश के शहरीकरण में स्मार्ट सिटी की योजना को, देश के शहरीकरण में "अमृत योजना" को आगे बढ़ाने का काम इस सरकारके द्वारा किया गया है। ...**(व्यवधान)**... शहरीकरण की समस्या के बारे में हम सब को पता है कि देश में जो मेट्रोपोलिटन सिटी है, मेट्रोपोलिटन सिटी के तीन विषय जो हैं, वे सबसे ज्यादा अहम हैं। ...**(व्यवधान)**... पहला, देश की जितनी भी मेट्रोपोलिटन सिटीज़ हैं, उधर dominance in economic activities सबसे ज्यादा है। इसके कारण आज वे स्टेगेशन के एक स्तर पर आ गये हैं। उसके कारण sub-urbanisation का प्रोसेस शुरू हुआ है। ...**(व्यवधान)**... यह sub-urbanisation का जो प्रोसेस शुरू हुआ है, "श्यामा प्रसाद मुखर्जी रूर्बन मिशन" लाने का काम हमारी सरकार ने इसीलिए किया कि कम से कम जो रूर्बन क्षेत्र हैं, उसको इसके द्वारा मदद मिले। ...**(व्यवधान)**... "अमृत योजना" लाने का काम इस सरकार ने इसीलिए किया कि कम से कम जो छोटे शहर हैं ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI T. K. RANGARAJAN): Please go back. ...**(Interruptions)**... Please go back to your seats. ...**(Interruptions)**...

4.00 P.M.

**श्री भूपेन्द्र यादव:** देश के जो 100 छोटे शहर हैं, उन 100 छोटे शहरों को आगे बढ़ाने का काम किया जाए। ...**(व्यवधान)**... इसलिए स्मार्ट सिटी के लिए और "अमृत योजना" के लिए इस बजट में भी जिस प्रकार से साधनों को बढ़ाकर उसे आगे बढ़ाने का काम किया गया है, मेरा यह मानना है कि सरकार ने एक बहुत बड़ा और प्रगतिशील कदम उठाने का काम किया है। ...**(व्यवधान)**...

महोदय, मैं यह कहना चाहूँगा कि भारत की जो बहुत बड़ी वैचारिक ताकत है, वह इस देश का मध्यम वर्ग है। ...**(व्यवधान)**... इस मध्यम वर्ग को एक प्रकार की ताकत देने का काम -- यह जो शहरी नौकरी-पेशा वर्ग है, जो छोटा प्रोफेशनल वर्ग है, उसके विचार और वह ईमानदार करदाता के रूप में है। ...**(व्यवधान)**... हम यह जानते हैं कि उस ईमानदार करदाता को एक ताकत देने का काम करना चाहिए। इसके लिए उस मध्यम वर्ग और नौकरी पेशा वर्ग के लिए सरकार ने इस बार टैक्स में 40,000 हजार रुपये का एक रिबेट देने का काम किया है। ...**(व्यवधान)**... सरकार ने न केवल इतना ही किया है, बल्कि ये जो प्रोफेशनल लोग हैं और जो नौकरी-पेशा वर्ग के लोग हैं, उस नौकरी-पेशा वर्ग के ईमानदार करदाताओं में से जो पेंशनभोगी हैं, उनकी भी चिन्ता करके, उनको रियायत देने का काम इस सरकार के द्वारा किया गया है। ...**(व्यवधान)**... हमारे देश में जो मध्यम वर्ग है, उस मध्यम वर्ग का कोई एक प्रकार का चरित्र नहीं कह सकते हैं। ...**(व्यवधान)**... यह देश बहुत बड़ा है, यह देश बहुत बड़ी भौगोलिक विशेषताओं को लिये हुए हैं, इसलिए यहां पर मध्यम वर्ग आये से भी है, मध्यम वर्ग की कल्पना शिक्षा के माध्यम से भी है, मध्यम वर्ग की कल्पना व्यवसाय के माध्यम से भी है। ...**(व्यवधान)**... मध्यम वर्ग की कल्पना इस माध्यम से भी है कि वह किस सोसाइटी में रहता है, मध्यम वर्ग की कल्पना इस माध्यम से भी है कि वह किस प्रकार की जीवन शैली को जीता है, लेकिन इन सारे मध्यम वर्ग को हम तभी आगे बढ़ा सकते हैं, जब हम सबको आधारभूत ढांचा सही से देंगे। ...**(व्यवधान)**... इस मध्यम वर्ग को हम तभी आगे बढ़ा सकते हैं, जब शिक्षा में जो मौलिक सुधार चाहिए, उन सुधारों को लेकर हम आगे बढ़ेंगे। ...**(व्यवधान)**...

(उपसभाध्यक्ष, श्री तिरुची शिवा पीटासीन हुए)

इस मध्यम वर्ग को हम तभी आगे बढ़ा सकते हैं, जब जिस प्रकार से देश में नये innovative ideas चाहिए, उनके लिए हम ज्यादा से ज्यादा साधनों का प्रयोग कर सकें। ...**(व्यवधान)**... इस मध्यम वर्ग को हम तभी बढ़ा सकते हैं, जब जिस स्थिति में वे काम कर रहे हैं, उनका स्किल अपग्रेडेशन करने के काम को हम आगे बढ़ाएं। ...**(व्यवधान)**... इस मध्यम वर्ग को हम तभी आगे बढ़ा सकते हैं, जब शहरी क्षेत्रों में जिस प्रकार की सुविधाओं की आवश्यकता है, उन सुविधाओं की पूर्ति की जाए। ...**(व्यवधान)**... इस मध्यम वर्ग को हम तभी आगे बढ़ा सकते हैं, जब हायर एजुकेशन में जितने आवश्यक सुधार चाहिए, उन सुधारों को करने का काम किया जाए। ...**(व्यवधान)**... इस मध्यम वर्ग को हम तभी ताकत दे सकते हैं, जब लघु और सूक्ष्म उद्योगों के लिए जो नीति सरकार के द्वारा बनायी गई है, उन नीतियों को आगे बढ़ाया जाए और हमारी सरकार ने इन सारे विषयों को आगे बढ़ाने का काम इस बजट के माध्यम से किया है। ...**(व्यवधान)**... मैंने पूर्व में कहा है कि यह जो बजट है, यह केवल एक साल का नहीं ...**(व्यवधान)**... अगर आप चार साल के बजट में देखेंगे, तो आप पाएंगे कि

सरकार ने एक consistency के साथ सारे विषयों को आगे बढ़ाया है। ...**(व्यवधान)**... कम से कम आपकी तरह ऐसा नहीं किया था कि 2003 से 2008 तक fiscal deficit को लेते रहे, जब 2008-09 में चुनाव लड़ने का वक्त आया, तब आपने fiscal deficit को 6 परसेंट कर दिया। ...**(व्यवधान)**... आपने देश में रेवड़ियां बांट कर सरकार चलाने का काम किया, लेकिन देश की जनता ने तब भी आपको स्वीकार नहीं किया, क्योंकि वह आपके असत्य के पुलिंदे थे, जिसको इस देश की जनता ने नकारा था। ...**(व्यवधान)**...

महोदय, मैं सबसे अंत में यह कहना चाहूंगा और मुझे इस बात का फख भी है कि हम लोग जिस पार्टी के लिए काम करते हैं, जिस राजनीतिक विचार के लिए काम करते हैं ...**(व्यवधान)**... वह पंडित दीनदयाल जी की राजनीतिक विचाराधारा से प्रभावित होकर करते हैं। ...**(व्यवधान)**... हम लोग एक राष्ट्रवाद के दर्शन के आधार पर काम करते हैं। ...**(व्यवधान)**... 1952 से लेकर आज तक अगर किसी पार्टी ने अपने राजनीतिक विचारों के साथ समझौता नहीं किया है ...**(व्यवधान)**... अगर किसी पार्टी ने सब लोगों को साथ लेकर आगे बढ़ने का काम किया है ...**(व्यवधान)**... अगर किसी पार्टी ने राजनीतिक छुआछूत का काम नहीं किया है, तो मैं बड़े गर्व के साथ कह सकता हूं कि हिन्दुस्तान के राजनीतिक आंदोलन में भारतीय जनता पार्टी वह पार्टी है, जिसने देश में बिना राजनीतिक छुआछूत के राजनीति की है। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Why don't you go back to your seats? ...**(Interruptions)**... Go to your seats, please. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** महोदय, मैं यह भी कहना चाहूंगा कि हिन्दुस्तान में जब से गवर्नेंस की राजनीति आई है, जब से सुशासन राजनीति का आधार बना है। ...**(व्यवधान)**... वह तभी से बना है, जब 1996 में भारतीय जनता पार्टी की, श्री अटल बिहारी वाजपेयी जी के नेतृत्व में, हमने पांच साल की सरकार दी। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please go to your seats ...**(Interruptions)**... Resume your seats, please. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** महोदय, हमने प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में हमने लगातार 15 साल तक एक सफल शासन गुजरात में दिया। ...**(व्यवधान)**... उसका सबसे बड़ा कारण था कि हमने देश की राजनीति में गवर्नेंस को एक विषय बनाया और गवर्नेंस को विषय बनाकर आज हिन्दुस्तान में सुशासन की राजनीति को आगे बढ़ाया। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please go to your seats. ...**(Interruptions)**...

**श्री भूपेन्द्र यादव:** महोदय, मैं यह कहना चाहूंगा कि आज जिस भी प्रकार का देश का वातावरण बना है, उसका जो सबसे बड़ा कारण है, वह यह है कि हिन्दुस्तान में पिछले 70 साल की राजनीति में जिनके अधिकार थे, जिनको अधिकार देने चाहिए थे, उनको अधिकार नहीं दिए गए, ...**(व्यवधान)**... जिन गरीबों को उनका हक देना चाहिए था, उनको हक नहीं दिया गया। ...**(व्यवधान)**... जिन गरीबों

[श्री भूपेन्द्र यादव]

तक उनका हक पहुंचना चाहिए था, उस हक को देने का काम नहीं किया गया। ...**(व्यवधान)**... उन गरीबों को हक देने का काम इस सरकार ने किया है। ...**(व्यवधान)**... सबसे पहले मनरेगा का पैसा सीधा कैश ट्रांसफर करने का काम हमारी सरकार के द्वारा किया गया है। ...**(व्यवधान)**... आज आपको लगता होगा कि हम यह जो आयुष्मान योजना लेकर आए हैं, यह इंश्योरेंस का पैसा गरीबों को कैसे जाएगा? ...**(व्यवधान)**... मैं आपको कहना चाहूंगा कि देश के प्रधान मंत्री श्री नरेन्द्र मोदी हैं, उन्होंने तीन साल पहले सोच लिया होगा कि अगर गरीब को पैसा भेजना है, तो पहले उसका अकाउंट खोला जाए और इसलिए दूरदृष्टि का काम प्रधान मंत्री श्री नरेन्द्र मोदी जी ने किया। ...**(व्यवधान)**... आपको तो तीन साल पहले पता भी नहीं था कि हम जन-धन खाता क्यों खोलना चाहते हैं? हम यह इसलिए खोलना चाहते थे, क्योंकि हम गरीब को ताकत देना चाहते थे। ...**(व्यवधान)**... हम गरीब तक संसाधन पहुंचाना चाहते थे, क्योंकि हमारी पार्टी पंडित दीनदयाल उपाध्याय जी की विचारधारा पर काम करती है, एकात्म मानववाद के विषय को लेकर काम करती है। ...**(व्यवधान)**... इसलिए मैं यह कहना चाहूंगा कि हमारा जो सबसे बड़ा विषय है, वह हमारा अन्त्योदय का नारा है। ...**(व्यवधान)**... अन्त्योदय के नारे को आगे बढ़ाने के लिए, न केवल हमने देश में संकल्प लिया है, ...**(व्यवधान)**... बल्कि हम लोगों ने अपनी सरकार को उसी दिशा में चलाने का प्रयास किया है।

अंत में मैं कहना चाहूंगा कि आदरणीय प्रधान मंत्री जी ने जिस प्रकार से देश में कार्य किया है, जिस प्रकार की सरकार दी है, इस सरकार का लक्ष्य क्या है? ...**(व्यवधान)**... इस सरकार का लक्ष्य है कि -

"जो लोग अंधेरे घर में हैं,  
अपनी ही नज़र में रहते हैं,  
हम उनके कोने-कोने में उद्यम के दीप जलाएंगे,  
जो लोग हार कर बैठे हैं,  
उम्मीद मार कर बैठे हैं,  
हम उनके बुझे जीवन में फिर से प्रकाश जगाएंगे।  
है शौक यही, अरमान यही,  
हम देश के जीवन में बदलाव लाएंगे।" ...**(व्यवधान)**...

इस देश में भ्रष्टाचार-मुक्त और पारदर्शी शासन, देश में गरीबों के हित में शासन, देश के युवाओं को रोजगार देने वाली सरकार के रूप में शासन-प्रणाली को आगे ले जाना चाहते हैं। ...**(व्यवधान)**... यह सरकार, जो किसानों की सरकार है, यह सरकार जो ग्रामीण अर्थव्यवस्था के चेहरे को बदलने का संकल्प लेकर आई है, उस संकल्प को रोकने का काम वे लोग कर सकते हैं, ...**(व्यवधान)**... जिन्होंने 50 सालों में अपने उत्तरदायित्व को नहीं निभाया है। हम उस उत्तरदायित्व को पूरी संजीदगी के साथ निभाना चाहते हैं। इसलिए देश का जो आर्थिक सर्वेक्षण आया है, वह बताता है कि यह देश लगातार प्रगति के पथ पर आगे बढ़ रहा है। ...**(व्यवधान)**... यही इस सरकार की सबसे बड़ी सफलता है कि ग्लोबल कंपिटिटिव इंडेक्स इस देश का सबसे ज्यादा सुधरा है। 'Ease of doing business' के क्षेत्र में

यह देश सीधे एक-साथ तीस पायदान की छलांग लगाकर ऊपर पहुंचा है। सबसे ज्यादा फॉरेन रिज़र्व इस सरकार के समय में बढ़ा है। डिमॉनेटाइजेशन के बाद, जो सबसे बड़ा काम यह हुआ है, वह है काले धन की अर्थव्यवस्था पर लगाम लगाने का काम, जो हमारी सरकार के द्वारा किया गया है। ...**(व्यवधान)**... आपकी सरकार के समय में ब्लैक मनी संबंधी जो व्हाइट पेपर आप लाए थे, आपने उसे लागू नहीं किया, क्योंकि आपको डर था कि सिद्धांत बनाना अलग होता है और उस सिद्धांत के आधार पर दृढ़ता से निर्णय लेना और गरीब के हित में निर्णय लेना सबसे बड़ा काम होता है। ...**(व्यवधान)**... इस निर्णय को लेने और आगे बढ़ाने का काम देश के प्रधान मंत्री श्री नरेन्द्रभाई मोदी ने किया है। इसलिए सबसे पहले मैं उन्हें इस बजट के लिए बधाई देना चाहूंगा कि यह बजट अपने आपमें एक अभूतपूर्व बजट है। यह कोई पहला बजट नहीं है, बल्कि लगातार इस सरकार का तीसरा-चौथा ऐसा बजट है, जिसके माध्यम से देश में प्रगति की दिशा बनी है।

आज इस आर्थिक बजट पर चर्चा करने के साथ-साथ मैं कहना चाहूंगा कि सरकार का सामाजिक दशन भी महत्वपूर्ण होता है। ...**(व्यवधान)**... इस बजट में सरकार गरीबों के हित में जो योजनाएं लेकर आई है, उसका विरोध कांग्रेस ने किया। आज मैं सदन में कहना चाहता हूं कि सामाजिक क्षेत्र में भी जब हम ओ.बी.सी. के हित में बिल लेकर आए, उसका भी विरोध कांग्रेस ने किया। जब हम मुस्लिम महिलाओं के हित में बिल लेकर आए, उसका भी विरोध कांग्रेस ने किया। ...**(व्यवधान)**... ग्रामीण क्षेत्र की स्थिति सुधारने संबंधी बिल जब हम लेकर आए, उसका भी विरोध कांग्रेस पार्टी ने किया। सबसे बड़ी बात है कि कांग्रेस ने हालांकि विरोध में मत तो नहीं दिया, लेकिन ...**(व्यवधान)**... विषय को जब हमने विकास में परिवर्तित करने का प्रयास किया, तो उसके विरोध का स्वर भी कहीं न कहीं हमें सुनाई दिया। ...**(व्यवधान)**... मैं आग्रह करना चाहूंगा कि जहां तक हिन्दुस्तान के विकास का प्रश्न है, कम-से-कम विकास के विषय पर उनको आगे आना चाहिए। ...**(व्यवधान)**... यह देश इस बात का साक्षी है कि जब भी देश में लोकतंत्र की आवाज़ को दबाने का काम हुआ है, स्वर्णिम अक्षरों में वह काला, ...**(व्यवधान)**... इतिहास कांग्रेस के नाम पर लिखा हुआ है। ...**(व्यवधान)**... इसलिए हिन्दुस्तान में लोकतंत्र की आवाज़ को आप किसी प्रकार से दबा नहीं सकते। थोड़े समय के लिए कुछ लोगों को भ्रमित कर सकते हैं, लेकिन हर समय लोगों को भ्रमित नहीं कर सकते। मैं पुनः कहना चाहूंगा कि सामाजिक क्षेत्र में, आर्थिक क्षेत्र में कांग्रेस पार्टी की नीतियां आज सबके सामने उजागर हुई हैं। ...**(व्यवधान)**... हमारी सरकार गरीबों के हित के लिए, पंडित दीन दयाल उपाध्याय जी के राजनैतिक विचारों के अनुरूप कार्य कर रही है।

अंत में मैं सबसे बड़ी बात कहना चाहूंगा कि देश के विकास का मंत्र महात्मा गांधी देकर गए थे। महात्मा गांधी जी ने कहा था - 'मैं आप लोगों को एक ताबीज़ देता हूं कि जब भी आप कोई योजना बनाएं तो अपने मन में समाज के सबसे अंतिम छोर पर बैठे व्यक्ति के चित्र को ध्यान में रखते हुए योजना बनाना।' ...**(व्यवधान)**... मैं गर्व के साथ कह सकता हूं कि प्रधान मंत्री, श्री नरेन्द्रभाई मोदी जी के नेतृत्व में हमारी सरकार की जो भी योजना बनी है, वह हमेशा देश के गरीब आदमी के चेहरे को ध्यान में रखकर बनी है। आप उस पर किसी प्रकार की टीका-टिप्पणी कर सकते हैं, ...**(व्यवधान)**... लेकिन देश के गरीब का आर्थिक सशक्तिकरण और देश के हर वर्ग का सामाजिक समायोजन करने के लिए जो हमारी सरकार प्रतिबद्ध है, उसको आप रोक नहीं सकते, ...**(व्यवधान)**... क्योंकि देश की जनता का आर्शीवाद और विश्वास भारतीय जनता पार्टी की यह सरकार और प्रधान मंत्री श्री नरेन्द्र भाई मोदी के साथ है। ...**(व्यवधान)**... बहुत-बहुत धन्यवाद। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please go back to your seats.  
...(Interruptions)... Please go back to your seats.

**श्री विशम्भर प्रसाद निषाद** (उत्तर प्रदेश): माननीय उपसभाध्यक्ष जी, जनरल बजट पर हमारी पार्टी के सदन के नेता, माननीय प्रो. राम गोपाल यादव जी ने मुझे बोलने का मौका दिया, मैं उन्हें धन्यवाद देता हूँ। ...**(व्यवधान)**...

मान्यवर, यह एक जनरल बजट है। पूरे देश की जनता बजट को सुनना चाहती है। मैं यह उम्मीद करता था कि देश के पूर्व वित्त मंत्री चिदम्बरम जी बोलेंगे, लेकिन उनको भी बोलने नहीं दिया गया। जिस तरह से यहाँ सदन में एक दूसरे पर टीका-टिप्पणी, चोर-सिपाही की लड़ाई चालू की गई है, यह देश के लिए दुर्भाग्य है। सदन इसलिए है कि यहाँ देश के गरीबों के ऊपर चर्चा होनी चाहिए, देश की भुखमरी पर चर्चा होनी चाहिए, देश के कुपोषण पर चर्चा होनी चाहिए, बेरोजगारों पर चर्चा होनी चाहिए। लेकिन, आज देश के गाय-गोबर पर चर्चा हो रही है, बीफ पर चर्चा हो रही है, हिन्दू-मुसलमान पर चर्चा हो रही है, चोर-सिपाही पर चर्चा हो रही है। मान्यवर, यह सदन कानून बनाने के लिए है। हम देश की जनता से कहना चाहेंगे कि जिस तरह दाहिने और बाएँ, दोनों तरफ से शोर हो रहा है, इन दोनों को हटाकर देश की जनता बीच के लोगों को सरकार बनाने का मौका दे, हम देश के गरीबों और नौजवानों को आगे बढ़ाने का काम करेंगे।

मान्यवर, देश में ऐसे मौके आए हैं, जब बोफोर्स कांड को लेकर देश में सरकार बनी थी। इसी तरह, 2014 में केवल एक ही नारे पर, काले धन के नाम पर देश में मोदी जी की सरकार बनी थी। मोदी जी ने वादा किया था और कहा था कि हम काला धन वापस लाएंगे और 15-15 लाख रुपये सबके खाते में देने का काम करेंगे। महोदय, चार साल बीत गए, अब चुनाव का मौका आ गया। अब केवल जुमला रह गया, किसी के खाते में एक रुपया भी नहीं पहुँचा। माननीय पूर्व वित्त मंत्री जी ने 12-प्वाइंट पर माननीय वित्त मंत्री जी, प्रधान मंत्री जी से जवाब माँगा है। मैं उस पर कुछ कहना चाहूँगा। आदम गोन्डवी जी का एक शेर है - "तुम्हारी फाइलों में गाँव का मौसम गुलाबी है, मगर ये आँकड़े असत्य, तेरा दावा किताबी है।" यह जो बजट है, यह केवल किताबी है, यह आँकड़ों का मकड़जाल है।

महोदय, अभी भूपेन्द्र जी जन-धन खातों के संबंध में चर्चा कर रहे थे। जब आपने घोषणा कर दी कि 15 लाख रुपये आएँगे, तो एक तरफ से लोगों ने जन-धन खाते खुलवाने चालू किए। 30 करोड़ खातों में से 24 करोड़ खाते सक्रिय हैं और धीरे-धीरे वे भी बन्द हो रहे हैं, क्योंकि अब लोगों की उम्मीद खत्म हो गई है। वे सोचते हैं कि चुनाव आ गया है, अब किसी भी खाते में 15 लाख रुपये आने वाले नहीं हैं। मान्यवर, इसी तरह से "स्वच्छता अभियान" में 12-15 हजार रुपये में शौचालय कैसे बनेगा, जबकि महँगाई इतनी चरम-सीमा पर चली गई है? बालू के रेट्स 10-गुना बढ़ गए और अब 10-15 हजार रुपये में एक ट्रॉली बालू आ रहा है। अगर लोहा, सीमेंट, उसकी शीट और चादर आदि का खर्च जोड़ लिया जाए, तो वह कुल मिलाकर 25-30 हजार रुपये में बनता है। मान्यवर, इन्होंने केवल प्रचार में 550 करोड़ रुपए खर्च करने का काम किया है। इसी तरह से उज्जवला योजना चलाई। इस बारे में काफी किताबी आंकड़े हैं। उज्जवला योजना के तहत गरीब महिलाओं को मुफ्त कनेक्शन के नाम पर सरकार ठगी कर रही है। पहला गैस कनेक्शन मुफ्त, दूसरे में पहले का भी चार्ज वसूलने का काम साढ़े तीन

लाख लोगों में से आधे से भी ज्यादा लोग गैस सिलेंडर नहीं भरवा रहे हैं, छोड़ रहे हैं। यह पिछला रिकॉर्ड है। तो फिर आगे लोग कैसे गैस कनेक्शन कराएंगे?

महोदय, इसी तरह प्रधान मंत्री फसल बीमा योजना है। इस योजना में हम देख रहे हैं कि केवल बीमा कम्पनियों को फायदा हुआ। बीमा कंपनियां जितना प्रीमियम ले रही हैं, मैं डिटेल् में बताऊंगा, उससे कम भुगतान हो रहा है। इसी तरह से 5 लाख की स्वास्थ्य बीमा योजना है। मान्यवर, अभी हमारे स्वास्थ्य मंत्री जी बैठे हुए थे, वित्त मंत्री जी नहीं हैं। अगर ये किसी दिन डा. राममनोहर लोहिया अस्पताल चले जाएं, क्योंकि देश के बड़े नेता हैं, स्वास्थ्य मंत्री हैं, वित्त मंत्री हैं, वैसे इनको फुर्सत नहीं है कि किसी पब्लिक अस्पताल में जाने की। हम वहां गए हैं और देखा है कि पर्चा बनवाने के लिए रात के तीन बजे से लाइन लगती है। कितने लोगों का पर्चा बन पाता है और डॉक्टर्स एक दिन में कितने लोगों को देख पाता है? पूरे देश में जितने सरकारी चिकित्सालय, अस्पताल हैं, उनमें न पर्याप्त डॉक्टर्स हैं, न दवाइयां हैं, न ईक्विपमेंट्स हैं। आप कैसे इलाज करोगे? केवल प्राइवेट बीमा कम्पनियों को ले आओगे और उनको ठगी करने के लिए छोड़ दोगे?

इसी तरह से ये मुद्रा बैंक योजना लाए। मैं उत्तर प्रदेश से आता हूं। वहां के हमारे वित्त मंत्री जी बन गए हैं। चले आओ अपने गोरखपुर में ही, किसी बैंक से अगर लोन लेना है तो कोई भी बिना कमीशन के कोई भी बैंक मैनेजर फाइल स्वीकृत करने के लिए तैयार नहीं हैं। इनकी मुद्रा योजना भी फेल हो गई है। इसी तरह से प्रधान मंत्री सिंचाई योजना जमीन पर नहीं उतरी है। इसको चार साल बीत गए हैं। किसान आत्महत्या कर रहा है, निराश हो गया है। मान्यवर, 30 नदियों को जोड़ने का कुछ अता-पता नहीं है, न बजट का पता है, न नदियों का पता है कि कहां जोड़ी जा रही है, क्या हो रहा है?

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Mr. Ramesh, please go back to your seats. You are all tired.

**श्री विशम्भर प्रसाद निषाद:** मान्यवर, ई-मंडी है, हमारे देश में किसानों की फसल बर्बाद होती है। जब उनके पास फसल होती है तो उसका कोई खरीददार नहीं होता। ओने-पौने दाम पर बिचौलिए खरीदने का काम करते हैं। जो सरकारी आढ़ती और सरकारी केन्द्र हैं, उनमें कोई खरीद नहीं होती। उनमें खरीद या तो बड़े आदमी की होती है, व्यापारियों की होती है। मैं उदाहरण देना चाहूंगा, जिस तरह से नोटबंदी लागू हुई। पांच सौ और एक हजार के पुराने नोट किस के बदले गए? बड़े-बड़े उद्योगपतियों के। क्या वे लाइनों में कभी लगे? लाइनों में वे लगे जो गरीब थे और दो हजार रुपए लेने के लिए कुछ तो शहीद हो गए। कुछ महिलाओं का बच्चा बैंकों की लाइनों में ही पैदा हो गया।

मान्यवर, इनकी ये सब योजनाएं फ्लॉप हैं। डेयरी के लिए कामधेनु योजना उत्तर प्रदेश में हमारे माननीय अखिलेश यादव जी ने चालू की थी। इन्होंने कामधेनु योजना को बंद करने का काम किया है।

मान्यवर, गायों की बात करते हैं। आज बाजार में कोई गाय नहीं बिक रही है। अगर कोई दुधारू गाय बाजार से लेकर अपने घर जा रहा है, तो कुछ तथाकथित लोग उन लोगों की हत्या करने का काम करते हैं। आज पूरे देश में लोग दहशत में हैं। तो कैसे दूध की बढ़ोत्तरी होगी, कैसे इनकी डेयरी सफल होगी। किसानों की फसलों पर लागत का डेढ़ गुना देने की बात की गई। मान्यवर, अब तक चार

[श्री विशम्भर प्रसाद निषाद]

साल तो बीत गए। अभी तक चाहे विदर्भ हो, चाहे बुंदेलखंड हो, माननीय वित्त मंत्री जी, हमारे बुंदेलखंड जाकर वहां के हालात देखिए। आज वहां का किसान तबाह है, मर रहा है। वहां फसल सूख गई है, वर्षा आधारित खेती है। वहां के लोग रोजगार के लिए बाहर पलायन कर रहे हैं। आज किसी को उनकी उपज का लागत मूल्य सही नहीं मिल रहा है, जिस कारण वहां आत्महत्याएं हो रही हैं।

इसी तरह से बेरोजगारी के बारे में बताना चाहूंगा। देश के करीब 14 करोड़ से ज्यादा लोग बेरोजगार हैं। उनके लिए पहली बार राज्य सभा में मैं प्राइवेट मेम्बर बिल लाया था। मैं उम्मीद करता था कि सत्ता पक्ष भी इसको सपोर्ट करेगा, लेकिन आज जो बजट में ये नारा दे रहे हैं, आंकड़े दे रहे हैं, ये सब थोथे लग रहे हैं, असत्य हैं, गलत हैं तथा जुमले हैं। मान्यवर, हमारे उस प्राइवेट मेंबर्स बिल को भारतीय जनता पार्टी ने एक वोट से गिराने का काम किया था। ये बेरोजगारों के विरोधी हैं। इन्होंने यह वायदा किया था, प्रधान मंत्री माननीय मोदी जी ने कहा था कि हम पांच साल में दस करोड़ लोगों को रोजगार देने का काम करेंगे। आप बताइए कि दस करोड़ लोगों में से आपने कितने लोगों को रोजगार दिया है? आज नौकरियां घट रही हैं। क्यों घट रही हैं? ये कह रहे हैं कि जिसकी उम्र पचास साल हो गयी है, जो सरकारी नौकर है, अगर उसके खिलाफ उसके अफसर ने कोई भी bad entry कर दी है तो उसको permanent retire कर दो, जबरिया रिटायर किया जाए। आज लाखों लोग रिटायर हो रहे हैं, उन्हें जबरिया रिटायर किया जा रहा है - नौकरी देना तो दूर की बात है। हमारे पूर्व वित्त मंत्री जी ने आंकड़े दिए कि हर विभाग में कितने पद खाली पड़े हैं। आज लाखों पद खाली पड़े हैं, जिन्हें भरा नहीं जा रहा है।

मान्यवर, आज देश के हालात बहुत खराब हैं। आप चार साल से दुहाई दे रहे हैं, इन्होंने कई बार चर्चा की, हर मीटिंग में ये पाकिस्तान की चर्चा करते थे, इनके पास हिन्दुस्तान-पाकिस्तान की चर्चा करने के अलावा और कुछ भी ही नहीं। इन्होंने कहा था कि एक सिर के बदले में ये दस सिर लेकर आएंगे। चार साल में हमारे फौजी शहीद हुए हैं, जितने 70 साल में हमारे नौजवान शहीद नहीं हुए। हम जानना चाहते हैं कि केन्द्र सरकार पाकिस्तान से दोस्ती क्यों बनाये हुए है? सरकार वहां से चीनी खरीद रही है, हींग खरीद रही है, क्यों नहीं यह सब खरीदना बंद कर देते? एक तरफ आप उससे दोस्ती करते हैं और दूसरी तरफ घुड़की देते हैं। आप देश की जनता को बेवकूफ बनाना चाहते हैं, आप दोनों तरफ बात करते हैं। आप वहां से चीनी मंगा रहे हैं, हींग मंगा रहे हैं, यहां से वहां साड़ी भेज रहे हैं, बिंदी भेज रहे हैं - यह क्या चक्कर है? आप देश की जनता से कहते हैं कि हम पाकिस्तान के खिलाफ हैं, जबकि हमारे नौजवान शहीद हो रहे हैं।

मान्यवर, आज देश का गन्ना किसान मर रहा है, यहां का चीनी उद्योग पूरी तरह से बर्बाद हो गया है। आज बुंदेलखंड में भुखमरी है, गरीबी है, किसान घाटे की खेती कर रहा है। हमने कई बार देश में जो अल्पसंख्यक लोग हैं, ओबीसी के लोग हैं, एससी/एसटी के लोग हैं, उनके संबंध में चर्चा की। मैं माननीय संसदीय कार्य मंत्री से निवेदन करना चाहूंगा कि अगर उत्तर प्रदेश का बैकवर्ड क्लास का कोई व्यक्ति है तो यहां दिल्ली में वह बैकवर्ड क्लास का नहीं माना जाएगा, इस प्रकार पूरे देश में यह भिन्नता है। हम आपसे निवेदन करना चाहेंगे कि आप इसमें एकरूपता लाने का काम करें। सारे देश में लोग नौकरी के लिए एक शहर से दूसरे शहर में जाते हैं। इस कारण से उनके बच्चों को रिजर्वेशन का



लाभ नहीं मिलता है, उनकी पढ़ाई नहीं हो पाती है, ये तमाम समस्याएं हैं। हमारे अखिलेश यादव जी ने उत्तर प्रदेश में 17 जातियों को आरक्षण के लिए संस्तुति भेजने का काम किया था, लेकिन भारतीय जनता पार्टी की सरकार ने उसको लटकाने का काम किया है। हम चाहेंगे कि उसको बहाल किया जाए।

मान्यवर, इन्होंने टीबी की चर्चा जी - बहुत अच्छी बात है, लेकिन देश में सबसे बड़ी भयावह बीमारी कौन सी है - कैंसर। आज आप जिस किसी अस्पताल में भी चले जाएं, अगर वहां 500 रोगी होंगे तो 500 रोगियों में से 50 रोगी आपको कैंसर से पीड़ित मिलेंगे। कैंसर पीड़ित रोगियों के लिए आपके पास अस्पताल नहीं हैं, मुम्बई में टाटा मेमोरियल अस्पताल है, वही पूरा देश देख रहा है, एम्स में कुछ व्यवस्था है, लेकिन कैंसर के अस्पतालों की दिक्कत है, उसके लिए सरकार को इंतज़ाम करना चाहिए।

मान्यवर, बजट में किसानों को उनकी लागत का डेढ़ गुणा लाभकारी मूल्य देने का वादा लोक सभा चुनाव में किया गया था। उसी दौरान...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Mr. Nishad, please yield for a minute. The hon. Minister wants to say something.

**श्री नीरज शेखर** (उत्तर प्रदेश): सर, फिर उनका समय रोक दीजिए। ...**(व्यवधान)**...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): Sir, in the morning, we had assured these Members, standing here, that the hon. Finance Minister would respond to their demands in his Budget reply. So, please ask them to go back to their seats.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): In view of the hon. Minister's assurance, please resume your seats. ...**(Interruptions)**...

SHRI C.M. RAMESH (Telangana): Just one minute, Sir. I want to say something. ...**(Interruptions)**...

**श्री आलोक तिवारी** (उत्तर प्रदेश): पहले इन्हें समाप्त करने दीजिए, फिर आप अपनी बात कहिएगा।

**श्री विशम्भर प्रसाद निषाद**: सर, पहले हमारा भाषण complete होने दीजिए।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Rameshji, let him finish his speech first. Vishambharji, you please resume your speech.

**श्री विशम्भर प्रसाद निषाद**: मान्यवर, उनकी जितनी भी योजनाएं हैं, सब flop हो गयी हैं। फसल बीमा से केवल बीमा कंपनियों को फायदा हो रहा है, किसानों को उनका फायदा नहीं मिल रहा है।

[श्री विशम्भर प्रसाद निषाद]

फसल बीमा योजना किसानों के लिए कम, बीमा बाजार के लिए अधिक मुनाफे का सौदा है। केन्द्र सरकार ने राज्य सरकार को 40 प्रतिशत बीमा दावों में भुगतान की जिम्मेदारी दी है, जिसमें कई राज्य सरकारों ने इस योजना को लागू करने से मना कर दिया तो कैसे आपकी फसल बीमा योजना लागू हो जाएगी? मान्यवर, पहले से किसान का किसान क्रेडिट कार्ड के माध्यम से फसल बीमा होता था। उस अनुभव के आधार पर देय प्रीमियम से कम दावे बीमा कंपनियों द्वारा स्वीकार किए जा रहे हैं। पिछले दो मौसम में राज्य सरकार और केंद्र सरकार ने बीमा कंपनियों को 20,374 करोड़ रुपए का भुगतान किया, जिसमें दावे 5,650.37 करोड़ के हुए, जिसमें केवल 53.94 लाख किसानों का फायदा हुआ। इसी तरह से निजी कंपनियों ने पूरे देश में advertise किया, प्रचार किया, शोर मचाया कि हम प्रीमियम की राशि से कम से कम 200 गुना का भुगतान करेंगे, लेकिन बीमा कराने के बाद दावे से कम भुगतान हो रहा है। मान्यवर, 2016-17 में बीमा कंपनियों की आय 1.27 करोड़ थी और इस वित्तीय वर्ष में तीन लाख करोड़ हो गई है। इससे private बीमा कंपनियों को फायदा पहुंच रहा है। इन्होंने 1,14,953 किसानों को केवल 51.52 करोड़ का भुगतान किया है, जो प्रीमियम से कम है और उस प्रीमियम का 1.82 प्रतिशत है। अब आप बताइए कि इसको डेढ़ गुना करेंगे, जबकि 1.2 प्रतिशत प्रीमियम किसानों को मिला है।

मान्यवर, लोक सभा और प्रदेश की चुनावों की सभाओं में, माननीय प्रधानमंत्री जी ने देश के सभी किसानों का एक लाख रुपये तक का कर्ज माफ करने का वायदा किया था, जो आज तक पूरा नहीं हुआ है। मान्यवर, 2016-17 में, 5500 करोड़ के विपरीत 2733.67 करोड़ के दावे किए गए। गत वर्ष 10 लाख करोड़ में से 671113.42 के ऋण के दावे हुए। बैंकों के द्वारा किसानों को ऋण देने में आनाकानी की जाती है। मान्यवर, बिचौलियों के माध्यम से कमीशन लिया जाता है। ये कृषि जमीन परीक्षण की बात करते हैं। मैं इसके बारे में बताना चाहूंगा कि देश में 648 कृषि विज्ञान केंद्र हैं, जिनमें 6 विषयवस्तु विशेषज्ञों का प्रावधान है। देश में कुल 4487 पदों में 1014 से ज्यादा पद रिक्त हैं। देश में 70 कृषि विश्वविद्यालयों की हालत बहुत खराब है। उनके पास मानक के अनुसार जमीन नहीं है और अन्य सुविधाएं भी नहीं हैं। केन्द्रीय कृषि विश्वविद्यालयों के हालात बहुत ज्यादा खराब हैं। यदि आप उत्तर प्रदेश में देखें, तो झांसी, अलीगढ़, बनारस, इलाहाबाद में बुनियादी सुविधाएं उपलब्ध नहीं हैं, जबकि बनारस माननीय प्रधानमंत्री जी का संसदीय क्षेत्र है, वहां पर भी बुनियादी सुविधाएं उपलब्ध नहीं हैं। उत्तर प्रदेश के कृषि विश्वविद्यालय में फैजाबाद, कानपुर, बांदा, मथुरा के हालात बहुत खराब हैं, वहां पर मानकों के अनुसार अभी तक पूरी faculty नहीं है।

मान्यवर, कृषि विज्ञान केंद्रों में भी बुरे हालात हैं, उनके पास पर्याप्त लैब नहीं है, technicians नहीं हैं। गैर-सरकारी संगठनों के केन्द्र तथा सरकारी केन्द्र के कृषि वैज्ञानिक या तो NGO के मालिकों के लिए काम करते हैं या राजनीतिक दलों के असरदार बड़े लोगों के कृषि फार्मों के लिए काम करते हैं। यह सब हवा-हवाई हो रहा है। जो बड़े-बड़े लोग हैं, उनके यहां कृषि वैज्ञानिक लगे हुए हैं और किसानों को उसका कोई लाभ नहीं मिल रहा है।

मान्यवर, देश में कृषि की तरह मत्स्य पालन और मत्स्य आखेट का काम करोड़ों किसान करते हैं, जिनको जल किसान भी कहा जाता है। चाहे नदियां हों, तालाब हों, झीलें हों, जलाशय हों या समुद्र हों, वे मत्स्य आखेट का काम करते हैं, जिससे देश की आर्थिक व्यवस्था मजबूत होती है। आए दिन

श्रीलंका और पाकिस्तान की सेना मछुआरों को पकड़कर ले जाती है और आज भी हजारों fishermen श्रीलंका और पाकिस्तान की जेलों में बंद हैं। मेरी सरकार से मांग है कि उनको छुड़ाया जाना चाहिए और उनके हितों के लिए योजनाएं बनाई जानी चाहिए।

मान्यवर, आज देश के हालात बहुत खराब हैं। बेरोजगारी को खत्म करने के लिए जो हम लोगों ने बजट में प्रावधान रखा था, वह बहुत कम था। इन्होंने 2014 में कहा था - आप देश के संविधान में संशोधन कर दें कि पांच साल का चुनाव न हो, आप आज ही संशोधन ले आए कि 2019 का चुनाव न हो और 2022 में चुनाव हों, तब तो हम मान सकते हैं कि आप 2022 में 70 लाख लोगों को नौकरी देंगे। 10 करोड़ तो आपके चले गए, वह जुमला हो गया लेकिन अब 70 लाख लोगों को नौकरी देने का जो 2022 तक वायदा किया गया है, वह भी आपने चुनाव के मौके पर किया है। हम जानते हैं कि गांव में जब प्रधान का चुनाव होता है, जब last में चुनाव का time रह जाता है, तो प्रधान क्या करता है? वह राशनकार्ड/आवास के लिए, उसके शौचालय के लिए, उसके पट्टे के लिए फौरन ग्राम सभा की बैठक करके कार्यवाही में नाम दे देता है, वह सबके घर में कह देता है कि तुम्हारा भी नाम है, तुम्हारा भी नाम है, मुझे प्रधान बनाना, इस बार मैं तुमको मकान दूंगा। वही हाल मोदी जी का है, इन्होंने 2014 में कहा था कि हम 10 करोड़ लोगों को नौकरी देने का काम करेंगे, किसानों को उनकी उपज डेढ़ गुना मूल्य देने का काम करेंगे। मान्यवर, इस सरकार ने कोई काम नहीं किया है, केवल जुमला बोलने वाली रह गई है। मान्यवर, देश में जहां-जहां चुनाव हुए हैं, वहां पर माननीय प्रधान मंत्री जी ने सभाएं की हैं। उन्होंने हर जगह पर 24 घंटे बिजली देने की बात कही है। आप बिजली का उत्पादन कर नहीं रहे हैं, तो कैसे आप बिजली देंगे? आज उत्तर प्रदेश में बिजली की हालत खराब है। जब उत्तर प्रदेश में माननीय मुलायम सिंह जी और अखिलेश यादव जी की सरकार थी - चित्रकूट जो भगवान राम की कर्मस्थली है, जहां के हम लोग रहने वाले हैं, वहां पर 24 घंटे बिजली रहा करती थी, आज वहां पर 15 घंटे, 20 घंटे भी बिजली नहीं मिल रही है। वहां के साधु-संत बहुत परेशान हैं। वे कहते हैं कि हमारे लिए जो पुरानी सरकार, अखिलेश यादव जी की सरकार अच्छी थी।

मान्यवर, जिस तरह से इन्होंने लॉलीपॉप देने का काम किया है, वे बिहार गए थे, वहां पर कितने हजार करोड़ का वायदा करके आए थे कि हम बिहार के विकास के लिए पैसा देंगे, लेकिन चुनाव के बाद कह दिया कि वह तो चुनावी जुमला था। मान्यवर, पूरे उत्तर प्रदेश में श्री अखिलेश यादव जी की सरकार ने निःशुल्क बिजली देने का काम किया, निःशुल्क नहरों से पानी देने का काम किया, निःशुल्क ट्यूबवैल्स से पानी देने का काम किया, 15 लाख से ज्यादा समाजवादी पेंशन देने का काम किया और नौजवानों को लैपटॉप देने का काम किया था। मान्यवर, उनके द्वारा चलायी गयी सभी योजनाओं को बंद कर दिया गया है। एक तरफ हमारे अखिलेश यादव जी ने उत्तर प्रदेश के नौजवानों के हाथों में लैपटॉप देने का काम किया और हमारे नरेन्द्र मोदी जी उनको पकौड़ा बेचने की सलाह देने काम करते हैं। इन दोनों में अंतर है, इसलिए हम चाहते हैं कि आज जो देश में महंगाई है, गरीबी है, भुखमरी है, उसके निदान का बजट में कोई अता-पता नहीं है। हमारे वित्त मंत्री जी ने FDI की बात कही है और वे 100 प्रतिशत FDI देश में लेकर आए हैं। हमारे देश के जो छोटे-छोटे व्यापारी हैं, वे कहाँ जाएंगे?

[श्री विशम्भर प्रसाद निषाद]

देश में जीएसटी लगाने से पूरा व्यापार बर्बाद हो गया है। हम कहना चाहते हैं कि आप जैसे 100 का नोट लाते हैं, आप 100 परसेंट की बात करते हैं, आप 28 परसेंट जीएसटी लगा देते हैं, आप पांच परसेंट ट्रांजेक्शन चार्ज लगा देते हैं, आप 20 परसेंट टैक्स लगा देते हैं, तो आप 100 रुपये के नोट में क्यों कहते हो कि मैं आपको 100 रुपये देने का वचन देता हूँ, आप कह दीजिए कि हम 100 रुपये में केवल 43 रुपये देने का वचन देते हैं, बाकी तो आप टैक्स के रूप में काट ही रहे हैं, क्यों देश के लोगों को बेवकूफ बना रहे हैं?

मान्यवर, जो 10 करोड़ परिवारों को पांच लाख रुपये तक का निःशुल्क बीमा देने का लक्ष्य सरकार ने रखा है, वह एक जुमला है, खोखला है। इससे केवल बीमा कंपनियों को फायदा होगा।

मान्यवर, आयुष्मान भारत के अंतर्गत सरकार ने 1200 करोड़ रुपये की व्यवस्था की है और 24 नये मेडिकल कॉलेज खोलने की बात कही है। मैं सरकार से कहना चाहता हूँ कि पहले हमारे पुराने अस्पतालों को ठीक करवाने की व्यवस्था करवा दीजिए। यह केन्द्रीय बजट गरीब विरोधी बजट है, गरीब किसान, मजदूर विरोधी बजट है, बेरोजगारों और कारोबारियों की अनदेखी करने वाला बजट है, यह किसानों को छलने वाला और अमीरों को बढ़ावा देने वाला बजट है। देश में किसानों की आत्महत्याएं रोकने के लिए उनके कर्जे माफ नहीं करना और 2022 के सपने दिखाना, यह जमीनी हकीकत से दूर है, इसलिए मैं इस बजट भाषण के माध्यम से कहना चाहता हूँ कि जो आपने जनता से वायदे किए हैं, वे वायदे जमीन पर नहीं उतरे हैं, धरातल पर नहीं उतरे हैं और 2019 के इलेक्शन में जनता आपको बता देगी। जो चोर-सिपाही का खेल चल रहा है, यह बंद होना चाहिए। इस देश में गरीबी, भुखमरी और बेरोजगारी समाप्त होनी चाहिए। आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you Vishambharji. Now, Shri S.R. Balasubramoniyar. ...*(Interruptions)*...

SHRI JAIRAM RAMESH (Karnataka): Sir, till what time are we continuing today?

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): 8 o'clock.

SHRI S.R. BALASUBRAMONIYAN (Tamil Nadu): Mr. Vice-Chairman, Sir, on the eve of the Budget presentation, there was great expectations -- creation of jobs, a rise in income tax limit and so on and so forth. But contrary to expectations, there is no effort to create any job here. As far as income tax is concerned, the present Ruling Party used to say that income tax limits should be raised from two lakh to five lakh rupees, for the last five years. When they were in the Opposition and the UPA was in their place, they were repeatedly saying that. So, one expected that, at least, in the fourth year's Budget, the slab will be raised. But the slab was not raised. However, I must admit that standard deduction was raised to ₹ 40,000. But, at the same time, the education cess was raised

from 3 per cent to 4 per cent. By raising standard deduction to Rs.40,000, the Government is expected to lose about ₹ 8,000 crores a year and by raising this one per cent cess, the Government will get ₹11,000 crores a year. So, they are giving from one hand and taking it with the other hand. That is the position. Transport allowance of ₹19,200 and medical reimbursement of ₹15,000 given under Section 17(2) were taken away. Basic excise duty on petrol and diesel was two rupees and additional excise duty, six rupees. Taken together, it comes to eight rupees. That was also taken away. They gave some relief, but again they have brought a cess. The long-term capital gains tax has also come. Now, I would like to mention certain other things.

The hon. President has mentioned the contribution the Pradhan Mantri Gram Sadak Yojana has made in connecting the rural villages by roads. Ensuring road connectivity is the first step towards network connectivity and other things would follow. So, definitely, the Scheme must be welcomed and it must be carried out in a proper way. The GST Council has been responding positively with regard to the new suggestions of changes in the GST rates.

Sir, I would like to bring to the notice of the Union Government the practice of levying GST on projects executed for State Governments, which amounts to a fiscal transfer from the States to the Union Government. In a way, it is a tax on the States, paid from the taxes collected from the people. Moreover, it also adversely affects the financial capacity of the States to execute works. I, therefore, request the Union Government to exempt projects executed for State Governments from the purview of the GST. There is another thing. When we give money out of MPLADS for the execution of works, there also the tax comes in. It is also considered for GST. So, these taxes must be definitely given up, so that the entire amount earmarked for the schemes are properly utilized. Post the Fourteenth Finance Commission recommendations, when the share in vertical devolution of Central taxes was increased from 32 per cent to 42 per cent, hon. Members may recollect, that the Government of India had reduced its share in the Centrally Sponsored Schemes from 75 per cent to 60 per cent. This was done by the Government of India unilaterally on the pretext that the States had obtained additional fiscal space due to the increase in the devolution to States from 32 per cent to 42 per cent. Unfortunately, a few States like Tamil Nadu had suffered badly due to the Fourteenth Finance Commission's recommendations, wherein the share of horizontal devolution for Tamil Nadu was reduced from 4.969 per cent to 4.023 per cent. So, we lose a heavy amount. This can be corrected by the Finance Commission itself, or the Central Government could consider this issue and see to it that

[Shri S.R. Balasubramoniyam ]

justice is done to States like Tamil Nadu. It is just a few States, not all, like Tamil Nadu, which are losing out. Such significant reduction in allocations has been noticed only in the case of a few States like Tamil Nadu. Therefore, the Finance Commission, with reputed economists, should have identified this shortcoming and should have provided a compensation mechanism to assure a minimum level of increase in devolution to all the States. This failure should be corrected only by the Union Government to bring fairness in resource distribution. I request the hon. Union Finance Minister to provide a special *ad hoc* grant to such States including Tamil Nadu to ensure equity in Central allocation.

Sir, the hon. President, in his Address, has mentioned, 'My Government is working actively to remove economic insecurity among the poor, farmers'. I am glad that the Government of India is implementing the Pradhan Mantri Fasal Bima Yojana to protect farmers from the vagaries of nature. I am sure that the State of Tamil Nadu will proactively work in meeting the objectives of the Government of India. However, I wish to inform this august House that the Government of India has reduced the budgetary allocations in some very important schemes like the Rashtriya Krishi Vikas Yojana when agriculture is the mainstay of this country. Also, there are other major schemes which cater to the rural areas and the poor like the National Rural Livelihood Mission, the National Rural Drinking Water Programme and the National Urban Livelihood Mission, which have also suffered significant reduction in budgetary allocations in the last three years at the national level. The hon. President in his Address has mentioned that 'My Government is committed to strengthening and modernizing school education system in the country.' However, the Union Government has not increased the allocations for schemes like Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan over the last three years and they have been largely stagnant. The investments we make in education sector are long-term investments, and if we do not make adequate allocations now, we may have to sacrifice on the economic development in the long run. I, therefore, request the Government of India to significantly increase the allocations for these vital schemes. I also wish to point out that many Ministries have not been making release of funds for the Centrally-sponsored schemes to States that have been committed by them on the ground that they have exhausted their budgetary allocations. This is really unfortunate as it affects the resource planning of the State Governments. Consequently, there is a huge backlog in release of grants from the Centre, adversely affecting the implementation of the schemes. Tamil Nadu alone has pending arrears of ₹ 6,696 crore to be received from the Government of

India under various Centrally-sponsored schemes which are pending for more than a year. I would like to state a few examples for the consideration of the hon. Finance Minister of India. Under the post-matric scholarship scheme, an amount of ₹1,547 crore is pending for Scheduled Castes for more than a year. The annual allocation in the Budget is grossly inadequate. There are pending arrears of ₹ 1,312 crore under the SSA and ₹1,588 crore under the RMSA for projects that have been approved by Central Project Approval Board. Almost ₹ 3,000 crore are pending for that State. The Government of India had sanctioned construction of five fishing harbours in Tamil Nadu at a cost of ₹ 521 crore, of which the Central commitment is ₹ 298 crore. Though the construction of the fishing harbours is nearing completion, release of another ₹143 crore is still pending due to under-budgeting by the Ministry of Finance. I, therefore, request the Union Finance Minister to make adequate budgetary provision to the above Ministries to enable the Central Ministries to honour the commitments made by them to the States. Hon. President has mentioned that under the Metro rail programme, works are in progress in 11 cities. Metro rail project is being implemented in Chennai, and parts of the project are under commercial operations now. The project has transformed public transportation system in the city of Chennai and further, for strengthening the Metro rail network, the Government of Tamil Nadu has recommended to the Union Government to sanction phase-II of the Chennai Metro Rail Project, and I request the Union Government to approve this project. I am glad that the Government has approved the 'Bharatmala', an ambitious Highways Development Programme at a cost of ₹ 5.35 lakh crore. I come to understand that projects for a cost of ₹ 40,000 crore have been approved under this programme in Tamil Nadu, including the three new elevated corridors in Chennai, and the Chennai-Bengaluru expressway. I request the Government to expedite the execution of these projects and I am sure that the Government of Tamil Nadu will provide full support for land acquisition for these works. Thank you.

SHRI MANAS RANJAN BHUNIA (West Bengal): Hon. Vice-Chairman, Sir, this is my maiden speech in this august House. I heard the deliberations from very famous personalities from both the sides, from my left and right, and tried to understand the implication of the Budget placed by the hon. Finance Minister, Shri Arun Jaitley. Ours is a country which is governed by the people. The Constitution was framed 'for the people, by the people, of the people'. The founding fathers of our Constitution thought that our great country will be governed for the interest of the people in the rural India or in urban India, for the youths and students, for kisans or labour force, for technologists or agricultural

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farmers, in the same tune as they deserve. I served as a Member of the Legislative Assembly in West Bengal for six terms, that is, thirty years. I took part in the deliberations of the Budget, not less than eighteen times, to initiate as an Opposition Member. But the prevailing situation in this august House today gave a very strong pain in my heart today, where it was not in order. It is the apex House represented by the representatives of our country either from the literary world or from the political background, both are the representatives of the people - indirectly or directly. I came here to learn something to improve myself and to deliver the goods properly on behalf of my party led by Ms. Mamata Banerjee, the hon. Chief Minister of our State. On my left, Mr. M.J. Akbar is sitting. He is listening. Analyzing the basic conceptual thoughts of the Budget, I think that it is against the concept of federalism. The entire concept, as I understand, it may be wrong or it may be right, but to me, it is absolutely against the concept of federalism. We protested it. Our Chief Minister protested, first in a loud voice that demonetization would have a catastrophic implication on the entire economic progress and growth of our country, and it happened. More than 200 people committed suicide in India. In our country, we have 6,49,481 villages; towns, 7,935; Assembly constituencies, 4,120; and there are 125 crore people. In this spreading out demographic context, if we analyze what was the effect of demonetization, in sudden stroke on the 8th November, 2016, on the people of India, not on the Government, not on the rulers, not on important political leaders, but on the people, unprivileged, poor, poorer? Many people have committed suicide. We are having 1,38,000 bank branches spreading over the country and there are 6,49,481 villages, and our population is 125 crore. We have 200,736 ATMs and the population is 125 crore. The result was long queues long waiting hour after hour, the people were crying. The old-age people became helpless. Many died on the spot or in their homes and many people died in the family and some died on the agricultural field by committing suicide. Their voice was not heard properly by the Government. Starting from the hon. Prime Minister to the Finance Minister and the entire proud Government, they did not listen to the voice of the people and the Opposition. This is not a healthy symbol of the Parliamentary democracy. We protested that sudden implementation and hasty implementation, of the GST would not give any positive effect to the revenues and to the delivery of the budgetary provisions of our country as a whole including all the 30 States. What was the effect? The Government's revenue mop up was lacking by more than ₹ 50,000 crore. It is not my version. It has come in the Economic Survey. So, our



hon. Chief Minister, Ms. Mamata Banerjee, protested along with others, all important political leaders, including one of the best economists of the world and the former Prime Minister, Dr. Manmohan Singh. He told categorically, "It is a monumental blunder." But, nobody listened to us. They were moving like a Spanish Bull. They did not bother about what the Opposition was saying. And, what is the effect? The effect is also the lack of revenue mop-up, affecting SGST in the States, CGST in the Centre and the Integrated GST as a whole. The result is that agricultural growth has come down from 4.2 per cent to 2.1 per cent in 2017-18. Industrial growth has come down to 4.4 per cent in 2017-18. Only the service sector has witnessed a little rise. Employment generation is in negative. I was listening to the former Finance Minister, Shri P. Chidambaram. He pointed out very important aspects. When the growth is coming down, how can the employment generation be high? This is the basic question. I belong to medical profession. I am not an economist, but I study the economy. I belong to a farmer's family. I live in a village. I am a medical professional. So, I see it from three angles - the people, the society and the problems they face. Hon. Finance Minister's mission is to strengthen agriculture, kisans, health, education, employment, MSME and infrastructure. But, where is the money? From where will it come? Will it come from the sky, or, will it come from other countries as donation? It is not reflected properly in the Budget. It is not explained.

Sir, I come from the State of West Bengal which has got the best health infrastructure. I was comparing the parameters and the data given by the Central Government, the CSO. I was looking at how the Union Government, with the help of the State Governments, running the show for the benefit of the people, for the prevention and treatment of diseases. The approach of the Central Government is ambiguous and confused. I cannot understand what they are thinking and what they are going to do. Hon. Finance Minister has proposed Ayushman Bharat programme. It sounds good. I appreciate if it is implemented properly. Nobody can protest that. But, it has become very much doubtful because the previous year's announcement has gone to the black hole. It has not been implemented at all till now. Then, there was a scheme for health insurance up to one lakh, which is completely non-existent now. Sir, through you, I humbly ask hon. Finance Minister to clarify and enlighten us on how he is going to implement this Ayushman Bharat programme and from where he will get the funds. I appreciate the version of the hon. Member, who just spoke before me, that it will be a great benefit to the multinational insurance companies. It is for the multinational insurance companies, not for the benefit of the people. Sir, I have been a doctor. During my practice, I have seen that when a patient goes to the hospital, they

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first ask whether he has got the health insurance card or not. If he does not have one, they will simply say, 'get lost'. If he has got the health insurance card, they will say, "Please come and get admitted". Within two, three hours the bill jumps, jumps and jumps to more than a few lakhs of rupees. The patient is lying there without any treatment. Doctors keep visiting, blood is taken, and, all parameters of examination in pathology, biochemistry and radiology are completed but no treatment, and the bill is going up and up, which gives benefit to the insurance companies. The insurance amount gets over. Where from this money will come? Has the Reserve Bank of India got a special reserve fund for this programme of the hon. Finance Minister? Please tell us, we will be pleased to learn it, and, we will accept it.

Sir, now, I come to the issue of agriculture. He has given us a rosy picture that the income of the farmers will be doubled in 2022. Today, when I am making this speech in front of you in this august House, the growth of agriculture is 2.1 per cent. To provide the farmers double of their income in the present context, in 2022, the growth of agriculture shall have to be 12 per cent. This is the basic economic concept. Sir, I shall be grateful to the hon. Finance Minister if he enlightens us with his agricultural arithmetic and economic arithmetic to convince me and other Members in this august House as to how he will give effect to this in the agricultural sector.

Sir, now I come to the issue of employment. While sitting in the chamber of West Bengal Assembly, I heard the Budget speech of 2014, the Budget speech of 2015, the Budget speech of 2016, the Budget speech of 2017, and, now, the Budget speech of 2018, I have listened personally in this august House. I read it thoroughly in between the lines. I got the points. Where is the employment? Two crore in a year is supposed to be 10 crore by 2019. So, at least, for 3 years, it is six crore, six crore, six crore. Sir, were six lakh appointments there? Any appointment? And, in this Budget, he again reiterated that the situation is such, the study is such, the effect is such that there may be employment of 70 lakhs. Where from will it come?

I was really enlightened by the explanation of Mr. Chidambaram that employment or job-creation means employment which is permanent in nature, which is having continuity in nature, which has fixed salary with all benefits given by the Ministry of Labour. So, if that is the thing, in reality, how will it be implemented? If we consider employment generation under MNREGA, 100 days job has to be considered as a permanent job, you can consider, because person-days created is good, but still lagging in different States.

**5.00 P.M.**

Our State, West Bengal, under the leadership of hon. Chief Minister got first place in creation of 100 days' employment. In India, West Bengal secured first position in this oppressive federal situation. I mean it. It is oppressive because we are not getting help under the constitutional privileges of concept of federalism. In West Bengal, we started with ₹2,03,000 crore debt burden. The Central Government has got enormous debt burden. I understand it; I studied it. We wanted and we prayed to the Central Government for some moratorium but it was neither considered nor granted. Minimum sympathetic consideration was not given by the Central Government to our State, West Bengal.

But, it is running. Hon. Vice-Chairman, Sir, the hon. Finance Minister has given us a rosy picture of Beti Bachao Beti Padhao. It sounds beautiful. Sir, I should give you information that our State, led by Ms. Mamata Banerjee as the Chief Minister, has been implementing the Kanyashree for the last six years. It has been recognized at the world forum, in the city of Hague. About 45 lakh girl students were provided with scholarship. You will be astonished to know that this year in school final examinations, 1,23,700 girl students are in more numbers than the boy students. This is the effect. The girl student trafficking has become less in number. Child marriage has become less. I humbly submit to the hon. Finance Minister to forget about Beti Bachao Beti Padhao. On the lines of Ms. Mamata Banerjee, the hon. Chief Minister of West Bengal, they should follow the Kanyashree, which has become Vishwashree. She has introduced this year another beautiful programme for the girls and the womanhood. Under-privileged, poorest of the poor girls, during their marriage, will be provided twenty-five thousand rupees by cheque to protect the poor families from any embarrassment during the marriage ceremony. You follow it. I humbly suggest hon. Finance Minister to take up this programme in this way.

MSME is a very important component in the industrial development. Other than the service sector, the entire small, major and medium industrial group has come down. It has come down to 4.4 per cent. Manufacturing sector has come down miserably. So, where is the growth of economy? Where is the rosy picture? Where is the Green Revolution? Where is the Blue Revolution? Wherefrom will it come? I am watching only the saffron revolution, nothing else. There is no Blue Revolution, no Green Revolution, no White Revolution, no economic revolution. He has made a reference that the structural reforms will be achieved to the tune of 8 per cent. Where is the relief to the poor middle class family, salaried people? Where is the salaried people's remedy?

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Where is the remedy of the middle class? No structural reforms are there. Everyone expected hon. Arun Jaitleyji would come with a specific positive proposal to give them a remedial measure in this inflammatory condition of inflation. Inflation has reached an inflammatory level. Unbearable situation has been created in the market. सब्जी, चावल, दाल सबके दाम बढ़ गए हैं। Hon. Vice-Chairman, Sir, there is no remedy to that. Instead, this Government and the hon. Prime Minister are very sympathetic to the industrial sector. The ₹ 50 crore limit has been extended to ₹ 250 crores for corporate tax. Fantastic! How can I term this Government as farmers-friendly, middle class-friendly, poor-friendly? This Government will be termed as big industry-friendly, rich-friendly.

Now, come to the banking loans, credit limit to the farmers. Last year, there was a target that ₹ 10.5 lakh crores would be given to the farmers as a credit. But what was the achievement? Rupees five lakh crores were given, only 50 per cent. This year, with great aspirations and dreams, the hon. Finance Minister has given a picture that credit to the tune of rupees eleven lakh crores will be given. Will it be achieved? Sir, the entire country is witnessing the sad deaths of more than 12,000 farmers in our country. It is reminding me of the previous Government which came up with a positive proposal for waiving the debt burden of the farmers to the tune of ₹ 72,000 crore in the farm sector. Why not hon. Finance Minister come up with his concluding speech tomorrow.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Bhuniaji, one moment please. This is your maiden speech. You should not be interrupted. At the same time, the time allotted to you is twenty minutes. You speak well.

SHRI MANAS RANJAN BHUNIA: This is a great opportunity for me to speak in this House. I am grateful to you and the hon. Members.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You have come now. In the coming days, you will get many more opportunities. How much more time do you want?

SHRI MANAS RANJAN BHUNIA: As you wish.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Take five minutes.

SHRI MANAS RANJAN BHUNIA: I will be waiting with full eagerness. I can salute the Finance Minister, in the interest of farmers, if he announces that he is going to

waive the debt burden of the entire farmers of India. If it is not done, then I should say that this Government is anti-poor and anti-farmer. This is my conviction. These are my feelings. This is my idea and my expression.

Now, I come to Minimum Support Price (MSP). I come from a village. I have my own land. Paddy is coming. हम गेहूँ नहीं उगाते। सब्जी उगाते हैं। How are the Food Corporation of India and the Jute Corporation of India operating in villages? I can speak about my State. I cannot speak about other parts. When farmers are in a difficult state, in a precarious economic situation and compressed between market and hoarders, even during that period they did not witness the presence of FCI. The village moneylenders and hoarders came as saviour to the farmers and took the paddy with the lowest rate. I think this is the experience of the majority of the Members in this House. What he said was that डेढ़ गुना हो जाएगा। What Dr. Swaminathan had suggested was cost plus 50 per cent of the higher rate of the cost of production. Should we not give the minimum respect to the advice of Dr. Swaminathan? He is an internationally famous agriculture economist. We should. I humbly submit this to the hon. Finance Minister. Kindly consider this. Pay respect to the suggestion of Dr. Swaminathan and give your declaration in your concluding speech.

Sir, now I come to Bamboo Mission. It is dangerous to listen 'Bamboo Mission'. It is dangerous. We have three Missions in India: Jute Mission, Coir Mission and Bamboo Mission. I was State Cabinet Minister of Irrigation and Waterways, MSME and Textile. On the suggestion and advice of my leader, Ms. Mamata Banerjee, our Chief Minister, I came to meet Dr. Ahluwalia in the Planning Commission and met hon. Prime Minister Dr. Manmohan Singh. I told them about the thoughts of my Chief Minister. What was that? It was to establish a Natural Fibre Mission. There are so many fibres in the nature. Why are we concentrating only on Bamboo Mission in this Budget Speech? Bamboo as a whole does not sound good. There are so many fibres. You have jute, coir, bamboo, etc. All the Fibre material should be brought under one umbrella which was previously approved by the Planning Commission and that is the Natural Fibre Mission. It will help all the States and all the beneficiaries, particularly the women for their economic earnings and also safeguard environment. I humbly submit this proposal to the hon. Finance Minister. Instead of increasing the amount of ₹1,290 crore to Bamboo Mission, I request him to recognise and give approval to a natural fibre mission to include all natural fibres. Sir, I will conclude. My time is very short. I will come down to concentrate on the sense of deprivation, the sense of oppression, the attitude and the mindset of the Central Government towards the State of West Bengal.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you.

SHRI MANAS RANJAN BHUNIA: Sir, just a minute. In the Rail Budget, our entire railway projects are neglected. For expansion of Metro, everything from East-West Metro, from Barrackpore to Barasat, from Joka to Diamond Harbour, were surveyed in consultation with the State Government for months together. But in this Budget, there is no reflection. Eight local trains were going to be withdrawn. A letter was written to the Chief Secretary that they were going to withdraw eight local trains. How can it be? ...*(Interruptions)*... In the scarcity of petrol and diesel, train is good for commuters and passengers but the Central Government with a negative attitude is going to withdraw it.

So, with this, I conclude. Sir, I am grateful to you for giving me this opportunity. If I could get a little more time, I could have spoken for my State, but this Budget, to me, is a dream but not a reality. To me, this Budget is a rosy gossip but in reality, it brings tears in both eyes of the people of India. Thank you, Sir.

**श्री दिलीप कुमार तिकी (ओडिशा):** महोदय, सबसे पहले मैं बजट पर चर्चा करते हुए इस बजट के कुछ अच्छे स्टेप्स का स्वागत करना चाहूंगा। हमारी पार्टी बीजू जनता दल, हमारे लीडर और हमारे मुख्य मंत्री श्री नवीन पटनायक जी हमेशा से यह माँग करते आ रहे हैं कि किसानों को उनकी उपज का लाभकारी मूल्य मिलना चाहिए। हमने हमेशा यह माँग की है कि सरकारी खरीद के लिए एमएसपी कम से कम लागत मूल्य का डेढ़ गुना होना चाहिए। इसलिए बजट में एमएसपी को लेकर वित्त मंत्री जी ने जो घोषणा की है, उसका मैं स्वागत करता हूँ, लेकिन यहाँ पर यह बात जरूर ध्यान में रखी जानी चाहिए कि लागत मूल्य का निर्धारण करते समय कोई गड़बड़ी न हो।

बजट में दूसरी महत्वपूर्ण घोषणा 10 करोड़ परिवारों को हेल्थ इंश्योरेंस देने के बारे में है। हम लोग इसका भी स्वागत करते हैं, लेकिन जैसाकि हमारे मुख्य मंत्री साहब ने कहा है कि अगर हरेक भारतीय नागरिक की हेल्थ के बारे में यह घोषित करते, तो अच्छा होता। दूसरी बात यह है कि इतनी बड़ी हेल्थ इंश्योरेंस योजना की सफलता इस बात पर निर्भर करती है कि देश में मेडिकल रिसोर्स की कमी कैसे दूर की जानी चाहिए, इसलिए इसकी ओर ध्यान देने की जरूरत है।

महोदय, बजट में कुछ अच्छी बातों को appreciate करते हुए हमारी पार्टी आप लोगों से यह कहना चाहेगी कि बहुत मामलों में इस बजट से ओडिशा की उम्मीदें पूरी नहीं हुई हैं। रेल बजट के प्रावधान खत्म होने के बाद ओडिशा की जनता को यह उम्मीद थी कि जनरल बजट में ओडिशा के लिए पहले से घोषित रेलवे की परियोजनाओं पर कई बातें होंगी, लेकिन दुख की बात यह है कि रेलवे के मामले में इस बजट में ओडिशा की पूरी तरह उपेक्षा की गयी है। इस साल बजट में 600 रेलवे स्टेशंस को अपग्रेड करने की बात कही गयी है, लेकिन दो साल पहले इसी तरह 400 स्टेशंस को डेवलप करने की घोषणा हुई थी, जिनमें से 12 स्टेशंस हमारे ओडिशा के थे, लेकिन अभी तक उस पर घोषणा पर कोई काम शुरू नहीं हुआ है। महोदय, मैं उम्मीद करता हूँ कि ओडिशा के उन 12 स्टेशनों

पर अपग्रेडेशन का काम जल्द से जल्द शुरू किया जाएगा तथा दूसरे और स्टेशन भी इसमें शामिल किया जाएंगे।

महोदय, इसके अलावा इस मौके पर मैं माननीय वित्त मंत्री जी के विचार के लिए ओडिशा से जुड़े कुछ और मुद्दे रखना चाहूंगा। 14वें फाइनेंस कमीशन की सिफारिशों के आधार पर सेंट्रल टैक्सेज में राज्यों का शेयर 32 परसेंट से बढ़ा कर 42 परसेंट किया गया है। यह अच्छी बात है, लेकिन इसके बाद कई सारी सेन्ट्रल स्कीम्स का शेयरिंग पैटर्न भी बदल दिया गया है, जिससे राज्यों को काफी दिक्कत आ रही है, राज्यों पर काफी बोझ पड़ रहा है, जैसे प्रधान मंत्री ग्राम सड़क योजना सेंट-परसेंट सेंट्रली फंडेड योजना थी, लेकिन अब राज्यों को इसका 40 परसेंट खर्च उठाना पड़ रहा है। उसी तरह से नेशनल हेल्थ मिशन और प्रधान मंत्री आवास योजना में भी राज्यों को खर्च उठाना पड़ रहा है। मैं वित्त मंत्री जी से अनुरोध करना चाहूंगा कि इन केन्द्रीय योजनाओं में पुराने शेयरिंग पैटर्न को बहाल किया जाए ताकि राज्यों पर अतिरिक्त बोझ न पड़े।

महोदय, ओडिशा के केबीके रीजन के समुचित विकास के लिए केन्द्रीय सहायता भी हमारी पुरानी मांग है। इसके अलावा ओडिशा एक ट्राइबल बहुल स्टेट भी है। इस कारण ओडिशा केन्द्र सरकार से यह आग्रह करती है कि केन्द्रीय योजनाओं के लिए ओडिशा का शेयरिंग पैटर्न वही रखा जाए, जो पूर्वोत्तर और हिमालयन स्टेट्स के लिए है। मुझे उम्मीद है कि वित्त मंत्री जी इस बारे में positively consider करेंगे।

महोदय, हम सब जानते हैं कि देश की internal security के लिए left-wing extremism एक बड़ी चुनौती है। हमारा ओडिशा भी इसका शिकार हुआ है, लेकिन BRGF और LWE से प्रभावित जिलों के लिए IAP योजना अब खत्म कर दी गई है। इससे ओडिशा को इन इलाकों में विकास कार्य करने में फंड की दिक्कत आ रही है, इसलिए मेरी यह मांग है कि BRGF और IAP, दोनों को फिर से शुरू किया जाए।

महोदय, सेंट्रल स्कीम्स को डिसाइड और finalise करने में राज्यों की भूमिका बढ़ाई जानी चाहिए। इसके अलावा, प्रत्येक राज्य के लिए वार्षिक आबंटन के बारे में राज्य सरकारों को पहले से सूचना दी जानी चाहिए ताकि वे उसी अनुसार अपना बजट तैयार कर सकें। आबंटन के बाद फंड रिलीज होने में भी दिक्कत आती है। उसे भी दूर किया जाना चाहिए।

महोदय, ओडिशा में हमें कई सेन्ट्रल स्कीम्स जैसे नेशनल रूरल ड्रिंकिंग वाटर प्रोग्राम, सर्वशिक्षा अभियान, मनरेगा, PMGSY और स्कॉलरशिप इत्यादि में सेन्ट्रल फंड के timely release में समस्या आई है। सेंटर से पैसा देर से जारी होने पर समय से काम को पूरा करने के लिए राज्य को अपने संसाधनों से पैसा खर्च करना पड़ता है। इससे राज्य पर अनुचित आर्थिक बोझ पड़ता है, इसलिए मेरा यह सुझाव है कि सेन्ट्रल स्कीम्स के आबंटन और फंड रिलीज के पूरे प्रोसेस को रिव्यू करके इसमें जरूरी सुधार किए जाएं।

महोदय, ओडिशा में बैंकिंग सिस्टम में भी काफी काम करने की जरूरत है। आज केन्द्र की सारी योजनाओं में डायरेक्ट बेनिफिट ट्रांसफर का प्रावधान किया जा रहा है, लेकिन ओडिशा में 70 परसेंट

[श्री दिलीप कुमार तिकी]

से ज्यादा ग्राम पंचायतों में आज भी बैंक नहीं हैं। पिछले तीन सालों में बैंक की सिर्फ 221 नई ब्रांचेज खोली गई हैं और अभी भी 4,376 ग्राम पंचायतों में कोई बैंक नहीं है। बिना बैंक के डिजिटल पेमेंट का लक्ष्य भी प्राप्त नहीं किया जा सकता है, इसलिए मैं सरकार से यह मांग करना चाहूंगा कि ओडिशा में तेजी से बैंकों की शाखाएं खोली जाएं और financial inclusion को बढ़ावा दिया जाए। महोदय, 14th फाइनेंस कमीशन ने सिफारिश की थी कि स्टेट डिज़ास्टर रिस्पांस फंड में केन्द्र 90 परसेंट पैसा देगा और राज्यों का 10 परसेंट पैसा लगेगा। उसके बाद केन्द्र सरकार ने कहा था कि GST लागू होने के बाद इस सिफारिश को लागू किया जाएगा। अब चूंकि GST लागू हो चुका है, मैं चाहता हूं कि SDRF ने जिस शेयरिंग पैटर्न की सिफारिश की थी, उसे अब 75-25 की जगह 90-10 परसेंट किया जाना चाहिए।

केन्द्र सरकार ने एक निर्णय यह भी लिया है कि राज्यों को टैक्स का मंथली शेयर हर महीने की 1 तारीख की जगह 15 तारीख को जारी किया जाएगा। मैं समझता हूं कि इससे राज्य सरकारों की परेशानी काफी बढ़ जाएगी, क्योंकि राज्य-कर्मचारियों की सैलेरी और पेंशन की राशि हर महीने के पहले हफ्ते में दी जाती है। इससे राज्यों की उधारी भी बढ़ जाएगी और दैनिक प्रशासन का काम भी प्रभावित होगा। मैं आपके माध्यम से सरकार से आग्रह करना चाहूंगा कि इस शेयर को जारी करने में पुराने पैटर्न को ही कायम रखा जाए।

अंत में, मैं वित्त मंत्री जी के भाषण के पैरा 68 की तरफ ध्यान आकर्षित करना चाहूंगा। इस पैरा में कहा गया है कि केन्द्र सरकार ने देश के 115 जिलों की पहचान की है, जिन्हें केन्द्र सरकार 'model of development' के रूप में विकसित करेगी। हमारी पार्टी इस प्रस्ताव के विरोध में है, क्योंकि इससे 'Cooperative Federalism' की भावना का उल्लंघन होता है। किसी राज्य का प्रशासन चलाना, वहां की राज्य सरकार की जिम्मेदारी होती है और इसमें केन्द्र का किसी प्रकार का दखल नहीं होना चाहिए। मैं चाहूंगा कि वित्त मंत्री जी अपने रिप्लाइ में इस स्थिति को स्पष्ट करें।

इन सुझावों के साथ मैं अपनी बात समाप्त करता हूं, धन्यवाद।

**श्री हरिवंश (बिहार):** महोदय, समय देने के लिए धन्यवाद। इस सदन में हम जैसे लोगों की संख्या अब भी बहुतायत में है, जो हाट-गांव के स्कूलों से पढ़कर यहां पहुंचे हैं, किसी हार्वर्ड से नहीं। हम कोई अर्थशास्त्री भी नहीं हैं, बल्कि एक सामान्य आदमी की तरह, इस बजट को समझने की मैंने कोशिश की है।

माननीय पूर्व वित्त मंत्री जी ने सदन में 12 सवाल प्रस्तुत किए। उन्हें सुनकर मेरे मन में 10 सवाल आए हैं, जिनका उत्तर क्रमवार मैं उनसे सुनना चाहूंगा। मुझे आश्चर्य है कि जिन लोगों ने 69 सालों में से 55 साल तक शासन किया, उनकी आंखों में बच्चों को देखकर क्या आज आंसू आते हैं? मेरा सवाल है कि जब देश में इतने बच्चे कुपोषित हैं - क्या आज आपको मालूम हो रहा है? आपकी जिम्मेदारी क्या थी? नैतिक रूप से जिम्मेदारी लेने का साहस आपमें नहीं है, तभी दूसरों को उपदेश देते हैं।

मेरा दूसरा सवाल है कि जहां बच्चों की शिक्षा के बारे में आपने सवाल उठाया है, मैं यहां 'असर रिपोर्ट' (Aser Report) आपके माध्यम से quote करना चाहूंगा। डा. माधव देश के बहुत जानेमाने



शिक्षाविद् हैं। वर्ष 2004 से 2014 के बीच, उनकी रिपोर्ट में आया है कि 10 करोड़ बच्चे बिना गणित और formal education के हमारी व्यवस्था में आ गए, इन बच्चों को पढ़ाने का दायित्व किस पर है?

मेरा तीसरा सवाल है और मैंने हाल में पढ़ा है, आजकल माननीय पूर्व वित्त मंत्री जी कॉलम भी लिखते हैं, मेरा सवाल सीधे बजट से संबंधित नहीं है, परन्तु आप देश के गृह मंत्री भी रह चुके हैं। अगर आपने कश्मीर को autonomy देनी थी, तब आप पहले चुप क्यों थे? मैं स्पष्ट कर देना चाहता हूँ और तपन दा के माध्यम से सदन को आश्वस्त करना चाहता हूँ कि मैं पब्लिक सैक्टर के पक्षधर लोगों में हूँ, लेकिन आज economists की रिपोर्ट कहती है कि हर दिन 70 करोड़ रुपये के नुकसान पर हमारी पब्लिक सैक्टर अंडरटेकिंग्स चल रही हैं - इसमें आपकी कितनी जिम्मेदारी है, वह आप बताएं।

मेरा अगला सवाल है कि यदि आप बजट देखें, हर साल सरकार 6 लाख रुपये उधार लेती है, जिस पर 5.70 करोड़ रुपये सूद के रूप में देती है - यानी जितना उधार लेती है, उतना सूद चुकाती है। Economists कहते हैं कि यह fiscal debt trap का मामला है, लेकिन इस स्थिति को पैदा किसने किया? अगला सवाल। मेरा रहस्य यह है कि ...(व्यवधान)... मुझे कई बार आश्चर्य होता है कि ...(व्यवधान)... आप बेचैन मत हों। महोदय, मैं आपके माध्यम से कांग्रेस के मित्रों से अगला सवाल यह पूछना चाहूंगा कि इस देश में शायद 42-43 ordnance factories हैं, लेकिन वे आज इतनी बुरी स्थिति में हैं कि उनको लेकर आज तरह-तरह की बातें सामने आती हैं। आपके पास इतनी अच्छी ordnance factories थीं, फिर आप शुरू से हथियारों के आयात में क्यों लगे रहे? क्योंकि उसमें कमीशन है, इसलिए आपने भारत को हथियारों के मामले में परावलम्बी रहने दिया। वक्त आएगा तो मैं बताऊंगा कि और क्या चीजें हैं।

मेरा अगला सवाल रेल के संबंध में है। कल आपने माननीय प्रधान मंत्री जी को सुना। मैं अखबार में काम करता था और मैंने एक सर्वे करवाया, तो पता चला कि जहाँ-जहाँ, छोटी-छोटी जगहों पर जो dead assets हैं, जिनमें सरकार के करोड़ों-अरबों रुपये लग गए और जिनका कोई उपयोग नहीं हो रहा है, उनमें इस देश के कई अरब रुपये लग गए। नहरें बन गईं, लिंक नहीं बना। सिर्फ रेलवे में 9 लाख करोड़ के ऐसे 1,500 करोड़ प्रोजेक्ट्स हैं, जो कुछेक लाख में हो सकते थे। वे 30-40 वर्षों से पेंडिंग हैं, किसी को पता नहीं है। इसकी जिम्मेदारी किसकी थी, यह बताया जाना चाहिए।

मेरा अगला सवाल है कि 28 वर्षों तक बेनामी सम्पत्ति का कानून बनकर क्रियान्वयन की किसी भी स्थिति में नहीं रहा, इसके बारे में बताएं, मुझे यह भी सुनने की इच्छा थी। भाजपा अध्यक्ष, माननीय अमित भाई शाह ने यह आरोप लगाया था कि आपके कार्यकाल में 11 लाख करोड़ के घोटाले हुए, उसका अर्थ क्या था? मैं इसके उत्तर की प्रतीक्षा में भी था, पर मैं बजट के बारे में कुछ कहना चाहूँगा।

इस देश में एक बड़े नेता और मौलिक चिंतक डा. राममनोहर लोहिया हुए। उन्होंने राजनीति में जलन-राग की बात की थी। इस बजट की विशेषता है कि सत्ताधारी समूह या एनडीए की सरकार या माननीय नरेन्द्र मोदी जी ने इस बजट से जो काम किया है, उससे राजनीति में, राजनीतिक दलों में जलन-राग बढ़ गया है। उसका कारण क्या है? दरअसल, भारत की राजनीति में चाय बेचने से लेकर प्रधान मंत्री पद तक अपने बूते पहुँच कर प्रधान मंत्री बनने का एक अध्याय तो माननीय प्रधान मंत्री जी ने लिख ही दिया है। इस बजट से Deng Xiaoping की तरह उन्होंने भारत के आर्थिक बदलाव की नई

[श्री हरिवंश]

नींव डाली है। यही जलन-राग का मुख्य कारण है। यह historic contribution है और वह क्या है, उसमें से पहला मैं बता रहा हूँ। Universal Social Security Scheme को एक आधार बनाकर इन्होंने उन गरीब लोगों को बहुत कुछ दिया है, जो दिल्ली में आकर अपने लिए बजट की माँग नहीं करते, पर आपको भी चाहिए कि इसको बताएँ, वह क्या है? आपने 31 करोड़ लोगों का जन-धन योजना में एकाउंट खोला। प्रधान मंत्री सुरक्षा योजना, ज्योति-बीमा योजना में 18 करोड़ लोगों को इसका लाभ मिला। Food Security Act कानून नहीं था, आप इसको लागू कर रहे हैं। PDS, मनरेगा में इलेक्ट्रॉनिकली भुगतान, उज्जवला जैसी योजना में गैस सिलेंडर को आप 8 करोड़ गरीब महिलाओं तक ले जा रहे हैं, शौचालय निर्माण भुगतान, pension scholarship में आधार के माध्यम से भुगतान और अब 40 करोड़ लोगों को "आयुष्मान भव" के तहत 5 लाख रुपये का स्वास्थ्य बीमा, गाँवों में 1.35 करोड़ और शहरों में 70 लाख आवास बनाने का काम, इतना बड़ा काम गरीबों के वर्ग के लिए देश में कभी नहीं हुआ, यह जलन का कारण है। मित्रो, यह मैं नहीं कह रहा। जो व्यक्ति यह कह रहे हैं, वे माननीय चिदम्बरम जी के जाने माने इकोनॉमिस्ट हैं - Lord Meghnad Desai. वे London School of Economics के डायरेक्टर हैं। उन्होंने कहा है, उसको मैं आपके सामने quote करता हूँ। "An astonishing Budget -- This year's Budget has made the biggest leap in constructing a comprehensive welfare state for India. A health care system is something which only developed (high or at most medium income level) countries can attempt. Insurance and pensions for the elderly, empowerment of women, children, the disabled and other vulnerable sections, provision of affordable housing in rural and urban areas, expansion of education and skill development have all been initiated already." यह भारत बनाम इंडिया की बात है। हर साल बजट में इनको क्या मिले, ये उसकी बात नहीं करते। ये बेजुबान लोग हैं। अगर आप कृषि, आबंटन, सिंचाई और infrastructure, इन चारों चीजों को social security से जोड़कर देखें, तो पता चलेगा कि आपने एक नया भारत बनाने के लिए एक नई बुनियाद डाली है। अब इन कामों से जलन क्यों है, साहब? इसका एक कारण है। यह आप भी याद रखिए और लोगों को बताइए। अगर मैं गलत हूँ, तो हार्वर्ड से पढ़े लोग ठीक करेंगे। मैं आपके माध्यम से खास तौर से जयराम रमेश जी से अनुरोध करूँगा। Roosevelt, जिन्होंने अमेरिका को एक आर्थिक महाशक्ति बनाया, वे इसी कारण याद किए जाते हैं कि उन्होंने वहाँ सोशल सिक्योरिटी स्कीम दी। और वे 4 बार राष्ट्रपति रहे। जब अशक्त हो गए तब ट्रूमैन बने, उसके बाद कानून बना कि दो ही बार वहाँ राष्ट्रपति होंगे। मोदी जी दीर्घायु रहें, आपकी ये योजनाएं बहुत अच्छी तरह से लागू हों तो विपक्ष में बैठे लोगों को बाहर ही रहना पड़ेगा, इसलिए यह जलन राग है। पहली बार सल्तनत से देश में न्याय के साथ विकास की बुनियाद पड़ी होगी सोशल सिक्योरिटी स्कीम से। इस सोशल सिक्योरिटी स्कीम का असर क्या है, वह बिहार में गरीबों की मदद कर इसका असर समाज ने देखा है।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Dr. Rao, please get back to your seats.

**श्री हरिवंश:** इन लोगों ने क्या किया था, मैं बताना चाहता हूँ। बिहार जैसे राज्य को इन्होंने बीमारू बना दिया था, जहाँ सबने अधिक शासन किया।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Dr. Rao, please.

**श्री हरिवंश:** हिन्दी राज्य को दुधारू राज्य कहा जाता था। 1990 तक ये सत्ता में रहे। सत्ता में क्या रहे, 5 वर्ष में इन्होंने 6 मुख्य मंत्री बनाए। ये इनकी सत्ता थी। उस बिहार के साथ जिसके साथ नाइंसाफी की और 1962 वगैरह में ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Dr. Rao, the Minister has given an assurance, other Members have resumed their seats. Dr. Rao, please.

**श्री हरिवंश :** इन्होंने बिहार में जो कुछ किया उसके बाद जाने-माने समाज चिंतक उस वक्त के सच्चिदानन्द बाबू ने किताब लिखी कि इन्होंने बिहार को इस देश की इंटरनल कॉलोनी बनाकर रखा। जब नीतीश जी के नेतृत्व में न्याय के साथ ऐसे ही कामों से, इससे मिलते-जुलते कामों के साथ 2005 में नई इबारत लिखी। आज वह "सात निश्चय" और सामाजिक सुधार के अभियान के साथ माननीय नीतीश जी के नेतृत्व में बिहार न्याय के साथ विकास का एक नया अध्याय लिख रहा है। पहली बार बिहार में अपने बूते बड़े राज्यों से अधिक विकास दर हासिल कर अपनी जगह बनाई। "सात निश्चय" भारत के गांवों को शहरों के समकक्ष लाने का अभियान, शराब से मुक्ति, दहेज से मुक्ति, बाल विवाह से मुक्ति, गांधी जी के ये सपने, गांधी के स्वघोषित वारिस सत्ता में रहने वाले भूल गए। इसका असर क्या पड़ा? मैं अपनी बात नहीं कर रहा, 2013 में The State of Economic Freedom in India आई, जो स्वामीनाथन अय्यर, लवीश भंडारी और विवेक देवराय की तैयार की हुई थी। उसमें चैप्टर था: How the poorest, worst-governed State attained double digit growth and became a role model. Nitish Kumar came to power in 2005. If we look at the data available for the last six years from 2006-07 to 2011-12, Bihar's average GDP growth rate of whopping 10.87 per cent was the highest among the major States and well above the national average of 8.29 per cent. So, Bihar which historically lagged behind the rest of India has started putting the rest of India behind. इनके राजकाज में बिहार सबसे नीचे रखा जाता था, तो वही बिहार देश के एवरेज ग्रोथ रेट को आगे बढ़ाने लगा, यह हालत पैदा हुई। यह न्याय के साथ विकास का परिणाम था। दरअसल, जलन राग का तीसरा महत्वपूर्ण कारण है। वह है कि माननीय प्रधान मंत्री जी के नेतृत्व में बिचौलियों का राज खत्म हो रहा है, दलालों का राज खत्म हो रहा है और मैं यह नहीं कह रहा, आधार पुस्तक आई है, शंकर अय्यर जाने-माने इकोनॉमिक विषयों पर लिखने वाले व्यक्ति हैं। राजीव जी ने 1985 में कहा था, मैं उसके लिए तारीफ करता हूं कि उन्होंने साहस किया कि उन्होंने कांग्रेस में रहते हुए कांग्रेस के शताब्दी वर्ष पर कहा कि जो सौ पैसे यहां से चलते हैं वहां 15 पैसे पहुंचते हैं। 2012 में, 27 वर्षों में यही चिंता राहुल जी की भी थी। फिर एन.सी. सक्सेना ने रूरल डेवलपमेंट सेक्रेटरी रहते हुए 1991 में ये बातें दोहराई थीं। जब आप सत्ता में हैं तो प्रतिपक्ष की तरह भी बातें करें, चित भी मेरी, पट भी मेरी, सत्ता पक्ष में विरोध पक्ष की भूमिका, यह बात नहीं चलती। जब मौका मिला तो आपने राजधर्म का निर्वाह किया, आपने लागू किया कि यह पैसा नीचे का नीचे उस एकाउंट में पहुंचे, यह जलन का कारण है, मैं बताना चाहूंगा।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Dr. Ramchandra Rao, please go to your seat.

**श्री हरिवंश:** असल कारण है जो ब्लैक मनी पर प्रहार हो रहा है। 12 जनवरी, 2018 की रिपोर्ट है, "ED and IT Department attaches over 900 benami properties." आज मैंने फाइनेंशियल एक्सप्रेस में पढ़ा, 5 हजार करोड़ की सम्पत्ति अटैच की गई है। किनकी की गई है, जिन पर कभी कोई हाथ नहीं डालता था, जिनके लिए 28 वर्षों से बेनामी सम्पत्ति का कानून दबाकर रखा गया था, आज उन पर यह कार्यवाही हो रही है। Mint में 6-2-2018 को खबर थी कि, "In a first, ED attaches a top Maoist leader's assets with ₹ 86 lakhs." एक खबर टाइम्स ऑफ इंडिया में थी कि कैसे 85 करोड़ रुपए एक घर में मिले। Seizure worth ₹ 85 crores from just one vault in a few weeks. यानी बैंकों में लॉक कर रखा था। मित्रों, इनमें कुछ ऐसे लोग हैं...

**श्री जयराम रमेश:** सर, ये मित्रो क्यों बोल रहे हैं?

**श्री हरिवंश:** मैं अपने आपको संबोधित करता हूँ। मैं आपके माध्यम से माननीय सदस्यों को बताना चाहता हूँ कि माननीय मोदी जी ने मधुमक्खी के छत्ते और बर्रे में हाथ डाला है। मैं माननीय सदस्यों को उसके बारे में बताना चाहूंगा। वह क्या है - ब्लैक मनी के खिलाफ कार्यवाही। यह शेर की सवारी अभी तक किसी ने नहीं की और इसके पीछे कितनी ताकत है। Money laundering के तहत आज 5,000 करोड़ की सम्पत्ति के कारण 884 कम्पनीज के खिलाफ कार्यवाही चल रही है। 2014 में सत्ता में आने के बाद इस सरकार ने पहली बार ब्लैक मनी के खिलाफ बैंक, लुटेरे और सफेदपोशों के खिलाफ ठोस कार्यवाही की और आठ ठोस कदम उठाए - समय होता तो मैं आपको सुनाता - कानून बनाने से लेकर नीति बनाने तक। 1970 के बाद यानी 40 कमेटियों की रिपोर्ट के बाद जो सफाई नहीं हुई, उसकी शुरुआत हुई है। हमारे देश पर ब्लैक मनी का क्या असर है, मैं प्रो. अरुण कुमार को Business Line में quote करना चाहूंगा। ब्लैक मनी पर वे देश की सबसे बड़ी अर्थोरिटी हैं। "Going by that calculation, the Indian economy would have been eight times larger. Today, instead of being a 2.2 trillion dollar economy, we would have been an 18 trillion dollar economy, roughly the size of US. Our per capita income would have been 13,000 dollars instead of the current 1,500 dollars. We have had many anti-corruption movements right from the 70s, but none of them has sustained. So far, 40 committees have been made thousands of suggestions and hundreds of them have been implemented, लेकिन किसी का असर नहीं पड़ा, जो पिछले चार वर्षों में इन आठ कदमों का पड़ा है। इसीलिए यह हालत है कि हमारे मित्र परेशान हैं।

महोदय, मैंने एक layman की तरह इस बजट को समझने की कोशिश की और जो मैं समझा, उसे मैं आपके माध्यम से रखना चाहता हूँ। पिछले वित्तीय वर्ष में कुल खर्च साढ़े 22 लाख करोड़ था, कमाई 15 लाख करोड़, घाटा 6 लाख करोड़, सूद और ब्याज 5.3 लाख करोड़। इस Fiscal Year में

24.4 लाख करोड़ खर्च है, 17.2 लाख करोड़ आमद है, revenue 6.25 लाख करोड़ है और सूद भुगतान 5.7 लाख करोड़ है। यह entire fiscal deficit पुराने दिनों की देन है, जिसमें हम सब फंस गए हैं। दरअसल मेरी सूचना के अनुसार कुल मिलाकर लगभग 120 लाख करोड़ राज्यों और देश पर कर्ज है। इस सरकार ने कर्ज चुकाया है। 2014-15 में 474.7 बिलियन यूएस डॉलर कर्ज था, 2016-17 में 471.9 बिलियन यूएस डॉलर रहा और मार्च 2016 तक इन्होंने उसे 13.1 बिलियन यूएस डॉलर पर कम किया। हमारे यहां देहातों में कहावत है कि पूत धन संचय करता है - वह बचाता है, कर्ज चुकाता है, अर्जित करता है। अब कौन पूत की भूमिका में रहा, कौन दूसरे काम की भूमिका में रहा है, वह समाज को तय करना है। मैं आपको बताता हूं कि इन 70 सालों में आपकी economic management की lagacy क्या रही है। 1967 में आपकी तिलिस्म पहली बार टूटा। 9 राज्यों में आपकी सरकारें गयीं, केन्द्र में आप दुबले हुए क्योंकि डा. राममनोहर लोहिया ने "दाम बांधों" के तहत महंगाई और भ्रष्टाचार के खिलाफ आंदोलन चलाया। 1971 में आप "गरीबी हटाओ" के नाम पर जीते पर गुजरात के मोरवी इंजीनियरिंग कॉलेज में महंगाई से जो आंदोलन चला, जो बिहार में शुरू हुआ, वह आपको दिल्ली में भी परास्त कर गया। 1989 में राजीव जी गए - महंगाई और भ्रष्टाचार के खिलाफ। यह मैं नहीं कह रहा हूं, आपके कुशासन और populist measure के क्या उदाहरण हैं, इसे आई.जी. पटेल ने आईआईएम, बेंगलुरु में अपने lecture में बताया है। मैं यह बताना चाह रहा था कि आपने यह शुरुआत बहुत पहले कर दी थी। हमारे बड़े-बुजुर्ग कह गए हैं कि इतिहास को आलोचना की नज़र से नहीं, सीखने की दृष्टि से समझना चाहिए। शायद चर्चिल ने कहा था कि "अतीत में जितना पीछे देखना हो, देखो, भविष्य के लिए दृष्टि मिलेगी।" मैं उसी दृष्टि से कह रहा हूं। मैं मेघानंद देसाई की पुस्तक quote कर रहा हूं। The Raisina Model - Indian Democracy at Top. "This was the latest version of the drain. The entire 1.17 billion pound a sterling balance जो ब्रिटेन के जाने के बाद हमें मिला था, that is 100 billion in today's money, were spent within ten years of Independence यह कैसे और कहाँ खर्च हुआ, यह मैं नहीं कह रहा हूं। In the words of the Finance Minister Shri C.D. Deshmukh, "Like there is no tomorrow, much of this was spent on Indian businessman buying out outgoing British business." यह तो ठीक है। "There was also some hurried buying of foreign goods on Government's account, the Jeep scandal which haunted the career of Krishna Menon was one such expense." शुरुआत वहां से हुई, Jeep scandal की जो देश के पास अंग्रेजों के जाने का पैसा बचा, उससे भी आपने भ्रष्टाचार किया। आप किसी और की बात छोड़ दीजिए, श्री लालबहादुर शास्त्री आपके इकोनॉमिक मॉडल से नाराज़ थे। मैं फिर मेघानंद देसाई को उनकी पुस्तक से क्वोट कर रहा हूं, "Lal Bahadur Shastri, who succeeded Nehru in May, 1964 had a different perspective. He was the first to question during his speech in Lok Sabha. If all those dams and factories were helping the Aam Aadmi, common man, he wanted to scale down planning and declare the postponement of the headlong rush into the Fourth Five Year Plan; there were to be annual plans and the Left denounced him". इसके बाद की स्थिति क्या रही है, उसके बारे में आप सब जानते हैं।

[श्री हरिवंश]

उपसभाध्यक्ष जी, हमने मान लिया कि नाम बदला, आपने कहा कि हम नाम बदलने वाले लोग हैं, पर उसमें इतना जरूर जोड़ दीजिए कि उस नाम को अर्थपूर्ण, सुंदर और आकर्षक बनाने का काम भी इन लोगों ने किया। वे नाम dull and dry नहीं रखे, कम से कम एक परिवार के नाम पर चलने वाली बहुत सी योजनाओं को रोककर उनको democratize किया, बाकी लोगों के नाम पर किया। सबसे महत्वपूर्ण तथ्य name changer or game changer नहीं, बल्कि *status quoist Vs. destiny changer* का है। यह destiny change का काम हो रहा है। आप इसे याद रखें। यह बजट कैसा था, इसके बारे में मैं विशेषज्ञों की राय बता रहा हूँ। बजट का मूल मंत्र बेजुबानों, गांवों, युवाओं, गरीबों को ताकत देना है। मैं इकोनॉमिक टाइम्स की उस दिन की हेडलाइन क्वोट कर रहा हूँ, 'The Finance Minister prescribes Modicare for Bharat', 'Focus on jobs, labour reforms and health sector'. आज स्वर्गीय चौधरी चरण सिंह, महेंद्र सिंह टिकैत, Nanjundaswamy, शरद जोशी, प्रो. एन.जी. रंगा जैसे इस माटी के किसान नेता होते, तो वे कहते कि पहली बार भारत का बजट बना, उसकी आत्मा, पीड़ा, बेचैनी को स्वर मिला। ...**(समय की घंटी)**... भारत के एलीट क्लास, भद्र लोग और पांच सितारा राजनेता और राजनीति को नहीं समझते, दरअसल मैं आपको याद दिलाना चाहूंगा। ...**(समय की घंटी)**... सर, अगर आप समय दें, तो मैं कुछ और कहना चाहूंगा। मैं प्रधान मंत्री जी को धन्यवाद देना चाहूंगा कि 2019 के चुनाव को ध्यान में रखते हुए उन्होंने लोक लुभावन बजट नहीं बनाया। यह बड़ा साहस का काम है, यह मेरा निष्कर्ष नहीं। Swaminathan Anklesaria Aiyar, ने इकोनॉमिक टाइम्स में 02.02.2018 को लिखा, "Finance Minister, Shri Arun Jaitley on Thursday presented a non-populist Budget providing significant incentives for new jobs, as Prime Minister, Shri Narendra Modi had hinted in Davos. The Budget avoided a rash of pre-election freebies. The Budget spending will focus on three areas -- employment, agriculture and health." "स्वराज्य" पत्रिका राजगोपालाचारी ने स्थापित की। वह मनीषी परंपरा के नेता थे। आज कांग्रेस के नेता उनको भूल गए हों। उन्होंने बहुत पहले कहा था कि लाइसेंस कोटा, परमिट राज आपने बनाया। उनकी "स्वराज्य" पत्रिका निकलती है। उस पत्रिका में क्या कहा, "Somebody had to focus on basics and Modi does that. Decades after Independence, we are left with people defecating in open, women using firewood to cook, schools without toilets, a broken healthcare system, no access to banking and more such fundamental issues that should have been addressed long ago, Modi's governance outlook and Budget are now focussing on them relentlessly." दरअसल इस बजट से कुछ लोगों की नाराजगी है, मैं उसको बताना चाहूंगा। टाइम्स ऑफ इंडिया में 02.02.2018 को छपा है। ...**(समय की घंटी)**... सर, आप मुझे दो मिनट का समय और दे दीजिए।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude. You are exceeding your time-limit.

**श्री हरिवंश:** दुनिया की सबसे महंगी कारों के निर्माता ने कहा कि This Budget is very disappointing and will impact our liability to create more jobs as well as boost our investment." यह ऑडी गाड़ी की ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you very much.

**श्रीमती कहकशां परवीन:** सर, इनको बोलने के लिए और समय दे दीजिए। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): He has already exceeded his time-limit. No need for any recommendation, please sit down. ...**(Interruptions)**...

**श्री हरिवंश:** सर, मैं एक बात और कहकर अपनी बात खत्म कर रहा हूँ। ...**(व्यवधान)**... मैं यह बताता कि इससे कौन लोग परेशान हैं? मैं एक चीज पर जोर देना चाहूंगा, शायद इसी सदन में या कोलकाता के 1971-72 के कांग्रेस पार्टी के अधिवेशन में चन्द्रशेखर जी ने कहा था कि हमारी पौराणिक मान्यताओं में यह बात है कि इन्द्र का धर्म है कि जहां अधिक बारिश हो, वहां से बादल लेकर मरुस्थल, रेगिस्तान को भी आबाद करे। उन्होंने यह भी कहा था कि मुझे इसकी शिकायत नहीं कि धनाढ्यों की हवेलियां 10-20 मंजिली क्यों हो? पर इससे पीड़ा तो यह है कि बगल की झोपड़ियों के बल पर 10-20 मंजिली इमारतें बनें और झोपड़ियों में अंधेरा, मायूसी रहे, इसलिए सरकार का राजधर्म है कि वहां 10-20 मंजिली इमारतों को घटाकर पांच-सात मंजिल की कर दे और बगल की झोपड़ियों का जीवन, आवास बदल दें और उनके जीवन में नई रोशनी ला दें। महोदय, मैं बताता कि सरकार ने गरीबों का जीवन बदलने के लिए किस तरह का काम किया है।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Mr. Harivansh. ...**(Interruptions)**...

**श्री हरिवंश:** महोदय, मैं अंत में दो चीजें और कहना चाहूंगा जिस से दुनिया में भारत की ताकत बढ़ी है। सर, 1 फरवरी के नवभारत टाइम्स में एक रिपोर्ट छपी है। चीनी Think tank ने माना है कि भारत की विदेश नीति में बदलाव आया है। मैं quote करता हूँ। चीन के विदेश मंत्रालय से संबंधित China Institute of International Affairs ने ...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You have a lot to quote, but the time is not there. Please.

**श्री हरिवंश:** "पिछले तीन सालों में भारत की विदेश नीति में बड़े पैमाने पर बदलाव देखने में आया है और इस ने मोदी सिद्धांत को विशिष्ट और खास अंदाज में आत्मसात् करते हुए नया आकार ले लिया है।" महोदय, रोम ने लिखा है कि "भारत की विदेश नीति समय से ज्यादा मुखर होती जा रही है और इसमें भारत के प्रस्तावों के पारस्परिक फायदे की बातें शामिल होती हैं।"

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You please sit down. ...**(Interruptions)**...

**श्री हरिवंश:** सर, मैं अपना भाषण खत्म कर रहा हूँ। श्रीकांत वर्मा जी देश के बड़े जाने-माने कवि हुए हैं और वे सांसद भी रहे। वे बहुत creative व्यक्ति थे। सन् 1980 में जब इंदिरा जी सत्ता में आईं, तो उनका बड़ा योगदान माना जाता है। उन्होंने एक कविता लिखी-

[श्री हरिवंश]

"साथ में काम करने के बाद मैं अब हो गया हूं निढाल  
अर्थहीन कार्यों में नष्ट कर दिए मैंने  
साल-दर-साल, न जाने कितने साल और अब भी  
मैं नहीं जान पाया, है मेरा कहां योग?  
कुछ का व्यवहार बदल गया, कुछ का नहीं बदला,  
जिन से उम्मीद थी नहीं बदलेगा, उनका बदल गया,  
जिन से आशंका थी नहीं बदलेगा, जिन्हें कोयला मानता था,  
हीरों की तरह चमक उठे, जिन्हें हीरा मानता था,  
वे कोयले की तरह निकले काले।"

SHRI TAPAN KUMAR SEN (West Bengal) : Mr. Vice-Chairman, Sir, I will try to limit myself within the budgetary exercise and try not to cross the boundary. At the outset, I believe it to be a part of the Budget and I request the Government of India in this regard. I saw our colleagues from Andhra Pradesh in this House have been agitating for a genuine cause. That cause pending for so long should have been implemented because when the Andhra Reorganization Bill was being legislated here, at that time, there was a commitment from the then Government and that commitment was extracted from the then Government by the then Leader of the Opposition, we are all with him, who is now our Finance Minister. So, that commitment should be honoured and this should be taken out of that. If it is not in Budget, try to do something out of Budget consideration to respond to their genuine demand of Andhra Pradesh. Secondly, so far as this Budget is concerned, definitely, I applaud all the good words that have been talked about for the uplift of the poor, for the uplift of the farmers, for the uplift of the workers, uplift of the women, etc., etc. I loudly applaud and I fully endorse hon. Prime Minister's version while replying to the debate के हम इतना अच्छा करना चाहते हैं, उस में सब को साथ में रहना चाहिए। Definitely, we are with you in doing all these good things. But the problem is that the word does not make everything. Unless it is supported by the deeds and Budget is one of the indications in which whatever you are telling, how sincere and honest you are in translating that into action. The Budget is a parameter for scrutinizing by it and find it out. I find there itself and my primary comment is that a rosy picture is sought to be painted of the economy, and, at the same time, a huge number of schemes covering almost all the sectors have been pronounced. But that is not supported by the budgetary arithmetic. The Economic Times may certify Modicare to be a world class scheme. Definitely, he can certify it, but his certification



remains there unless it is supported by the Budget and in the Budget the allocation is not there to meet that promise, meaning thereby that the promise he made is just like previous years' one lakh scheme of medical benefit in lieu of RSBY. Just like last year, promise has been made not to translate, not to execute. So, in that way the Budgetary exercise ultimately turned out to be something playing deception on the people and the honesty and integrity of the entire exercise stands seriously compromised. That is my primary observation. Secondly, the story does not end here. Who gains in the direction of the Budget and wherefrom do you collect? I don't specifically blame this Government. I have been making this critical observation in successive Budgets even during the previous Government's regime that it is a mechanism under this neo-liberal dispensation. That is the philosophy of your economic management. It is a mechanism articulated for transferring the resources, rather extorting resources from millions of people to benefit a handful and that mechanism has caught up momentum in this budgetary exercise as well and because of that, the economic result is forthcoming. Whatever praises you can manage from the media and other corners, different economists, who are all institutionally linked to their own interest, whatever you search, the fact remains, there is the kind of economic inequality meaning thereby impoverishment of the majority of the population and extra gain by extra success or extra money garnered by a very handful section of the people; it became so clear. Let me tell you, during this Government's regime, in successive Budget they have made this thing. In 2014, one per cent of our population garnered 48 per cent of the national wealth. After two years that was 58 per cent and now Oxfam Report, published just on the eve of G-20 summit say, one per cent garnered for 73 per cent. Now, within three-and-a-half years, from 48 per cent to 73 per cent! No doubt, this rate of growth has crossed the GDP growth which you are claiming and the figure which are of a big suspect. So, this thing has created a situation which is making even the existing level of development completely unsustainable. So, this process needs to be reversed and it is reflected on various steps you have taken on the Budget. No. 1, from the beginning, if we go from the first Budget onwards, the burden on the people is increasing. I say, extortion from the people is increasing. In your first Budget, you had given concession of ₹ 8,325 crores on direct corporate tax and you had collected additionally ₹ 23,383 crores in 2015-16 Budget. In 2016-17 Budget, you have given away to the rich ₹ 1060 crores and you have imposed extra burden on the people to about ₹ 20,670 crores. In the current Budget you have sacrificed in favour of the rich, ₹ 7,000 crores on

[Shri Tapan Kumar Sen ]

corporate tax and so far as indirect tax is concerned you did not touch because that misdeed has already been done along with the launching of GST where the post-GST indirect tax burden, State and Central tax together, has gone way above the pre-GST indirect tax burden, although the sovereign commitment of the Ministers in this House was that GST will be revenue neutral. But, the figure just speaks the opposite. It speaks of a much greater and greater extortion from people. Why is 'give away' to big corporate, which constitute 1 per cent of the population, increasing consistently on all accounts? And, Sir, direct and indirect tax mismatch is one of its indicators.

Secondly, Sir, it is not only direct and indirect tax mismatch, it is a matter of tax theft which is being indulged. Again, let me tell you – I am not only telling you, but had also been telling this to the previous Government — that there is a consistent trend. Even after giving all these concessions, whatever tax is assessed by your tax administration a big pant remained unpaid. In the last three years, consistently, it was ₹ 5 lakh crores in 2015-16; it was ₹ 6.5 lakh crores in 2016-17; and, in the current year, it is ₹ 7.31 lakh crores! It is the assessed tax, after counting all concessions and rebate. This is the amount after all concessions and rebate on direct tax! Out of that, in your own Receipt Budget, you have mentioned that undisputed amount — assessment in which there is no litigation — is to the tune of, in the last three years, ₹ 75,000 crores, ₹ 84,000 crores and ₹ 1,20,000 crores respectively. This is undisputed assessed tax which has not been collected. Sir, much has been talked about black-money and other things. This is black-money allowed to be generated under the patronization of your tax administration, which is in consistent with your policy of transferring from millions to a few! This is another way of extorting people and benefitting your 'community.'

Thirdly, you have made various promises. Let me come specifically to those. First, I come to National Health Protection Scheme. We all support your scheme. We applaud your scheme. We are with you. कोई दुख नहीं है, आप लोगों का भला करना चाहते हैं, पर कागज पर क्या है? Look at your Budget. Actually, the expenditure of the Government has fallen, as a percentage of GDP, from 13.2 per cent to 13 per cent. Your total expenditure has fallen. Your Budget figures say this. In order to achieve the fiscal deficit target, you have reduced the expenditure and the capital expenditure is a great casualty! I Your gross capital formation has taken a nosedive. It impacts generation of employment. Sir, it cannot be generated in a year; it can be generated by expanding

**6.00 P.M.**

productive activities and project acceleration in the economy which can be done through industries, service establishments, expansion, etc. For all these, a lot of investment is required. And, Sir, your gross capital formation has taken a nosedive. There is a sharp decline as per your own Budget figure; I am not discovering figure from elsewhere.

You are claiming that agriculture is your priority. Now, your allocation in this Budget to agriculture and rural development together increased by a marginal amount of Rs. 9,793 crores — it is, actually, a fall in real terms. It is a decline as a percentage of GDP and also as a percentage of total budgetary expenditure. Your allocation to rural, agriculture and allied services has come down. What do you say on that? You may be lavish in your vocabulary and in demonstrating that your priority is agriculture and rural development, but your figures do not say that. It is again a deception and means of extorting from the people. Sir, I will just quickly read out a figure. Allocation to rural development, as a percentage of GDP, is reduced from 1.15 per cent to 1.08 per cent and health expenditure has fallen from 0.32 per cent to 0.29 per cent.

(MR. CHAIRMAN *in the Chair*)

the Central expenditure on education — again, one of the priority areas spoken in your Budget Speech — has fallen from 0.49 per cent to 0.45 per cent; the Central expenditure in the General Budget ...*(Interruptions)*...

MR. CHAIRMAN: Mr. Tapan Kumar Sen, just a minute. I have to just complete a formality, please.

Hon. Members, it is now 6 o'clock. Though we had, as agreed by all political parties, decided to extend it, yet my suggestion is that today we should sit up to 10 o'clock. It is just my suggestion. I will finally go by the mood of the House. And, then, we will continue again tomorrow from 11 o'clock onwards. Khaana arrangement will be made. The Parliamentary Affairs Minister is saying that he can make arrangements for the dinner. The Lok Sabha had also sat up to 10 o'clock. Otherwise, the other alternative is we can sit late tomorrow. But, with all my experience in Parliament, I have seen that on Friday, especially if it is the last Friday of the Session, you will not find many Members present here. And, that will be reflected in the media that when the Budget was being discussed in the Parliament, there were not many Members on either side. So, in order to avoid it, let us sit up to 10 o'clock today and see to what extent we are able to complete it, and, then, we can continue tomorrow morning. That's my suggestion. ...*(Interruptions)*...

**श्री नरेन्द्र बुढानिया** (राजस्थान): महोदय, थके हैं।

**श्री सभापति:** थके हैं! अब जिनको बोलना है, बोलेंगे और बाकी लोगों ने भी बैठना ही है। Otherwise, people will misunderstand us. ...*(Interruptions)*... No; no, Mr. Jairam Ramesh is not saying 'no'. But only thing is थके हुए हैं, ऐसा बता रहे हैं। So, we will continue up to 10 o'clock. Please make arrangements for dinner.

SHRI VIJAY GOEL : We will make arrangements for dinner for the hon. Members. ...*(Interruptions)*...

MR. CHAIRMAN: Another alternative is to reduce the time. ...*(Interruptions)*...

SHRI NEERAJ SHEKHAR: Yes, Sir. Reduce the time for today. ...*(Interruptions)*...

MR. CHAIRMAN: I am not talking about today, but the total time allotted to this. ...*(Interruptions)*... थके हुए हैं, ऐसा बता रहे हैं।

**श्री विजय गोयल:** महोदय, उनका प्रपोजल भी अच्छा है, आज के जो भी वक्ता हैं, उनका भी टाइम थोड़ा-थोड़ा रेड्यूस कर लें।

**श्री नीरज शेखर:** टाइम क्यों रिड्यूस कर लें?

**श्री विजय गोयल:** अच्छा, वक्ताओं का नहीं! ...*(व्यवधान)*...

**श्री नीरज शेखर:** कल जल्दी क्यों जाएंगे? ...*(व्यवधान)*...

(THE VICE-CHAIRMAN, SHRI TIRUCHI SIVA, *in the Chair*)

SHRI TAPAN KUMAR SEN: Now, please allow me to resume.

I, now, come to the announcements about the advancement of agriculture. The Budget gave shocking and surprising news that the Government has already given one-and-a-half times the cost of production for rabi-crops and, now, they have decided to give it further for kharif crops. It is absolutely an untrue statement. In order to avoid unparliamentary words, I have to say like that. It is absolutely an untrue statement. One of the aspects was explained by Mr. Chidambaram. I am not going into that. I will just place before you the official figures. In 2018-19, out of the rabi crops, in respect of wheat, the cost plus fifty per cent of the production comes out to be ₹1884/- per quintal, but MSP actually given was ₹ 1735/- per quintal; in respect of gram, cost plus fifty per cent

comes to ₹ 5,289 per quintal, actually announced was ₹ 4,400 per quintal; in respect of sunflower, cost plus fifty per cent comes out to ₹ 5,968.5; whereas, actually MSP given was ₹ 4,100. These are official figures, not produced by my party. So, at least, let the statement be withdrawn, if you don't do it. Please don't cheat the people; don't deceive the people. It is very unfortunate.

So far as agricultural workers and rural poor are concerned, we have seen falling income and increasing migration. But, nothing has been done in this Budget to address that issue. There is no increase in ...which is a big relief to the rural people. There is no increase in .... calculation. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Mr. Tapan Kumar Sen, you have more speaker from your party.

SHRI TAPAN KUMAR SEN: Okay, Sir. We will take care of that. There is no increase in MNREGA allocation. It stands still. I may thank you that at least you have not further reduced it. You have reduced the allocation of National Health Mission, but, in this, you have not reduced. Definitely, for that, at least, we can thank you. But, similarly, I express my anxiety over not increasing the amount. What is the result? The result is, the mandays created were going down despite efforts by many of the State Governments. The State Governments' due on this account is ₹ 4,880 crores. The State Government, despite the difficulties, are administering the Scheme to give relief to their people. Those ₹ 4,880 crores were in turn converted into pending unpaid wages for the job done. Who are these people? गरीब लोग, जिनके लिए लगातार सरकार के आँसू बहते हैं। These people are made to work, but their payment is not made. So, this aspect needs to be seriously considered by the Government. A lot of things have been talked about. Employment generation - I must say it is a degeneration. About 70,00,000 jobs are claimed to have been created by a special study which was passionately pleaded by hon. Finance Minister in his Budget speech. On the base of so-called EPFO data, I think, Mr. Chidambaram has already explained. I am not going into it. But I will go into your official figures. If we go by your latest employment-unemployment survey figures, and if we add together the job losses owing to closure and shutting down of the industries throughout the country, the employment generation during 2014 onwards is, actually, negative. Your employment-unemployment survey has shown that 3.46 lakh crore jobs are produced in the eight labour-intensive sectors. It is an official statement. And, add to this the job losses due to the closure of factories. Add the estimates made by different

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studies that IT firms themselves laid off 15,000 people, and in private telecom sector, because of competition and dropping the revenue, 40,000 people lost their jobs. In the manufacturing sector, there is a labour-supplying agency, Team Lease. The Government is also taking casual and contract workers from the Team Lease. The Team Lease's observation is that in the manufacturing sector, in the current year, the declining jobs will be to the tune of 30 to 35 per cent as compared to previous year, where you are discovering employment generation. But, on the plea of employment generation, you are spending money. Harivanshji talked about a lot of bhrashtachar. Kindly go through the figures. You claim that 3.46 lakh crore jobs have been created. Pradhan Mantri Rozgar Protsahan Yojana claim that it has created 21 lakh new jobs. That Yojana was announced in mid-2016. The 3.46 lakh crore jobs that I am talking is from 2015-16, 2016-17 and 2017-18. This Scheme was announced in mid-2016.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude.

SHRI TAPAN KUMAR SEN: Sir, please give me two minutes. In 2016, it was announced and they are claiming that 21 lakh new jobs were generated in 30,475 establishments under Pradhan Mantri Rozgar Protsahan Yojana. Which figure am I to rely on? Kindly tell me. All these are from the respective Ministries and respective sources. Shall we go by 3.46 lakh or shall we go by 21 lakh? Further alarming point is that this Rozgar Protsahan Yojana was at that time implemented only in garments and apparel sector by way of the Government bearing the burden of employer share of the EPF contribution for the new jobs generated. Now the hon. Finance Minister is extending it to all sectors. What has happened to lakhs of rupees? Around nine lakh crore of rupees are spent on this garment-apparel sector itself for paying this. Where is it going? No employment is generated. But the money is flowing from the Government Exchequer to the business houses. It is also another way of transfer besides your direct-indirect tax mechanism, besides your allowing and patronizing tax theft from the National Exchequer. It is another way of transfer being articulated by this budgetary exercise to take out people's money, extorted from the people, to benefit those one per cent who are now owner of 73 per cent of the national wealth. It will go up to 75 per cent.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you.

SHRI TAPAN KUMAR SEN: Just a few minutes. I am just going to conclude. I have almost completed.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please. Your Party time is exhausted and you have exceeded the time.

SHRI TAPAN KUMAR SEN: Just completing. So, this is another thing. Sir, I must quickly say, what the net result is.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Conclude in one minute, please.

SHRI TAPAN KUMAR SEN: Your general policy is making people poorer whatever you claim in your different statements. Your Government officials are telling that out of the total workforce in the country, 57 per cent are self-employed, and 69 per cent of these self-employed are earning below ₹ 7,500 a day. Your overall employment, more than 80 per cent, are earning below ₹ 10,000 a day. Wherefrom the market will be created or wherefrom the investment will be generated? That is why your Economic Survey is talking about fall in investment and due to that there is decline in employment-generation. This must be corrected. But your policy regime is making repressive labour law regime. In the name of 'Ease of Doing Business', the labour's rights are being snatched and slavery is being sought to be imposed; and in your Budget you have loudly declared that you are going to introduce Fixed Term Employment.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude.

SHRI TAPAN KUMAR SEN: A few more sentences. By all this process, you are making the people, who will be consumers, who will be going to market, who create an effective demand, poorer; and that way you are doing a big disservice to the whole prospect of our country.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you.

SHRI TAPAN KUMAR SEN: So, this thing needs a complete course-correction.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you.

SHRI TAPAN KUMAR SEN: I will just conclude. Two more points.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Few more minutes! Now few more sentences!

SHRI TAPAN KUMAR SEN: Two sentences or three sentences. Two more sentences. One, in this system also, the States are being subject to economic repression, particularly, those which are led by the Opposition parties and gradually now the economic repression— not paying their dues even in the matter of giving their food security share; they are suffering a lot — is covering the boundary of economic repression to political influence through your Centrally-controlled officials in different States. I don't like to take the name. Which office is it? This must be corrected. Otherwise, you will be cultivating serious unrest throughout the country.

[THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) *in the Chair*]

The last point, you are so lavish in talking about expanding, rising in the rank in the 'Ease of Doing Business.' In rising in the rank of 'Ease of Doing Business', you are so lavish. But, unfortunately, and that too in a very unscrupulous manner, you prefer to remain silent in the matter of your going down in the rank of 'Global Hunger Index.' In Global Hunger Index, your rank has gone down. ...(*Time-bell rings*)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude.

SHRI TAPAN KUMAR SEN: Just a second. In respect of basic human development parameters like maternal mortality rate, like infant malnutrition rate, death at child birth, in all basic parameters of human development, you are going down and down. So, in the Budget, course correction is required. The direction must change and this practice of transferring from millions to a few must be reversed. ...(*Interruptions*)... The Finance Minister must seriously consider this. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. You have taken up the time of both Members of your Party; so your time is over. Now, the next speaker is Shri C.M. Ramesh.

SHRI C.M. RAMESH (Telangana): Sir, I wish to focus mainly on the Andhra Pradesh Re-organization Act. With your permission, I would like to speak in Telugu. Kindly make arrangements for interpretation of the same. \* Sir, if we look into history, in the year 1982, Padma Shri Nandamuri Taraka Rama Rao felt that the pride of Telugu people was hurt and subsequently he established Telugu Desam Party. In the next Assembly elections to the State of Andhra Pradesh he won with thumping majority and Telugu Desam Party stayed in power in the state of Andhra Pradesh for the next 20-25 years. Sir, the people of Andhra

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\*English Translation of the original speech delivered in Telugu.



Pradesh did not ask for the bifurcation of the State and we have all seen in which manner the bifurcation of the State was done. Yesterday, Hon'ble Prime Minister mentioned the episode of self pride and Shri N. Taraka Rama Rao in his speech in the Lok Sabha.

Sir, earlier we all witnessed how bifurcation of Andhra Pradesh was made both in the Lok Sabha and the Rajya Sabha. That is a fact of the past. On that very day we expressed our opinion that, the bifurcation of the State was being done against the wishes of its people and it was being done with a political motive. Sir, the entire country knows that the bifurcation of the State was done in order to keep Shri Chandrababu Naidu, away from power in the State which was then having 42 Lok Sabha seats and moreover he was winning accolades from all people in Delhi. The State of Andhra Pradesh was therefore bifurcated and the Lok Sabha seats were reduced from 42 to 25 seats in order to politically trouble Shri Chandrababu Naidu.

I will give some examples to prove that the bifurcation was done irrationally. When Andhra Pradesh was bifurcated the ratio of population in residuary State of Andhra Pradesh and Telangana was 58 and 42 percentage respectively. But the revenue of the respective States was reverse. Revenue from residuary State of Andhra Pradesh was around 43 percent and the rest was from Telangana. Sir, the revenues should have been divided in accordance to the population of the respective States but it was not done so and injustice was done to Andhra Pradesh. Sir, let me tell you how injustice was done to Andhra Pradesh through bifurcation. Andhra Pradesh had population of 58 per cent and the revenue was 43 per cent. Assets were divided on location basis and debts were divided on population basis. As Hyderabad was the Capital of the State, Telangana received more assets and as it had less population it received less debt. On the contrary Andhra Pradesh's debt was more and the ratio of debt of Andhra Pradesh and Telangana was 58 per cent and 42 per cent respectively. Power was divided on consumption basis.

Refund of taxes, population-wise, deferred tax collections, this has caused loss of about ₹ 3,800 crores. Sir, if a person living in Andhra Pradesh has to pay tax for the property he owns in Hyderabad, tax should be paid to Telangana as the property is in Telangana; on the other hand refund of tax has to be borne by Andhra Pradesh as he is residing in Andhra Pradesh. Because of this, Andhra Pradesh has incurred a loss of ₹ 3800 crores. Sir, if we consider Corporations, all the Corporations were located in Hyderabad. This means all the assets now belong to Telangana.

[Shri C.M. Ramesh ]

Sir, during the time of bifurcation the then Leader of Opposition Shri Arun Jaitley and present Hon'ble Chairman of Rajya Sabha Shri Venkiah Naidu who was in opposition then, both felt that if Andhra Pradesh had to be bifurcated in a hasty manner it will face serious problems in future. Moreover the deficit budget of the State was around ₹16,000 crores. In order to overcome all these problems, when the then Prime Minister, Shri Manmohan Singh, made a statement recommending Special Category Status to Andhra Pradesh both Shri Arun Jaitley and Shri Venkiah Naidu demanded that the Special Category Status to the State should be granted for ten years instead of five years.

As Hyderabad is part of Telangana, Andhra Pradesh will incur huge losses and people of Andhra Pradesh will suffer a lot. Keeping this in mind in order to avoid such losses 19 points were listed in the Andhra Pradesh Reorganization Bill. Sir, all the points which are to be implemented to the State of Andhra Pradesh are listed in the Andhra Pradesh Reorganization Bill. The Bill was passed in Rajya Sabha. Sir, I will read out briefly all these points for your kind reference. Special category Status, Resource gap (*i.e.* revenue deficit), Polavaram project declared as National Project, formation of Vizag Railway Zone, establishment of Greenfield Crude Oil Refinery Petro-chemical Complex, financial assistance to capital 'Amravati', institutes of national importance, formation of Dugarajapatnam Port at Nellore, increase of Assembly seats and delimitation, anomalies in taxation matters, steel plant at my district, namely, Kadapa district, establishment of Vizag-Chennai Industrial Corridor, Visakhapatnam and Vijayawada metro, rapid rail and road connectivity to Amravati, development assistance to backward districts, payment of power dues in DISCOM, Schedule IX Institutions and Schedule X Institutions, formation of Greyhounds Training Centre in Andhra Pradesh.

Sir, all the above points are listed in the Andhra Pradesh Reorganization Bill because, it was then felt that if all these are implemented, the State will be on par with its neighboring States in the matters of finance and development. The Bill was passed and it became an Act. Sir, per Capita Income of the State of Andhra Pradesh in 2012-13 was around eighty thousand rupees and because of the administrative capabilities of our Chief Minister, Shri Chandrababu Naidu, it has become one lakh rupees now. If we compare with other States of South India namely Telangana, Karnataka, Tamil Nadu and Kerala, their per capita income is forty to fifty thousand rupees more than us. After the bifurcation of Andhra Pradesh, the residuary State of Andhra Pradesh has no Capital

and the urban population is very less. Sir, wherever the urban population is more for any State, that State will have more opportunities to have more per capita income. On these lines Andhra Pradesh lost its opportunity to have more per capita income since it has less urban population. All the industries are concentrated in and around Hyderabad. Our Hon'ble Chief Minister, Shri Chandra Babu Naidu, is meeting industrialists on a regular basis and working hard to set up more and more industries in the State. Andhra Pradesh is an agriculture based State and its Gross State Domestic Product (GSDP) is thirty one per cent. Even today Andhra Pradesh stands first in regard to growth when compared to other States in the country because other States were having a growth of two or three per cent but the growth rate in Andhra Pradesh is about twenty per cent. Apart from this, the State of Andhra Pradesh is suffering from deficit budget, less urban population and less per capita income.

Sir, the State of Andhra Pradesh was bifurcated in an irrational process by the Congress Party. Though the Bharatiya Janata Party supported the bifurcation then, we thought that the Bharatiya Janata Party had demanded for all these points in the Andhra Pradesh Reorganization Act and moreover the party might come to power at the Centre after the next General Elections to the country and all these points mentioned in the Andhra Pradesh Reorganization Act could therefore be accomplished. Keeping this in mind the Telugu Desam Party in alliance with the Bharatiya Janata Party contested the 2014 Elections in the State. People of Andhra Pradesh too, thought that the Congress Party had bifurcated the State in an irrational process and the Bharatiya Janata Party had demanded to incorporate all these points in the Andhra Pradesh Reorganization Act and at a time when Shri Narendra Modi might become the next Prime Minister of the country, then all the points mentioned in the Act would be implemented. So, people of Andhra Pradesh have voted for the TDP and BJP alliance and the Congress Party lost even without securing deposits in the elections.

Sir, after the elections, the Telugu Desam Party formed the Government in the State of Andhra Pradesh and our hon. Chief Minister Shri Chandra Babu Naidu, has till now met the Hon'ble Prime Minister, Hon'ble Finance Minister, Hon'ble Home Minister and Hon'ble Minister of Human Resource Development for nearly thirty times to request them to implement all the nineteen points that were listed in the Andhra Pradesh Reorganization Act. Sir, even after continuous efforts by our Hon'ble Chief Minister only a few were implemented. Though, the Polavaram Project was declared as National Project and works

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are in progress there is no clarity yet regarding the course of action towards the completion of project. Sir, people of Andhra Pradesh were having high hopes on implementation of Special Category Status to the State. The present Central Government deferred grant of Special Category Status to Andhra Pradesh giving excuses that it was not recommended by the 14th Finance Commission. Sir, in the month of August, 2016 our Hon'ble Finance Minister, Shri Arun Jaitley, and the then Minister of Urban Development, Shri Venkaiah Naidu, announced that, as Special Category Status is not granted to Andhra Pradesh, a Special Package having more benefits than Special Category Status will be given. Sir, an entire year has passed after the statement for Special Package was made but nothing had been allotted to the State. Yesterday, we were told that officers from both the Finance Ministry and Andhra Pradesh Government were conducting meetings and trying to work out for a probable outcome that can satisfy the needs of the State. But, we are not hopeful regarding the outcome of the meetings. Sir, four long years have passed since the people of Andhra Pradesh have voted for the coalition of BJP and TDP and brought them to power with a hope that all the points listed in the Andhra Pradesh Reorganization Act will be implemented. No other Chief Minister from any other State might have met the Hon'ble Prime Minister and other Cabinet Ministers as many times as our Chief Minister did. Sir, all the Members of Parliament from Telugu Desam Party met our Hon'ble Prime Minister, Shri Narendra Modi, before he was leaving for Davos and also again after his return from Davos and gave a representation to him but nothing concrete took place.

Sir, I once again bring to your kind notice that Andhra Pradesh is facing many problems. It became a backward State and people of the State are looking toward us for help. Sir, during the 2014 election campaign Shri Narendra Modi while talking in Tirupathi assured that he would help the State in all means for building its Capital city. But today, the entire scenario is reverse. We are no more hopeful that the State will receive any help from the Centre and justice be delivered to the State and its people. In the recent General Budget too, gross injustice has been done to Andhra Pradesh. We are left with no time and this is the reason we are protesting in both the Houses of Parliament and outside too. We are very sorry for this but we are left with no other option. Sir, if we look into the history once, we can clearly see what happens if the pride of Telugu people is hurt. We saw it recently in the last elections to the State. Sir, the Congress Party was in power at the Centre after the General Elections of 2004 and 2009 because the Congress Party won 33 Lok Sabha seats from Andhra Pradesh. Sir, the MPs and MLAs who won from Andhra

Pradesh for six to eight consecutive terms lost the 2014 elections without even securing deposits. This is how people of Andhra Pradesh settled their scores with the Congress Party. Sir, we do not want to face the same situation. We have been patient all through the time, but now our patience was worn out and we will continue to protest till all the points listed in the Andhra Pradesh Reorganization Act are fulfilled and we expect a clear statement from the Centre in this regard at the earliest.

Sir, taking up each point individually, Special Category Status should be granted to Andhra Pradesh, if not granted it will be gross injustice to the people of the State of Andhra Pradesh. The deficit budget of the State should be taken care of by the Centre. Railway Zone for Visakhapatnam should be sanctioned immediately without giving lame excuses. Sir, I once again demand that the Railway Zone should be granted immediately because people of Andhra Pradesh are losing their patience. Setting up of Petro Chemical Unit in Kakinada. The Centre is asking fourteen per cent Internal Rate of Return (IRR) if the plant has to be set up in Kakinada, whereas for the plant in Rajasthan the required IRR is nine per cent only. This is not fair to ask different rates for different States. Sir, through you I want to convey to the Government that we are feeling ashamed to tell that we are in coalition with them and at the same time BJP has to realize that we are feeling inconvenient because of all these things. Educational institutes were allotted but establishment of two institutes are still pending. The present State Government has provided the institutes with lands worth crores of rupees but for the infrastructure the Centre is giving ten or twenty crore rupees as alms. These institutes are conducting their classes in private rented buildings. Sir, if any institute has to gain reputation it will take a minimum period of six years. But, if the infrastructure itself is taking six to ten years when will the institutes gain its reputation, when will the students be benefited and what will be the standards of Education of such Institutes. Steel Plant was promised to be set up in Kadapa District, the place where I come from. The Congress Party just asked to see the feasibility report before setting up the Steel Plant. But, now Andhra Pradesh is in troubles. We are ready to provide land, iron ore and water for this purpose, so please set up the plant in whichever way possible. Another point is metro rail facility in Visakhapatnam and Vijayawada cities. Metro projects were allocated to Karnataka, Maharashtra and Gujarat but not to Andhra Pradesh even though it is promised and listed in the Act. It is really unfair to have different laws for different States. Sir, through you I would like to convey to the Government that Andhra Pradesh is a newly formed State and there is urgent need for the metro to be set up in the State. It is clearly mentioned in

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the Act regarding the Dugarajapatnam Port and I request the Government to set up the port at the earliest. In the same way all the nineteen points listed in the Andhra Pradesh Reorganization Act have to be fulfilled. As far as deficit budget is concerned, Andhra Pradesh is having sixteen thousand crores deficit budget and this was brought to the notice of the Centre through Hon'ble Governor of Andhra Pradesh. Till date we received three thousand nine hundred and fifty crore rupees only. So, I request the Government to sanction the remaining amount at the earliest.

Sir, keeping these finance factors aside, an increase of Assembly seats and delimitation in Andhra Pradesh can be done as they are not related to finance and it is just a political decision. We are unable to understand why the present Government is not doing anything but just holding everything.

Sir, through you, I request the Government that all the points that are listed in the Andhra Pradesh Reorganization Act should be implemented at the earliest.

Andhra Pradesh is an agriculture based State. First time in the history of the country interlinking of rivers has taken place in my State under the Chief Ministership of Shri Chandrababu Naidu. River Godavari has been linked to River Krishna. In the same way efforts are being taken up to link Godavari with River Penna. Sir, if all the points listed in the Act are implemented, Andhra Pradesh will become a developed State. Moreover, if Andhra Pradesh becomes a developed State, the Centre is going to be benefited as the taxes will come to the Central Government only.

Sir, the Government should at least realize now that, when our Hon'ble Chief Minister is working with utmost dedication to make Andhra Pradesh as number one State in the country and as a role model to the entire world, the Central Government is not hand holding him or the State but are causing more inconvenience. The Congress Party has earlier seen what happened to them when they did injustice to the State. They don't even have a Councilor from their party in the State now. I request once again to implement all the points that are listed in the Andhra Pradesh Reorganization Act in order to avoid the situation that the Congress Party experienced earlier. I thank the Chair for giving me this opportunity to speak in the House.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you, Mr. Ramesh. You have put your case very effectively. I think, the Government will take note of this. Next speaker is Shri Rajaram.

**श्री राजाराम** (उत्तर प्रदेश): महोदय, मैं बहुजन समाज पार्टी की तरफ से वर्ष 2018-19 के बजट पर बोलने के लिए खड़ा हुआ हूँ। मैं अपनी नेता, बहन कुमारी मायावती जी का आभारी हूँ, जिन्होंने मुझे बजट पर बोलने का मौका दिया।

महोदय, माननीय वित्त मंत्री जी ने वर्ष 2018-19 के लिए 24,42,213 करोड़ रुपये का बजट पेश किया है, जो कि पिछले वर्ष वस्तु एवं सेवा कर तथा नोटबंदी लागू होने के बाद पहला बजट और इस सरकार का आखिरी बजट है। मौजूदा आर्थिक माहौल और वैश्विक परिस्थितियों के बीच, वर्ष 2017-18 में राजकोषीय घाटा जीडीपी का 3.5 परसेंट रहा, जबकि वर्ष 2018-19 के लिए जीडीपी के 3.3 परसेंट के बराबर राजकोषीय घाटे का लक्ष्य तय किया गया है। यह पिछले वर्ष के निर्धारित लक्ष्य से थोड़ा अधिक है। राजकोषीय घाटे को देखते हुए सरकार जोखिम लेने से बच रही है, इसलिए मेरा सवाल है कि क्या इस बजट के जरिए देश को विकसित राष्ट्र बनाने का सपना पूरा होगा?

महोदय, माननीय मंत्री जी ने बजट पेश करते हुए कहा कि यह बजट गाँव, गरीब और किसान को समर्पित है। मुझे ज्यादा कुछ नहीं कहना है। मैं किसान और गरीब पर केवल एक-एक, दो-दो लाइंस में अपनी बात रखना चाहता हूँ। महोदय, इस सरकार का नारा "सबका साथ, सबका विकास" के साथ और भी तमाम नारे चुनावी समय में दिए गए, जिनमें से किसानों से संबंधित एक-दो नारों का उल्लेख मैं करना चाहूँगा। चूंकि यह किसान को समर्पित बजट है, इसलिए मैंने उसका जिक्र करना उचित समझा है। किसान के लिए उसकी फसल का दोगुना मूल्य देने का वायदा करके किसानों का वोट लिया और आप सरकार में आए। चार साल बीत गए। आज स्थिति किसानों की यह है, मैं उत्तर प्रदेश से आता हूँ, आज किसान वर्तमान में आलू की फसल से परेशान है। किसान आलू की फसल लगाता है और जब वह मार्केट में बेचने जाता है तो उसको लागत मूल्य भी नहीं मिल रहा है। आज किसान क्योंकि आदोलित है, गुस्से में है, उसका आलू जो स्टोर हुआ है, सड़ रहा है, तो उसने कोशिश की कि कम से कम इस ओर सरकार का ध्यान आकर्षित किया जाए। उसके लिए वह कहीं छोटा-मोटा आंदोलन भी कर रहा है। जब उसकी परेशानी का हल नहीं हुआ तो कुछ किसान आलू लेकर लखनऊ चले आते हैं, अपनी बात हुक्मरानों तक पहुंचाना चाहते हैं, लेकिन उनकी बात हुक्मरान भी नहीं सुनते हैं। किसान अपनी पीड़ा मुख्य मंत्री को बताने के लिए लखनऊ आते हैं। मुख्य मंत्री जी को उनकी बात सुनना, उनकी व्यथा को समझना चाहिए, उनकी व्यथा को दूर करने की जहां तक हो, कोशिश करनी चाहिए, लेकिन वह न होकर किसानों के ऊपर लाठीचार्ज हो रहा है। यह बजट किसानों को समर्पित है, इसलिए मैं एक-दो लाइनें कह रहा हूँ। बड़ा लम्बा-चौड़ा वायदा चुनाव के समय में किया गया कि किसानों को उनकी फसल का दाम दोगुना मिलेगा। खैर इस बजट में अभी जो आया है वह इसमें दोगुने की जगह डेढ़ गुना हो गया है। किसानों को उनकी फसल का उचित दाम नहीं मिलता, लिहाज़ा किसान घाटे में जाता है, कर्ज को बोझ उस पर पड़ता है। आज स्थिति ऐसी है कि किसान कर्ज में है, और इस उम्मीद के साथ कि सरकार ने वायदा किया था कि किसानों का कर्ज माफ हो जाएगा। महोदय, आज इस सरकार को बने चार साल हो गए। किसी किसान का कर्ज आज तक माफ नहीं हुआ। अब स्थिति यह है कि किसान सुइसाइड कर रहा है, आत्महत्या कर रहा है। यह बजट किसानों को समर्पित था, इसलिए मैंने इसको कहना उचित समझा कि किसानों की यह स्थिति है कि उसकी फसल का समर्थन मूल्य भी नहीं मिल रहा है, उसका कर्ज माफ करने की जो बात चल रही थी,

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वह माफ भी नहीं हुआ। हां, इतना जरूर है कि 10 करोड़ परिवारों को 5 लाख रुपये की स्वास्थ्य बीमा योजना शुरू की गई है। इस बीमा योजना के लिए खर्च कैसे किया जाएगा, इस बारे में बजट में कोई ब्यौरा नहीं दिया गया है।

इस बजट में 8 करोड़ महिलाओं को मुफ्त गैस कनेक्शन वितरण का लक्ष्य रखा गया है। इससे पहले भी यह योजना लाई गई थी। सरकारी आंकड़े आ जाते हैं कि दो करोड़, तीन करोड़ लोगों को यह सुविधा मिल गई है, लेकिन मैं यह कहना चाहूंगा कि जिनको आपने गैस का कनेक्शन दे दिया, क्या कभी आपने जानने की कोशिश की कि उनकी गैस रीफिलिंग कैसे हो रही है, जिनके कनस्तर में आटा नहीं है, वे गैस सिलेंडर किस तरह भरवाएंगे? आठ करोड़ को दे दीजिए, दस करोड़ को दीजिए, सबको दे दीजिए लेकिन मेरा कहना यह भी है कि वे उसको refill कैसे कराएं, सरकार को इस पर भी थोड़ा विचार करना चाहिए।

महोदय, गरीबों की बात होती है, युवाओं की बात होती है। चुनाव से पहले का वादा था - दो करोड़ लोगों को रोजगार। चार साल बीत गए हैं, करोड़ तो छोड़िए, हज़ारों में भी आप रोजगार नहीं दे पाए हैं। वहीं उत्तर प्रदेश में सन् 2007 में हमारी सरकार बनी। बहन कुमारी मायावती जी उत्तर प्रदेश की मुख्यमंत्री बनीं। बाबा साहेब डा. भीम राव अम्बेडकर के संविधान के तहत जो रिजर्वेशन मिला, उस रिजर्वेशन के तहत backlog के नाम पर जो vacancies खाली थीं, उन्होंने विशेष भर्ती अभियान चलाया और पांच सालों में एससी, एसटी और ओबीसी के साढ़े 21 लाख लोगों को सरकारी नौकरी देने का काम बहन कुमारी मायावती जी ने उत्तर प्रदेश में किया था। मैं यह कहना चाहता हूँ कि इस बजट में मैंने पढ़ा कि 70 लाख लोगों को नौकरियां देने का जिक्र है - पहले दो करोड़ लोगों का जिक्र था, अब नए बजट में 70 लाख का जिक्र है। इन 70 लाख लोगों को कैसे नौकरियां मिलेंगी? जब दो करोड़ लोगों की बात होती है तो जुमला हो जाता है। मैं माननीय मंत्री जी से कहना चाहता हूँ कि 70 लाख भी जुमले में न आए, कम से कम इतनी कोशिश तो आप करिए कि 70 लाख लोगों को नौकरी मिल जाए।

इसके साथ-साथ मैं यह कहना चाहता हूँ कि "स्वच्छ भारत अभियान" चला। महोदय, मैं और जगह नहीं जाना चाहता हूँ, मैं तो देश की राजधानी की बात करना चाहता हूँ। हम लोग ट्रेनों से चलते हैं, सांसद होने के नाते air-conditioned डिब्बे में सीट मिल जाती है - वैसे तो हम गरीब परिवार से निकले थे, air-conditioned का टिकट नहीं ले सकते थे, लेकिन सांसद होने के नाते मिल जाता है। ट्रेन में air-conditioned डिब्बे में जब हम सो जाते हैं और जैसे ही बदबू आने लगती है तो पता लग जाता है कि हम दिल्ली में आ गए हैं। आप निज़ामुद्दीन से चले जाइए या किसी भी तरफ से प्रवेश करिए, यही स्थिति है। "स्वच्छ भारत अभियान" को आपने इतना advertise किया, आप टीवी पर देखिए, सारे मिनिस्टर्स, सारे नेता झाड़ू लेकर खड़े हैं, बड़े से बड़े brand ambassador को आपने पकड़ लिया, इतना प्रचार-प्रसार हुआ, करोड़ों रुपए खर्च हुए लेकिन उसमें से निकला क्या? मैं कहना चाहता हूँ कि हमारी भी सरकार थी। बहन कुमारी मायावती जी तो किसी चौराहे पर झाड़ू लेकर खड़ी नहीं हुईं, लेकिन उन्होंने 1 लाख 8 हजार सफाईकर्मियों की भर्ती करके गांव-गांव में सफाईकर्मियों नियुक्त कर दिए और छठे वेतन आयोग के तहत उन्हें 25 से 26 हजार salary मिलने लगी। इस प्रकार गांव की भी सफाई हो गई और बेरोजगारों को रोजगार भी मिल गया। इसलिए मैं आप लोगों को कहना चाहता हूँ,



सरकार से कहना चाहता हूँ कि आप कोई योजना बनाइए - जुमला तो ठीक है, चुनाव के समय ठीक है, लेकिन चार सालों में कम से कम उसका कुछ output तो निकले। 2019 में आपको फिर से चुनाव में जाना है। महोदय, चूंकि मेरे एक और साथी बोलने वाले हैं, इसलिए मैं ज्यादा कुछ नहीं कहूंगा। मैं केवल इतना ही कहूंगा कि कहीं चुनाव में जाने के बाद आपके जुमले से लोग दुखी न हो जाएं, इसलिए मैं आपसे एक आग्रह करूंगा कि आपने जो भी योजनाएं बजट में बनायी हैं, उनको ईमानदारी से implement कराएं। दो करोड़ न सही, अगर 70 लाख लोग भी रोजगार पा जाएं तो हम समझेंगे कि काफी होगा, धन्यवाद।

THE VIDE CHAIRMAN (SHRI BHUBANESWAR KALIA) : Dr. Narendra Jadhav; not present. Shri Rajeev Chandrasekhar.

SHRI RAJEEV CHANDRASEKHAR (Karnataka): Sir, thank you for letting me speak on the Budget, 2018-19. It marks 11th time when I rise to speak on the Budget.

As is the norm, or as is not unusual, when a term is coming to an end, one tends to flip through all his earlier speeches and words in the Parliament on the Budget. And I did the same. And it turns out that I have been consistently arguing in all my speeches, right from my first speech in Parliament on the Budget, 2008-09, for the need of cleaning up governance and creating opportunities for all in our country. Let me just quote two quotes from my 2008-09 speech. I said then and I quote, "I support a strategy to use growth as a primary way to ensure that the pressing problems of poverty and despair are addressed and eradicated in the shortest possible time. I support the model of entrepreneurial-led growth and efficiency in our economy." There was another quote in that speech, and I just want to bring to your attention that I was a new MP and I was brand new to politics. I said then, "As we all agree that the poor and the impoverished don't remain poor and impoverished through generations because they want to or that they don't try hard enough to break out of their vicious cycle of despair and hopelessness. It's just that they don't have the institutional support that gives them a fair chance to use their skills, hard work and intelligence to change their lives. I believe, Sir, that our approach to this inclusive growth objective should be one of providing these millions of Indians a brand new fully-integrated infrastructure of opportunities — I called it infrastructure of opportunities. This framework and infrastructure must be integrated and must contain health, education, skill development, credit and finance, security solutions." Sir, this is what I said as a brand new MP in 2008-09 being completely new to politics. So, if an MP like me could see this after just one year in Parliament, can you imagine, Sir, how would any right-thinking citizen forgive those who have been in Government for over six decades for allowing these problems to continue? So, Sir, it is clear that people wanted a break from this six decade of *status quo* approach and wanted a change. It is this change that Prime Minister Narendra Modi's Government represents — no small effort because of the entrenched

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vested interests that have huge stakes in the *status quo* — explaining also why as an Independent MP, I chose to support and endorse Prime Minister, Narendra Modi, in 2013.

Sir, I have heard my senior colleague, Mr. Chidambaram, who was at the steering wheel of the spectacular implosion of the Indian economy in the second term of the UPA. There was a saying by a leader in the Congress that emerged during the coal scam. He said that public memory was short. It is a famous quote. I can assure Mr. Chidambaram. He is not here in the House, but through Mr. Jairam, maybe, I can pass that message that the public memory is not short. For those who have forgotten, there are many including me who will ensure that they are reminded.

So, let us look back at the real picture in May, 2014. The Narendra Modi Government took office at the back of an economy that was inarguably left in tatters. There was a broken banking system due to NPAs; there was shattered investor confidence due to corruption and scams and years of profligate spending that had created a fiscal crisis; symptoms were visible — 12 quarters of successive GDP decline, 24 quarters of rising inflation; record Current Account Deficit, fiscal profligacy, Gross Capital Formation falling below 30 per cent, etc. etc. The inflation legacy of the UPA was particularly cruel to the poor. I would use a quote, which I used, of RBI Governor, Y.V. Reddy, in 2008-09, and I quote, "Fighting inflation was a bigger priority than growth because spiralling prices hammered the poor immediately while the benefits of economic expansion took time to trickle down to the poor." Sir, this was the time, when 11 corporate groups accounted for more than 90 per cent of the banking systems net worth and borrowings — unprecedented concentration of risk in our financial system. I was the first one to point this out in Parliament in 2011.

So, Sir, now, let us come back to where we are today. Over the last four years, GDP has grown; per capita income has increased; FDI flows over the last three years have steadily increased with 2016-17 recording 60 billion dollars; foreign exchange reserves have crossed 400 billion dollars; inflation has moderated; and Government finances are following a roadmap of fiscal discipline after years of reckless profligacy. Sir, decades of crony capitalism and piggy-banking on public sector banks have come to an end. A battle against corruption is underway; ease of making investments and doing business has increased; medium to long term investor confidence is at a high. The World Bank, Sir, has stated that private investment in India is expected to grow by 8.8 per cent in 2018-

19 to overtake private consumption growth of 7.4 per cent. The curse of bad debts and brazen culture of unaccountable corporate borrowers has been given a burial with the new insolvency and bankruptcy law. The days of borrowers enjoying while companies imploded and employees went unpaid are a thing of the past.

Sir, in the 2008-09 Budget speech of mine — I am sorry to keep repeating this it is more to please myself that I am doing this — I said this. I said, "True inclusive growth is essential for us to bring out of misery and despair the millions of Indians who are seeing this economic miracle and growth story of India pass them by." With over 30 crore JDY accounts and the subsidy and benefit transfer system slowly and surely gaining ground, this dream of mine in 2008-2009 is being fulfilled by the Narendra Modi Government in 2018-2019.

Sir, for my colleagues, for example, in the Left, who keep talking about allocations, I wish to point out that inclusive growth is not just about profligate spending. It is also about an architecture that ensures non-leaky spending. That is what this Government is doing with JDY and Direct Benefit Transfer.

Sir, I would just quickly touch on these two reforms of GST and demonetisation. I think, we can expect that some political parties have a problem with demonetisation for reasons that they have heavily invested in the overall cash economy and the overall dependence on cash for their politics but on GST, Sir, I find the criticism of GST by my colleagues in the Congress the height of political hypocrisy to put it mildly. So, to refer to GST as the 'Gabbar Singh Tax', I think, is politics at play of the worst kind.

Mr. Chidambaram Sir, has repeated this multiple times in Parliament that he believes that indirect taxes are regressive. He has said this even when he was Finance Minister but he did very little about fixing this asymmetry. He knows very well so does anybody who has understood GST that GST expands the compliance and the indirect tax base and is the gateway to finally expanding the direct tax base. GST, Sir, is a good tax. It is a good tax because it makes small businesses much more competitive. It improves the cost of compliance for small businesses. Therefore, today, for GST to be characterised as a villain is really about putting politics before smart economics. So, I would request the Congress and my colleagues who criticise GST to not let the political cycle disrupt the economic cycle.

Sir, let me end by just making two requests to the Finance Minister. One is on behalf of the veterans and people in the armed forces. The One Rank One Pension has

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**7.00 P.M.**

been to a large extent implemented by this Government after forty-two years of neglect by successive Governments. There is a set of issues that are pending with the one man committee. I would urge the Finance Minister to accelerate and expedite the findings of the one man committee so also the Seventh Pay Commission Anomalies Committee.

Sir, let me touch upon, before ending, something about Digital India. It is twenty-five years ago that I was amongst the first entrepreneurs to sign up the first private sector telecom license of this country. A whole industry has emerged in those twenty-five years. I was honoured to be a prime mover in the important and difficult building years of the telecom sector. The sector has created jobs, multi billion dollars of FDI and creates revenues of thousands of crores to the Government. It is a vibrant example of success of private infrastructure and investment. But, Sir, the last real comprehensive telecom policy was in 1999 under Atalji's Government. Today, the internet and technology are fast changing the landscape of our lives, economy and business. The ICT sector represents great opportunity for our nation to emerge as a global innovation super power and unleash the next wave of investments and jobs. I would urge the Government to create a new National Telecom and Technology Policy to mark this the 25th year of opening of the telecom sector. A good policy could really boost the economy even further.

Sir, let me end by saying this — I just need two more minutes to end — the path that the Narendra Modi Government has set the country's economy on is a good solid path. It is slowly and surely transforming decades of legacy vested interests. It is bringing in the faith and confidence in Government back amongst those who had long been forgotten by in the Government. It is truly giving a voice and power to those who have been shut out from Government for decades. Dr. Manmohan Singh's Government's President's Address in 2009 said, "The dreary sand of dead habit must be left behind." The people of India listened and voted Shri Narendra Modi to govern to effect precisely this.

Since Shri Chidambaram referred to the current CEA, Chief Economic Advisor and Economic Survey many times in his speech, let me refer back to him...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your time is over.  
**...(Time-bell rings)...**

SHRI RAJEEV CHANDRASEKHAR: One minute, Sir. I will just end. Let me refer to him what his CEA, Chief Economic Advisor said in 2011 which I quoted in that year's

Budget speech and I quote, "For India to develop faster and do better as an economy, it is important to foster a culture of honesty and trustworthiness. To cut down on corruption, we have to design policies in such a way that there is no incentive for enforcers of law to cheat." I wish that his Government had heeded that advice because this Government certainly does. Thank you, Sir. *Jai Hind*.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, the next speaker is Shri V. Vijayasai Reddy; not present. Now, Shri Jairam Ramesh.

SHRI JAIRAM RAMESH: Sir, there is no Cabinet Minister. ...*(Interruptions)*... Can I speak tomorrow? I am very tired, literally very tired.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No, we all have agreed that the House will run up to 8'o clock.

SHRI JAIRAM RAMESH: Okay, I will speak.

SHRI VIJAY GOEL: He can speak tomorrow. There is no problem. The next speaker is there.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Let him speak.

SHRI JAIRAM RAMESH: Sir, I rise to speak on a most unusual Budget. There have been many unusual Budgets in the past. The 1957 Budget of Shri T.T. Krishnamachari was an unusual Budget, it was a landmark Budget. The 1985 Budget of Shri V.P. Singh was an unusual Budget, it was a landmark Budget. The 1991 Budget of Dr. Manmohan Singh was the most unusual Budget, it was a landmark Budget. The 1997 Budget of Shri P. Chidambaram was also unusual and historic. The 2000 Budget of Shri Yashwant Sinha who unfortunately now is *persona non grata* with the BJP was also an unusual and historic Budget. Sir, the 2018 Budget is also an unusual and historic Budget. Why? Because it is the first Budget since 1948, since Shri R.K. Shanmukham Chetty presented Independent India's first Budget; this Budget is the first Budget after the presentation of which the Prime Minister comes on a delayed live telecast for almost half-an-hour to demystify, to decode and to explain the Budget. Normally, after the Budget is presented, the Prime Minister usually congratulates the Finance Minister and says...

श्री मेघराज जैन: आप नई परम्परा डाल रहे हैं। ...*(व्यवधान)*...

श्री जयराम रमेश: मुझे बोलने दीजिए। मैंने आपको सुना है। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please, order in the House. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Normally, after every Budget, the Prime Minister congratulates. ...*(Interruptions)*...

श्री मेघराज जैन: आप नई परम्परा डाल रहे हैं। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please be seated. ...*(Interruptions)*... बैठ जाइए।

श्री जयराम रमेश: मैंने कोई आलोचना नहीं की है। मैंने सिर्फ बताया है ...*(व्यवधान)*... Sir, what is this?

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): यह ठीक नहीं है, आप बैठ जाइए। Please sit down. ...*(Interruptions)*...

श्री जयराम रमेश: प्रधान मंत्री टी.वी. पर आए कि नहीं? ...*(व्यवधान)*...

श्री नीरज शेखर: सर, अगर ये disturb करेंगे, तो House adjourn होगा। ...*(व्यवधान)*...

श्री शंकरभाई एन. वेगड़ (गुजरात): पहले माफी मांगो, बाद में बोलो। ...*(व्यवधान)*...

श्री जयराम रमेश: सर, यह क्या तरीका है?

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please sit down. ...*(Interruptions)*... Please go to your seats. ...*(Interruptions)*... बैठ जाएं। Please be seated. ...*(Interruptions)*... Thank you.

श्री जयराम रमेश: सर, मैंने प्रधान मंत्री जी की कोई आलोचना नहीं की। मैंने केवल यह कहा कि बजट के बाद पहली बार प्रधान मंत्री टी.वी. पर आए और बजट का स्पष्टीकरण दिया। मैंने किसी की आलोचना नहीं की। ...*(व्यवधान)*... जो हकीकत है, वह मैंने कहा है।

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): बैठ जाइए। House को चलने दीजिए। ...*(व्यवधान)*... Please go to your seats. ...*(Interruptions)*... Don't come to the Well. ...*(Interruptions)*... Please go to your seats. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, ...*(Interruptions)*...

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): आप लोग बैठ जाएं। ...*(व्यवधान)*... Please go to your seats. ...*(Interruptions)*... Please...*(Interruptions)*... जब आपको भी बोलने का मौका मिलेगा, तब बोल लीजिए। ...*(व्यवधान)*... आपको बोलने का मौका दिया जाएगा। ...*(व्यवधान)*... Please go to your seats. ...*(Interruptions)*... Please carry on. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, if I am going to be disturbed, I am not going to speak. महोदय, मैंने क्या कहा है? मैंने सिर्फ यह कहा है कि बजट के बाद पहली बार प्रधान मंत्री टी.वी. पर आए और बजट का स्पष्टीकरण दिया। ...*(व्यवधान)*... मैंने क्या कोई गलत कहा? ...*(व्यवधान)*... यह तो हकीकत है। ...*(व्यवधान)*...

SHRI TAPAN KUMAR SEN: Sir, will they dictate him? ...*(Interruptions)*... Will they dictate? Goyalji, please contain ...*(Interruptions)*... Please contain your fleet. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Minister. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Everybody is free to speak their mind here. ...*(Interruptions)*... Nobody can...*(Interruptions)*... You cannot dictate. ...*(Interruptions)*...

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): आप लोग बैठ जाएं, बैठ जाएं। ...*(व्यवधान)*... Please go to your seats ...*(व्यवधान)*... आप लोग बैठ जाएं। ...*(व्यवधान)*... आप लोग बैठ जाएं, नहीं तो मुझे हाउस एडजर्न करना पड़ेगा। ...*(व्यवधान)*... आप लोग बैठ जाएं। ...*(व्यवधान)*... Please go to your seats. ...*(व्यवधान)*... आप बैठ जाएं। ...*(व्यवधान)*... जब आपको मौका मिलेगा, तब बोल लीजिए। ...*(व्यवधान)*...

*The House is adjourned for ten minutes.*

*The House then adjourned at seven minutes  
past seven of the clock.*

*The House reassembled at seventeen minutes  
past seven of the clock,*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) *in the Chair:*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I request all the Members to keep the House in order; and allow every speaker to speak his or her views. Now, Shri Jairam Ramesh, he has just started his speech. He can continue.

SHRI JAIRAM RAMESH: Sir, I had just started. There are different ways of looking at the Budget. You can look at the Budget, compare it with the Economic Survey that comes a day or two before the Budget; and my senior colleague, Shri Chidambaram did that. You can look at the Budget from the point of view what you expect from the Budget and judge the Budget. I will not do that. What I will do is to take the Finance Minister's statements in the Budget and ask the questions: Are they reasonable? Are they credible? Are they factual? So, I am going to judge the Budget and speak on the Budget, not by my

[Shri Jairam Ramesh]

criteria but by the Finance Minister's criteria. I want to start with three big promises that are there in the Budget, Agriculture, Health and Employment. I want to take each of these three, and finally I want to say something on the economic situation. Sir, before 2014 Lok Sabha elections, the BJP Manifesto said the following:—

"Agriculture is the engine of India's economic growth and the largest employer. BJP commits highest priority to agricultural growth, increase in farmers' income and rural development." This is on page 27 of the 2014 Manifesto. "BJP will take steps to enhance the profitability in agriculture by ensuring minimum 50 per cent profit over the cost of production." This is the BJP promise, made in April, 2014 — 50 per cent profit over the cost of production. On 27th of May, the new Government took over. I will not say 'Prime Minister took over' because then they would get very upset. The word 'Prime Minister' irritates them! The new Government took over and on the 6th of February, 2015, just nine months after the new Government took over, an affidavit was filed in the Supreme Court in the matter *Consortium of Indian Farmers Association* — which is the Petitioner — *versus Union of India*, who is the Respondent. Sir, this affidavit would not have been filed without the approval of the Minister concerned, who is the Agriculture Minister. It would not have been filed without the approval of the Finance Minister as well. What does this affidavit say? On the 6th of February, 2015, nine months after making the promise that MSP would be 50 per cent profit over the cost of production, this is what para no. 4 of the affidavit said — "It is reiterated that MSP is recommended by CACP — which is the Commission of Agricultural Costs and Prices — on objective criteria considering variety of relevant factors. Hence, prescribing an increase of, at least, 50 per cent on costs may distort the market. A mechanical linkage between MSP and cost of production may be counterproductive in some cases."

Sir, this is not what I am saying; this is not what the Congress Party is saying. This is what the BJP Government's affidavit in the Supreme Court on the 6th of February, 2015 says, that MSP 50 per cent profit over the cost of production is unrealistic and is not possible to be given. This was said in 2015. Now, Sir, in 2018, the Finance Minister grandly announces in the Budget that MSP would be set at 50 per cent profit over the cost of production. There was a big change of mind from February, 2015, when they told the Supreme Court 'we can't do it' to the 1st of February, 2018, when they said 'we would do it'. Now, the Finance Minister has been very careful. He does



not say what the cost of production is. He has left that completely open. And we know —Mr. Chidambaram said this and by now, over the last eight-nine days, every newspaper has been carrying articles — Dr. Ashok Gulati, who is India's most eminent Agricultural Economist, has written a number of articles. I mention his name particularly because he seems to be a favourite of the people who advise the Prime Minister. Now, in one of Dr. Ashok Gulati's articles in the Indian Express, on the 2nd of January, 2018, he had said, "India requires a TOP Budget". And, what is TOP? It is tomato, onion, potato. The Prime Minister goes to Bengaluru a few days ago, on the 4th of February and says, "यह बजट TOP बजट है" So, Dr. Ashok Gulati is probably read by people in the Prime Minister's establishment.

Sir, there are three costs. One is A2, which is what the farmer pays for fertilizer, pesticide, seed and manure.

There is A2 plus FL, which is family labour and there is comprehensive cost, and C2, which is the cost imputed value of land, imputed value of labour and imputed value of capital.

Sir, I have to disappoint the Finance Minister because if you look at all the 23 crops for which the MSP is set by the CACP, in 2013-14, which is the last financial year of the UPA Government, if you look at the MSP for wheat, it was 106 per cent of MSP; not 50 per cent, but 106 per cent. That means, more than double the MSP. You look at gram. The MSP was 75 per cent over the MSP, not 50 per cent. You look at lentil, it was 64 per cent. Look at rapeseed mustard, it was 133 per cent. Sir, for all major rabi crops in the last financial year of the UPA Government, MSP was already well over 50 per cent over the cost of production.

What is the Finance Minister promising? I can understand that he is promising for kharif. Look at the situation for kharif. In the case of kharif, the last year of the UPA Government, 2013-14, the MSP for common variety of paddy was 36 per cent over the cost of production.

We were getting to 50, but we were 36, not a very big gap! Look at *bajra*. It was 63 per cent over the cost of production. Look at soyabean; it was 48 per cent over the cost of production. Look at cotton, it was 61 per cent over the cost of production.

Sir, the moral of the story is very simple. Numbers available with the CACP, which is a Government body, under the Ministry of Agriculture, they show that for all rabi

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crops, in 2013-14, what the BJP is promising had already been accomplished by the UPA Government. For major kharif crops, barring the common variety of paddy, as I gave the example, in most of the major crops, the MSP was already 50 per cent over the cost of production.

Of course, my senior colleague called this Jumla Number One, but it is certainly true that this promise of the Finance Minister is vastly exaggerated and does grave disservice to economic facts which show that the UPA Government in 2013-14 had already achieved that 50 per cent norm.

Sir, for the first three years of this Government, we heard long sermons as to how increasing MSP adds to inflation. Now, as elections come closer, the Finance Minister says that MSP is necessary for curing agricultural distress. Sir, some time or the other, Finance Ministers do wake up to reality. I am glad, this Finance Minister has woken up to the MSP reality and has abandoned the theology that higher MSP means higher inflation! Higher MSP leads to rural prosperity, of course, you have to assure that MSP is actually received by all the farmers. Announcing MSP is one thing and farmers getting MSP is another. I am not going into that because if I get into that, the argument from there will be 60 साल के लिए तो आप सत्ता में थे, तो आपने क्या किया? So, I don't want to get into that. But all I want to say is that on this MSP promise, the Government goes to the Supreme Court and says 50 per cent over cost of production is not possible and changes its mind. I would like the hon. Finance Minister to take the House into confidence and tell us what forced him to change his mind from February 2015 to February 2018. Sir, let me now turn, just as my TDP friends have come into the Well, to the second issue. ...*(Interruptions)*... The second good idea in the Budget, and the Health Minister is present here, I am very happy that he is present because the second big announcement is related to the National Health Protection Scheme. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No slogans, please. ...*(Interruptions)*... No slogans, please. Mr. Ramesh, you can carry on. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I also want justice. ...*(Interruptions)*... I also want justice. ...*(Interruptions)*... Sir, I also want justice. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No slogans, please.

...(Interruptions)... Please go to your seats. ...(Interruptions)... We have heard about it and the Government will look after it and take notice of this. ...(Interruptions)... Please go to your seats. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, I want justice. ...(Interruptions)... I cannot hear myself. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You continue; I am hearing you. ...(Interruptions)...

SHRI T.K. RANGARAJAN (Tamil Nadu): You control them, Sir. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Ramesh, please carry on, otherwise I will have to call the next speaker.

SHRI JAIRAM RAMESH: I cannot hear. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The House is adjourned for ten minutes.

*The House then adjourned at thirty-five minutes past seven of the clock.*

*The House reassembled at forty-four minutes past seven of the clock,*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) *in the Chair.*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri Jairam Ramesh, please continue.

SHRI JAIRAM RAMESH: Sir, before the break, I was saying that the Finance Minister has not told us in the Budget. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please continue. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, I can't hear. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please continue with your speech, Mr. Ramesh. ...(Interruptions)...

SHRI NEERAJ SHEKHAR: Sir, Mr. C.M. Ramesh is a part of NDA. ...(Interruptions)... He has already spoken. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, I want justice. ...*(Interruptions)*... I need your protection. ...*(Interruptions)*...

श्री नीरज शेखर: महोदय, ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please continue with your speech. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I cannot hear anything. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You don't have to listen to them. I will hear you. Please continue with your speech. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: Sir, how can he speak like this? ...*(Interruptions)*... We are not obliged to speak in the din. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, you ask them to go to their seats. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please, go to your seats. ...*(Interruptions)*... Please, listen to him. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I have a suggestion to make.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please, listen to him. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY : Sir, my suggestion is this. They are agitating and demanding that alliance dharma should be followed and the promises given should be fulfilled. Someone from the Government should respond to that and, thereafter, the House can continue as usual. Let the Government respond, because they are partner of NDA. They are asking to follow the alliance dharma. The placard says, 'Follow alliance dharma.'

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): One minute. The Minister of Parliamentary Affairs wants to respond. ...*(Interruptions)*... Please be seated. ...*(Interruptions)*...

श्री विजय गोयल: महोदय, ...*(व्यवधान)*... रमेश जी, मेरी बात तो सुन लीजिए। ...*(व्यवधान)*... वेंकटेश जी, मेरी बात तो सुन लीजिए। ...*(व्यवधान)*... It is the response of the Government. ...*(Interruptions)*...

सर, मैं यह समझता हूँ कि आज सवेरे जब यह प्रश्न उठा था, तब भी हमारी तरफ से यह कहा गया था कि वित्त मंत्री जब बजट के ऊपर अपना जवाब देंगे, तब इनकी जो grievances हैं या जो भी मुद्दे हैं, उनका समाधान उसके अन्दर दिया जाएगा। तो मैं समझता हूँ कि क्योंकि हमने ...(व्यवधान)... आप सुन लीजिए। ...(व्यवधान)... हमने क्योंकि यह राज्य सभा में कहा था, इसलिए कल राज्य सभा में वित्त मंत्री इनका जवाब देंगे। अगर ये संतुष्ट न हों, तो उसके बाद जैसा ठीक समझें, वे देख सकते हैं, कदम उठा सकते हैं। ...(व्यवधान)...

**श्री प्रमोद तिवारी:** महोदय, मेरा एक point of order है। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please be seated. ...*(Interruptions)*...

SHRI PRAMOD TIWARI: Sir, I am on a point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please be seated. ...*(Interruptions)*... One minute. He has a point of order. ...*(Interruptions)*... Please be seated. ...*(Interruptions)*... Under what rule?

SHRI PRAMOD TIWARI: Sir, it is under Rules of Procedure and Conduct of Business in the Rajya Sabha. ...*(Interruptions)*... My point of order is on the conventions and traditions of the House. ...*(Interruptions)*... Sir, tradition of the House is this कि आप हाउस तब रन करेंगे, जब हाउस ऑर्डर में होगा। यह परम्परा है, यह ट्रेडिशन है या नहीं है? मैं एक बात कहना चाहता हूँ। अभी-अभी गोयल साहब ने कहा कि हमने सुबह वायदा किया था कि हम जब बजट पर बोलेंगे, तो इनकी grievances को उसमें satisfy करेंगे। सर, बजट मैंने भी सुना है। यूपीए सरकार ने जो प्रॉमिस किया था और करने जा रही थी, एनडीए सरकार ने इनको \* दिया है। ...(व्यवधान)... इनके साथ \* किया है। ...(व्यवधान)... Point of order यह है कि इनकी जो grievances हैं, इनकी जो शिकायतें हैं ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): What is your point of order? ...*(Interruptions)*...

**श्री प्रमोद तिवारी:** यह तो वहाँ प्रकट हो चुका है। ...(व्यवधान)... महोदय, मेरा point of order सिर्फ इतना ही है। इस पर मैं आपकी रूलिंग चाहता हूँ। ...(व्यवधान)...

SHRI VIJAY GOEL: Sir, there is no point of order. ...*(Interruptions)*... This is no point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You have made your point. Now, Mr. Rangarajan. ...*(Interruptions)*...

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\*Expunged as ordered by the Chair.

SHRI PRAMOD TIWARI: Sir, let me conclude. ...*(Interruptions)*... या तो ये चारों सदस्यों को ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): What is your point of order? ...*(Interruptions)*...

श्री प्रमोद तिवारी: महोदय, आप मेरी बात तो सुन लीजिए। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): What is your point? ...*(Interruptions)*... Thank you. Now, Mr. T.K. Rangarajan. ...*(Interruptions)*...

श्री प्रमोद तिवारी: महोदय, मैं आपको बता ही रहा हूँ। ...*(व्यवधान)*... या तो इन चारों सदस्यों को आप कहिए कि अपनी सीट्स पर जाएँ, हाउस in order हो, वरना आपको पॉवर है, जैसे आपने रामचन्द्रन जी को निकाला था, वैसे ही इनको बुलाकर निकालिए, बाहर करिए। ...*(व्यवधान)*... जब तक हाउस ऑर्डर में नहीं है, तो जयराम रमेश जी कैसे बोल सकते हैं? ...*(व्यवधान)*...

SHRI T.K. RANGARAJAN: Sir, we want a debate and discussion. ...*(Interruptions)*... I think, if there is no disruption, we can have a healthy debate. ...*(Interruptions)*... I request the ruling party, NDA leaders, to guide them. Otherwise, you can't have any discussion. ...*(Interruptions)*... You can't have any discussion means you can adjourn the House. ...*(Interruptions)*... They are your partners. They are your Ministers. ...*(Interruptions)*...

मानव संसाधन विकास मंत्री (श्री प्रकाश जावडेकर): उपसभाध्यक्ष महोदय, ऐसा है ...*(व्यवधान)*... I think, Shri Vijay Goel, the Minister of State in the Ministry of Parliamentary Affairs, has made it very clear and we have also requested them that when the Finance Minister speaks in this House — he has very clearly assured — all their issues will be addressed, and वे जो भी solution देंगे, उसके लिए ...*(व्यवधान)*...

श्री प्रमोद तिवारी: महोदय ...*(व्यवधान)*...

श्री प्रकाश जावडेकर: मैं आपके लिए बोल रहा हूँ। ...*(व्यवधान)*... Shri Jairam Ramesh was speaking peacefully and everybody was listening. So, blame game नहीं है। ...*(व्यवधान)*... जयराम रमेश जी इतने समय से बोले, लेकिन किसी ने नहीं बोला है। ...*(व्यवधान)*...

श्रीमती रेणुका चौधरी: ऐसा नहीं है, दो बार बोला गया है। ...*(व्यवधान)*...

श्री प्रकाश जावडेकर: चूंकि ये अभी दूसरे हाउस का सुन कर बता रहे हैं, इसलिए हम उनको कह रहे हैं कि आपने राज्य सभा में मुद्दे उठाए हैं, तो राज्य सभा में उनका solution होगा। ...*(व्यवधान)*... पहले उनको सुनिए। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I have allowed

Members to speak. ...*(Interruptions)*... I have requested Mr. Jairam Ramesh to continue his speech. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: How can I speak, Sir? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I also allowed the point of order raised by other Members. But I don't see any solution. ...*(Interruptions)*... So, I adjourn the House for 15 minutes.

*The House then adjourned at fifty-two minutes  
past seven of the clock.*

*The House re-assembled at seven minutes  
past eight of the clock,*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) *in the Chair.*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, I have an important announcement to make. So, please go to your seats. Please everybody resume your seats.

Since the House might go on till late, and it is already very late, dinner for the Members will be available from 8.20 p.m. onwards at the snack bar and in the Central Hall. So, after 8.20 p.m., you can go and have your dinner. But, the discussion will continue. ...*(Interruptions)*... Neerajji, please sit down. ...*(Interruptions)*... I request all of you to observe discipline and maintain order. I also request all the hon. Members who are standing here to go to their respective seats. ...*(Interruptions)*... We must follow the rules. I request the hon. Members to resume their seats and put your posters down. ...*(Interruptions)*... Mr. Jairam Ramesh, please continue your speech. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Jairam Ramesh, please speak. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, in the Budget. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, please go back to your seats. Please maintain order in the House. If they are going back, you are not going. ...*(Interruptions)*... So, I will have to take action. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... Mr. Ramesh, please continue.

SHRI JAIRAM RAMESH: Sir, I am trying. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I will have to call the next speaker then. ...*(Interruptions)*... Shall I call the next speaker? ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, that is unfair. I am trying my best to speak. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Yes, Mr. Minister.

**श्री विजय गोयल:** सर, मैं सदन से कहना चाहता हूँ कि जब मैं इनको रोक रहा हूँ और ये नहीं रुक रहे हैं और आप भी नहीं रुक रहे हैं, तो इनमें और आप में क्या फर्क रह गया? ...*(व्यवधान)*... वे बोलना चाहते हैं। ...*(व्यवधान)*... वे बोलना चाहते हैं। जयराम रमेश जी ...*(व्यवधान)*... इससे कोई मतलब नहीं है। ...*(व्यवधान)*... नहीं-नहीं, इससे कोई फर्क नहीं पड़ता। ...*(व्यवधान)*... उनकी अपनी डिमांड है। ...*(व्यवधान)*... जब जयराम रमेश जी बोलना चाहते हैं, तो आप उनको क्यों डिस्टर्ब कर रहे हैं? ...*(व्यवधान)*... आपमें और इनमें क्या फर्क है? ...*(व्यवधान)*... आपमें और इनमें क्या फर्क है? ...*(व्यवधान)*... जयराम रमेश जी बोलना चाह रहे हैं, आप उनको डिस्टर्ब कर रहे हैं। ...*(व्यवधान)*...

SHRI SUKHENDU SEKHAR RAY: Sir, adjourn the House. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Jairam Ramesh, have you finished your speech? ...*(Interruptions)*...

SHRI JAIRAM RAMESH: No, Sir. I have not spoken. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): So, please continue. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, how can I continue? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please continue. Otherwise I will have to call the next speaker. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, how can I continue? I can't hear you. ...*(Interruptions)*... How can I continue in the din? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I will have to call the next speaker. ...*(Interruptions)*... If you don't want to continue, resume your seat. Let me call the next speaker. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I want to continue. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Sir, he wants to speak. ...*(Interruptions)*...



THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): If you don't continue, I would call the next speaker. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I want to speak, but I am being prevented from speaking. ...*(Interruptions)*... I want to speak. सर, मैं बोलना चाहता हूँ। ...*(व्यवधान)*... मैं बोलना चाहता हूँ। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you very much. Let me call the next speaker; Shri Mahesh Poddar. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, what is this? ...*(Interruptions)*... I did not say I don't want to speak. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Then you may continue. Otherwise I will have to call the next speaker. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I want to speak. ...*(Interruptions)*...

SHRI VIJAY GOEL: Sir, he wants to speak. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Then you may continue, Mr. Jairam Ramesh. ...*(Interruptions)*... If you do not go back to your seats, I will have to name you. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY: Sir, either ensure order in the House or adjourn the House. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Sir, either bring order or adjourn. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY: Sir, no one can speak in the din. Adjourn the House. ...*(Interruptions)*... What is going on? ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Sir, adjourn the House. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Jairam Ramesh. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I am ready to speak provided I am allowed to speak. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): If you are ready to speak, then please continue. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I am not being allowed to speak. I can't hear anything. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please make your speech. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, please ask them to withdraw. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Jairam Ramesh, you should not direct the Chair as to what to do and what not to do. I am directing you to resume your speech, or I will have to call the next speaker. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, please request them to go back. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): It is not a question of request. I have called your name. Please go back and resume your seats. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Sir, this would spill over even tomorrow. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, according to the rules, a Member cannot be compelled to speak in the din. ...*(Interruptions)*... Please restore the order. ...*(Interruptions)*... Please restore the order. ...*(Interruptions)*... You are compelling me to speak in the din. ...*(Interruptions)*... This is against the rules of the House. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Just tell me whether you want to speak or you do not want to speak. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: I humbly request you to please restore order in the House. I want to speak. ...*(Interruptions)*... You are compelling me to speak in the din. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): But you are not speaking. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: How can I, Sir? ...*(Interruptions)*... I am shouting to the maximum. I can't shout more than this. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: Please adjourn the House, Sir. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: I can't shout more than this. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You are already shouting. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I can't shout more than this. ...*(Interruptions)*... I can't shout more than this. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please continue. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, according to the rules of the House, a Member cannot be compelled to speak in the din. ...*(Interruptions)*... There is din. The House is not in order. ...*(Interruptions)*... Please restore the order and I am willing to speak immediately. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): LoP, please. ...*(Interruptions)*... Please. ...*(Interruptions)*... I have requested the LoP to speak. ...*(Interruptions)*...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): I think what Jairam Rameshji has said, it was the Opposition that had requested the Chair that we should sit late tonight and as a matter of fact, the entire Opposition had decided to sit late up to 8 o'clock. Then, subsequently, the timings were extended up to 10 o'clock. Again, the entire Opposition agreed on the proposal of the Chair to work up to 10 o'clock. But nobody can speak in the din. There may be few exceptions who can speak in din. But you cannot make a serious speech, particularly, on a subject like Budget. Budget is a very serious type of discussion and the speeches being made by the senior Members cannot be registered, neither by the Opposition nor by the Ruling Party and by the Media. So, I don't think it is possible since our friends from TDP are not relenting. We don't mind if they sit there, stand there and don't speak. Yes, that is one alternative. But while they are speaking and raising the slogans, it is not possible to make a speech. So, I think, you please make the last request and if they don't relent, I don't think there is any other alternative left but to adjourn the House. ...*(Interruptions)*... But let me say that it will be with a very heavy heart, a very heavy heart ...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Right.

SHRI JAIRAM RAMESH: .... that this situation has arisen on a very important subject like passage of the Budget on which we all forego our differences with the Government and try to pass this legislation and have a fruitful discussion. This fruitful discussion is for the good of the entire country. I am sorry. I also request hon. Members from TDP. Either you withdraw from the Well or in case you don't want to withdraw, can you, at least, keep quiet and stand there? If you don't even keep quiet also, it is very difficult. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY: Sir, I have a point of order. ...*(Interruptions)*...

श्री तपन कुमार सेन: आप चुप रहिए। उनका Point of Order हो जाने दीजिए। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Let me hear his point of order. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY: Sir, I quote Rule 257: Power of Chairman to adjourn Council or suspend sitting. "In the case of grave disorder arising in the Council, the Chairman may, if he thinks it necessary to do so, adjourn the Council or suspend any sitting for a time to be named by him." Now, the Chair cannot compel a Member to speak in the din. ...*(Interruptions)*... There is a grave disorder in the House and in this situation no Member can be compelled to speak. That is my submission. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Let me hear the other side also. ...*(Interruptions)*...

SHRI PRAKASH JAVADEKAR: Sir, I also requested TDP Members. Since they were agitating, a very clear assurance was given in the morning and it stands today also that when the Finance Minister will reply he will definitely address their problems. This is the promise of Rajya Sabha to which ...*(Interruptions)*... That is my request that they should assume their seats. But, at the same time, this is the best tradition that all should be heard in silence which was not done in the other House yesterday. But that is not the case. ...*(Interruptions)*... I just reminded that. Still I request that they should resume seats so that debate can continue. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please resume your seats. ...*(Interruptions)*... Hon. Members, I have an announcement to make. ...*(Interruptions)*...

SHRI VIJAY GOEL: Sir, I want to speak. ...*(Interruptions)*...

महोदय, यह ठीक है कि सदन के अंदर व्यवस्था नहीं है और ऐसा अक्सर होता है कि जब भाषण हो रहे होते हैं तो टोका-टाकी होती है। जैसा अभी प्रकाश जी ने भी बताया कि कल भी एक भाषण हुआ

था, जिसमें खूब शोर शराब था, लेकिन सवाल इस बात का नहीं है। जयराम रमेश जी का कहना था कि मैं इनके साथ-साथ अपनी बात को रखूंगा।

**श्री नीरज शेखर:** आप compel कैसे कर सकते हैं?

**श्री विजय गोयल:** एक मिनट सुनिए। मैं compel नहीं कर रहा हूँ। मुझे लगता था कि वे अपनी बात को रखेंगे और अपने भाषण को पूरा करेंगे। अगर वे नहीं कर पा रहे हैं या नहीं करना चाहते हैं तो आप दूसरे स्पीकर को बुला सकते हैं, वे आकर अपना भाषण दे देंगे। ...**(व्यवधान)**...

**श्री नीरज शेखर:** लोक सभा में जो हुआ ...**(व्यवधान)**... राज्य सभा में मत करिए। ...**(व्यवधान)**...

**श्री विजय गोयल:** सुनिए, आप इतना agitated क्यों हैं? मुझे मेरी बात पूरी करने दीजिए। ...**(व्यवधान)**...

**श्री राज बब्बर** (उत्तराखंड): वे आपके सहयोगी हैं। ...**(व्यवधान)**... आपका फर्ज बनता है कि यह हाउस चले। ...**(व्यवधान)**...

**श्री रवि प्रकाश वर्मा** (उत्तर प्रदेश): वे आपके सहयोगी हैं। ...**(व्यवधान)**...

**श्री विजय गोयल:** सुनिए, मैंने कुछ गलत कहा है क्या? ...**(व्यवधान)**... एक मिनट। एलओपी साहब ने ...**(व्यवधान)**...

SHRI SUKHENDU SEKHAR RAY: Sir, I want a ruling on my Point of Order. ...**(Interruptions)**... I want a ruling on my Point of Order. ...**(Interruptions)**...

SHRI SUKHENDU SEKHAR RAY: I want a ruling on my Point of Order. ...**(Interruptions)**... I raised a Point of Order. ...**(Interruptions)**... I raised a Point of Order and I want a ruling on my point of order that I have made. ...**(Interruptions)**... I want a ruling from the Chair. ...**(Interruptions)**...

**श्री विजय गोयल:** एक मिनट, मुझे मेरी बात पूरी करने दीजिए। गुलाम नबी आज़ाद जी ने कहा कि कोई सदस्य शोर-शराबे में अपनी बात को नहीं रख सकता है। मैं यह मानता हूँ कि अगर वे नहीं रख सकते हैं तो सदन में जो दूसरा सदस्य रख सकता है, उसको आप बोलने का मौका दे सकते हैं, मेरा इतना ही कहना है। ...**(व्यवधान)**...

**श्री किरनमय नन्दा** (उत्तर प्रदेश): नहीं। महोदय, आप रूलिंग दीजिए। ...**(व्यवधान)**...

**सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रामदास अठावले):** उपसभाध्यक्ष महोदय, कल लोक सभा में जब प्रधान मंत्री जी का भाषण हुआ, उस भाषण में कांग्रेस की तरफ से हंगामा होता रहा और वे बोलते रहे। कल वे हंगामे में बोलते रहे, इसलिए मुझे लगता है कि ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): He wants to speak on his Point of Order. ...**(Interruptions)**... I have to give a ruling. ...**(Interruptions)**...

**श्री रामदास अठावले:** आप Point of Order पर रूलिंग दीजिए, लेकिन कल प्रधान मंत्री जी के भाषण के समय वहां हंगामा होता रहा। ...**(व्यवधान)**... कल प्रधान मंत्री जी के भाषण के समय पूरा हंगामा होता रहा। ...**(व्यवधान)**...

**श्री नीरज शेखर:** वह लोक सभा में हुआ था, यहां पर हमने उन्हें सुना था। ...**(व्यवधान)**...

**श्री रामदास अठावले:** इनका हंगामा छोटा हंगामा है। ...**(व्यवधान)**...

**कुछ माननीय सदस्य:** यहां नहीं हुआ। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Under what rule?  
...**(Interruptions)**...

**श्री जावेद अली खान** (उत्तर प्रदेश): रूल 259 के अंतर्गत महोदय, मैं एक बात और निवेदन करना चाहता हूं कि राज्य सभा की नियमावली में जहां औचित्य के प्रश्न का उल्लेख है, वहां रूल मेंशन करना आवश्यक नहीं है - यह भी मैं मेंशन करना चाहता हूं। लोक सभा के नियमों में रूल उल्लेख करना आवश्यक हो सकता है, मैं नहीं जानता, लेकिन राज्य सभा में जब कोई सदस्य औचित्य का नियम उठाएगा। ...**(व्यवधान)**...

† جناب جاوید علی خان : رول 259 کے انٹرگٹ - مہودے، میں ایک بات اور نویدن

کرنا چاہتا ہوں کہ راجیہ سبھا کی نیماولی میں جہاں اوچتے کے پرشن کا الیکھ  
ہے، وہاں رول میںشن کرنا ضروری نہیں ہے - یہ بھی منیں میںشن کرنا چاہتا ہوں۔  
لوک سبھا کے نیموں میں رول الیکھ کرنا ضروری ہو سکتا ہے، میں نہیں جانتا،  
لیکن راجیہ سبھا میں جب کوئی سدسے اوچتے کا نیم اٹھائے گا ...**(مداخلت)**...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): If you raise a point of order, you will have to quote the rule.

SHRI JAVED ALI KHAN: I have quoted Rule 259.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please continue.

**श्री जावेद अली खान:** तो सभापति व्यवस्था बनाये रखेगा और अपने निर्णयों के परिवर्तन के प्रयोजन के लिए, उसे सब आवश्यक शक्तियां प्राप्त होंगी। सभापति व्यवस्था बनाये रखेगा और अपने निर्णय को अमल में लाने के लिए उसे सब शक्तियां प्राप्त होंगी। आपने निर्णय लिया, Jairam Ramesh will speak, Jairam Ramesh will continue और आप नहीं कर पा रहे हैं, आपके पास शक्तियां असीम हैं और एक बात और मैं निवेदन कर दूँ कि सदन को चलाने की जिम्मेदारी सब सदस्यों की होती है, खास तौर से सत्ता पक्ष की होती है, सभापति उस ऑर्डर को मेनटेन करते हैं। सारे विपक्षी सदस्य सदन को चलाने के लिए पूरी प्रतिबद्धता के साथ यहां पर बैठे हुए हैं, 10 बजे तक बैठने के लिए

†Transliteration in Urdu script.

تैیار ہیں اور संसदीय कार्य मंत्रालय के राज्य मंत्री जी, जिनकी सदन को चलाने की विशेष जिम्मेदारी है, वे बार-बार यह जोर डाल रहे हैं या तो बोलो या दूसरे को बुलवाओ। इस तरीके से सदन नहीं चल सकता है, आप अपनी शक्तियों का प्रयोग करें। मैं एक बात देख रहा हूँ और मैं कहना चाहता हूँ, हालांकि मैं व्यवस्था के प्रश्न पर बोल रहा हूँ, मैं कल से देख रहा हूँ, मैं सभापीठ का सम्मान करता हूँ, सभापीठ की तरफ से कोई निर्देश दिया जाता है और उसके बाद अचानक वह निर्देश वापस ले लिया जाता है। \* मैं नया सदस्य हूँ, मैं कोई आरोप नहीं लगा रहा हूँ। ... (व्यवधान) ... मैं आरोप नहीं लगा रहा हूँ। ... (व्यवधान) ...

† جناب جاوید علی خان : تو سبھا پتی ویوسٹھا بنائے رکھے گا اور اپنے نرنوں کے

پریورتن کے پریوجن کے لئے، اسے سب آؤٹیک شکتیاں پراپت ہوں گی۔ سبھا پتی ویوسٹھا بنائے رکھے گا اور اپنے نرنے کو عمل میں لانے کے لئے اسے سب شکتیاں پراپت ہوں گی۔ آپ نے نرنے لیا Jairam Ramesh will speak, Jairam

Ramesh will continue اور آپ نہیں کر پا رہے ہیں، آپ کے پاس شکتیاں اسیم ہیں، ایک بات میں اور نویدن کر دوں کہ سدن کو چلانے کی ذمہ داری سب سدسیوں کی ہوتی ہے خاص طور سے سٹہ پکٹش کی ہوتی ہے، سبھا پتی اس آرڈر کو مینٹین کرتے ہیں۔ سارے وپکشی سدسنے سدن کو چلانے کے لئے پوری پرتی۔

بڈھنا کے ساتھ یہاں پر بیٹھے ہونے ہیں، دس بجے تک بیٹھنے کے لئے تیار ہیں اور سدسنے کارنے منترالیہ کے راجیہ منتری جی، جن کی سدن کو چلانے کی وشیش ذمہ داری ہے، وہ بار بار یہ زور ڈال رہے ہیں یا تو بولو یا دوسرے کو بلواؤ۔ اس طریقے سے سدن نہیں چل سکتا ہے، آپ اتنی شکتیوں کا پریوگ کریں۔ میں ایک باٹ دیکھ رہا ہوں اور میں کہنا چاہتا ہوں، حالانکہ میں ویوسٹھا کے پرسن پر بول رہا ہوں، میں کل سے دیکھ رہا ہوں، میں سبھا پتی کا سمان کرتا ہوں، سبھا پیٹھ کی طرف سے کوئی نردیش دیا جاتا ہے اور اس کے بعد اچانک یہ نردیش واپس لے لیا جاتا ہے۔ (\*) میں نیا سدسنے ہوں، میں کوئی آروپ نہیں لگا رہا ہوں

--- (مداخلت) --- میں آروپ نہیں لگا رہا ہوں --- (مداخلت) ---

\*Expunged as ordered by the Chair.

†Transliteration in Urdu script.

9.00 P.M.

श्री नारायण लाल पंचारिया (राजस्थान): सर, इन्होंने भाषण देना शुरू कर दिया।  
...(व्यवधान)...

श्री जावेद अली खान: मैंने क्या बात कही है? ...(व्यवधान)...

† جناب جاوید علی خان : میں نے کیا بات کہی ہے؟ --(مداخلت)--

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): हो गया, आपने जो बोलना था, वह बोल लिया।

You have made your point. ...(Interruptions)... Please be seated.  
...(Interruptions)... धन्यवाद, आप बैठ जाइए। Jairam Ramesh will continue, so, please  
maintain order in the House. ...(Interruptions)... Now you are repeating the same thing.  
...(Interruptions)... आप बैठ जाइए। The House is adjourned for dinner for half-an-hour.

*The House then adjourned at twenty-eight  
minutes past eight of the clock.*

*The House reassembled after dinner at nine of the clock,*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) *in the Chair.*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please, go back to  
your seats. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, there is no Cabinet Minister. ...(Interruptions)...

SHRI NEERAJ SHEKHAR: There is no Cabinet Minister. ...(Interruptions)...

श्री जावेद अली खान: सर, हम लोगों ने खाना खा लिया, लेकिन मैं एक निवेदन आप से करना  
चाहता हूँ। ...(व्यवधान)...

† جناب جاوید علی خان : سر، ہم لوگوں نے کھانا کھا لیا، لیکن میں ایک نویدن آپ  
سے کرنا چاہتا ہوں --(مداخلت)--

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): आप बैठ जाइए। Please resume your seats.

श्री जावेद अली खान: सर, साल में एक-दो बार ऐसा होता है कि हम लोग देर रात तक बैठते हैं  
और आप खाने का इंतजाम करते हैं, लेकिन हमारे साथ स्टाफ के लोग हैं - Marshals हैं, Chamber  
Attendants हैं और स्टाफ है, ये भूखे बैठे रहते हैं।



† جناب جاوید علی خان : سر، سال میں ایک دو بار ایسا ہوتا ہے کہ ہم لوگ دیر رات تک بیٹھتے ہیں اور آپ کھانے کا انتظام کرتے ہیں، لیکن ہمارے ساتھ اسٹاف کے لوگ ہیں، مارشلز ہیں، چمبیر اٹینڈینٹس ہیں اور اسٹاف ہے، یہ بھوکے بیٹھے رہتے ہیں۔

श्री नारायण लाल पंचारिया: सब के लिए इंतजाम किया है।

श्री राज बब्बर: नहीं किया है।

श्री जावेद अली खान: सर، انہوں نے نہیں کھایا ہے۔ ہم لوگوں نے کھا لیا، لیکن دायित्व بناتا ہے، ये लोग हमारे साथ काम करते हैं، अगर ये भूखे रहेंगे ... (व्यवधान)...

† جناب جاوید علی خان : سر، انہوں نے نہیں کھایا ہے۔ ہم لوگوں نے کھا لیا، لیکن یہ ہمارا دائتو بنتا ہے، یہ لوگ ہمارے ساتھ کام کرتے ہیں، اگر یہ بھوکے رہیں گے۔۔۔ (مداخلت)۔۔۔

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): आप लोग सीट पर जाइए। सब के लिए खाने का इंतजाम है। यह दायित्व सरकार के पास है। ... (व्यवधान) ... Don't worry. ... (Interruptions)...

श्री नारायण लाल पंचारिया: आप को लगभग 30 मिनट का समय दिया। Members और सब के लिए व्यवस्था है। ... (व्यवधान)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Jairam Ramesh to continue his speech. ... (Interruptions)...

SHRI JAIRAM RAMESH: Sir, can I start? ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Yes, please continue. ... (Interruptions) ... नीरज शेखर जी, अगर आप को कुछ बोलना है, तो आपको अपनी सीट पर जाकर बोलना होगा। ... (व्यवधान) ... आप अपनी सीट पर जाइए। ... (व्यवधान)...

श्री मेघराज जैन: आप निर्णय नहीं कर सकते। ... (व्यवधान)...

SHRI JAIRAM RAMESH: Sir, I was saying. ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Neeraj Shekhar, I am requesting you to go to your seat. ... (Interruptions) ... Please allow the hon. Member to speak. He wants to speak. ... (Interruptions)...

SHRI JAIRAM RAMESH: Sir, I am ready to speak. ... (Interruptions) ... I am speaking at the maximum. ... (Interruptions) ... I was speaking on agriculture. ... (Interruptions) ... While I was speaking. ... (Interruptions)...

† Transliteration in Urdu script.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please. ...*(Interruptions)*... Otherwise, I will have to take the sense of the House. ...*(Interruptions)*...

THE MINISTER OF LAW AND JUSTICE; AND THE MINISTER OF ELECTRONIC AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Hon. Vice-Chairman, Sir, they should go to their seats first, ...*(Interruptions)*... यह क्या तरीका है?

उपसभाध्यक्ष (श्री भुवनेश्वर कलिता): आप सीट पर जाइए। ...*(व्यवधान)*... आप अपनी सीट पर जाइए। ...*(व्यवधान)*...

SHRI RAVI SHANKAR PRASAD: They should go to their seats first. ...*(Interruptions)*... What is this? ...*(Interruptions)*... This is not fair. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please go to your seats. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, the promise made by the Finance Minister to set the MSP at 50 per cent over the cost ...*(Interruptions)*... Sir, I pointed out to you ...*(Interruptions)*...

**श्री नीरज शेखर: \***

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Neeraj Shekhar, please go back to your seat. ...*(Interruptions)*...

**श्री नीरज शेखर: \***

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Don't be unruly. ...*(Interruptions)*... Mr. Neeraj Shekhar, don't be unruly. ...*(Interruptions)*... If I have to invoke rule for them; I will have to invoke rule for you also. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Whatever the hon. Member has said should not go on record. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I was speaking on the Finance Minister's promise. ...*(Interruptions)*... But he has not clarified what the cost of cultivation is. ...*(Interruptions)*... Sir, I was speaking on the Finance Minister's first big promise to set the MSP at 50 per cent over the cost of cultivation. I had pointed out that for most Rabi crops, by 2013-14,

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\*Not recorded.

in the last year of the UPA Government, the MSP was already well over 50 per cent of the cost of production. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please don't shout and resume your places. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, in the case of wheat, it was 106 per cent; in the case of gram, it was 74 per cent; in the case of rapeseed-mustard, it was 133 per cent; and in the case of sugarcane, it was 96 per cent. Sir, in the case of Kharif crop, for paddy, it was 36 per cent; for bajra, it was 62 per cent; and for cotton, it was 61 per cent. So, the point is that this 50 per cent profit over the cost of cultivation was already implemented by Dr. Manmohan Singh's Government in 2013-14. Sir, the Finance Minister, very clearly, very cleverly, has not indicated 50 per cent profit over which cost of cultivation. There are different costs of cultivation. In the case of paddy, the A2-FL cost is 961 rupees a quintal. ...*(Interruptions)*.. The C2 cost, which is the comprehensive cost, is 1,234 rupees a quintal. Sir, the Finance Minister has not said whether it is A2+FL or whether it is C2. He has not said which cost of cultivation it is. So, my first question to the hon. Finance Minister is this 50 per cent profit is over which cost of cultivation. If it is A2 + FL, as the Vice-Chairman of the NITI Aayog has indicated in an interview that he has given to the Indian Express today, then I am afraid that the promise made by the Finance Minister, had already been implemented by Dr. Manmohan Singh in 2013-14 and this is nothing, as Mr. Chidambaram said, but jumla No. 1. ...*(Interruptions)*...

Sir, let me now turn to the second big promise of the Government which is what the Finance Minister has very colourfully called 'Modicclaim' not mediclaim. Now, Sir, I am sure, this means All India Institutes of Medical Sciences will now be called All India Institutes of Modical Sciences, and the word 'Medical' will be replaced by 'Modical'. That is what the Finance Minister has wanted us to believe. ...*(Interruptions)*...

Sir, he has announced that there will be a national health protection scheme and ₹5 lakh insurance cover for 10 crore families. Sir, this is an absolutely welcome statement to make. However, on April 1st, 2008, the then Government of Dr. Manmohan Singh had already introduced Rashtriya Swasthya Bima Yojna, (RSBY) and by April, 2014, 4 crore families had been enrolled in the RSBY. ...*(Interruptions)*... Sir, in 2015, this Government transferred the RSBY from the Ministry of Labour to the Ministry of Health and in 2016, they increased the cover under RSBY from thirty thousand rupees to one lakh rupees. That is very good. Now, this Budget increases this cover of one lakh rupees

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to five lakh rupees. This is nothing but continuity. It was first RSBY, RSBY with thirty thousand rupees. Then it got transferred to the Ministry of Health. It increased the cover to one lakh rupees in 2016 and it has become rupees five lakhs now. Sir, what happened to the scheme that was announced two years ago? The scheme of one lakh rupees was not implemented. ...*(Interruptions)*... Now, suddenly, a scheme of five lakh rupees is announced. I have nothing against this. I welcome the announcement of this insurance scheme. ...*(Interruptions)*... However, the point is that Kerala, Tamil Nadu, Karnataka, Andhra Pradesh, Telangana, Maharashtra, Gujarat, Himachal Pradesh, Meghalaya and Chhattisgarh have health insurance schemes. Health is a State Subject. ...*(Interruptions)*... I want the hon. Finance Minister to look at one State in the country which has got the best health indicators without health insurance. And that is Tamil Nadu. ...*(Interruptions)*... We are all going round and round in circles to announce a health insurance scheme. The experience of health insurance scheme in the last 12 years shows that it benefits insurance companies. ...*(Interruptions)*... It does not benefit patients. In spite of having a health insurance scheme, in spite of having the RSBY, out-of-pocket expenditure has increased. Out-of-pocket expenditure is today almost 65 per cent. ...*(Interruptions)*... Insurance does not help in containing out-of-pocket expenditure, because insurance does not deal with out-patient needs. Insurance deals with in-patient needs. ...*(Interruptions)*... Our experience in all the States shows that insurance schemes benefit insurance companies, and they benefit private hospitals. They do not benefit patients, particularly from the poorer and weaker sections of society. ...*(Interruptions)*... I would urge the Finance Minister not to follow the US model of universal healthcare based on insurance. I want the hon. Finance Minister to follow the Kerala model and to follow the Tamil Nadu model which is universal healthcare with primary health facilities. ...*(Interruptions)*... That is universal healthcare with health delivery to all sections of society. What Kerala and Tamil Nadu have is health assurance. What is this scheme? ...*(Interruptions)*... It is health insurance. There is a difference between health insurance and health assurance. ...*(Interruptions)*... We will support this Government in any step for health assurance, but we will not support this Government if it is indiscriminate health insurance. ...*(Interruptions)*...

Sir, Mr. Chidambaram has already mentioned about the budgetary allocation that is required for implementing Modicare, or as Mr. Amit Shah announced that this will be called NAMO Scheme. ...*(Interruptions)*... Do you know what NAMO stands for? No Allocation, Messaging Only. ...*(Interruptions)*... NAMO — No Allocation, Messaging

Only. ...(Interruptions)... That is what this scheme is, because the Finance Minister has provided only Rs.2,000 crore in the Budget. ...(Interruptions)... The allocation required for ten crore families varies anywhere between ₹12,000 crore and ₹ 1,00,000 crore. ...(Interruptions)... Mr. Chidambaram has mentioned the figure of ₹ 1,00,000 crore. ...(Interruptions)... Some Health Minister has mentioned the figure of ₹ 15,000 crore. ...(Interruptions)... It can be anywhere between ₹15,000 crore and ₹ 1,00,000 crore. ...(Interruptions)... We don't know. I am confident that the Government will find the money. ...(Interruptions)...; After all, they have increased the health and education cess from 3 per cent to four per cent. ...(Interruptions)... You will get about Rs.10,000 crore from that. You have introduced a Long-Term Capital Gains Tax from which you will get about Rs.40,000 crore next year. ...(Interruptions)... I am not worried that you will not find the money. ...(Interruptions)... But what I am worried about is the model that you are adopting. ...(Interruptions)... The route that you are taking is insurance. And that is a disastrous route because the one thing that we learnt from the US is how not to run a health system. ...(Interruptions)... If this Government is hell-bent on pursuing an insurance-led model of health delivery, my request to the hon. Finance Minister is: please take a pause, please have a re-look. ...(Interruptions)... Insurance has a role to play. ...(Interruptions)... But, fundamentally, it is provision of healthcare, provision of basic facilities and primary facilities. When you have insurance, a new demand is created for hospital facilities, for tertiary care. ...(Interruptions)... Tertiary care is provided when the priority is secondary care and primary care. You are not increasing allocations for the National Health Mission but you are. ...(Time-bell rings)... Sir, I have been interrupted repeatedly. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): There are other speakers also from the party. ...(Interruptions)...

SHRI JAIRAM RAMESH: I am speaking in spite of this noise in the Well, so please bear with me. ...(Interruptions)...

As I was saying, Sir, the Health Insurance Model creates a demand because corporate hospitals, private hospitals want to get the premium money. Mr. Finance Minister, as the Prime Minister said yesterday, we should support you on this. ...(Interruptions)... We support you on this. We support universal health coverage. We support universal health coverage on Kerala and Tamil Nadu model. ...(Interruptions)... We do not support universal health coverage on insurance model. This is the main problem with

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*jumla* No.2. ...*(Interruptions)*... It is a big announcement. There is no allocation. It is a marked shift in mindset to privatisation and insurance led of primary health facilities. ...*(Interruptions)*...

Sir, the third big claim made in this Budget is about employment. ...*(Interruptions)*... Mr. Chidambaram has already said that there is a private study done by two economists which shows that in 2017 seven-and-a-half million people were enrolled in Employees' Provident Fund Organisation (EPFO) and, therefore, they estimate that the number of jobs created is 7.5 million. ...*(Interruptions)*... The Prime Minister has repeated this in his interview. The Finance Minister has repeated in this Budget. This is completely wrong. ...*(Interruptions)*... I have myself, as Mr. Chidambaram said, punctured this claim. What has happened is - and this is welcome and I support the Government on this — demonetization and GST has led to formalization of the economy. ...*(Interruptions)*... Informal sector is becoming formal sector. We welcome this. This is not to be criticized. ...*(Interruptions)*... We welcome more and more informal sector jobs becoming formal sector jobs. However, to say that because these jobs have become formal, all these are new jobs, this is completely wrong. ...*(Interruptions)*... This is exaggerated. This is completely contrary to reality. Therefore, Sir, my request to the hon. Finance Minister is make the data public. Let it be criticized. Let it be analyzed. ...*(Interruptions)*... Please do not keep repeating this claim that the economy is creating 7.5 million new jobs because it has not created. ...*(Interruptions)*... What you have is 7.5 million formal jobs because of demonetization and GST, which we welcome. We should measure employment better. ...*(Interruptions)*... We need better indices of employment, but to say that we have solved the jobs problem in India, I think, is a gross exaggeration. We have a long way to go. ...*(Interruptions)*... All surveys show that job-creation is actually coming down. ...*(Interruptions)*... The Centre for Monitoring Indian Economy has shown that the rate of job-creation is coming down and, therefore, I urge the hon. Finance Minister not to keep repeating this propaganda that these jobs are being created. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I have a long way to go. I am sorry, I am going to disobey you on this. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I have a long way to go. I am Sorry. I am going to disobey you on this...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude now...*(Interruptions)*...

SHRI JAIRAM RAMESH: No, Sir. I am not concluding. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You are taking other Members' time. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: I am not concluding. I have some five minutes, or, at least, ten minutes to go. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You have already got. ...*(Interruptions)*... There are other speakers from your party. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I will continue till 11.00 p.m. I am ready to continue till 11.00 p.m. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your party has other speakers also. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Let me finish, Sir.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Yes, please conclude. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: The Chief Economic Advisor was asked this question three days ago in an interview: Do you agree that 7 million jobs have been created in 2017-18 as claimed by the State Bank of India Report based on EPFO data? ...*(Interruptions)*... The Chief Economic Advisor of the Ministry of Finance, who is a Government employee, appointed by this Government, gives this answer. And, I want the hon. Finance Minister to listen to this answer of his Chief Economic Advisor. He says, "We have done a stock calculation, we have not done a flow calculation. On the stock, I can confidently say that the size of the formal sector is much larger." This is exactly what I have been saying that the formal sector has become bigger because of GST and demonetization, which is good, but this does not mean that the rate of employment has suddenly accelerated because of demonetization, GST and other issues. ...*(Interruptions)*...

Sir, my fourth point relates to the macro-economic situation in the country. I am sad that the Finance Minister is not present. I was hoping that the most brilliant economist that we have in this House, a Member of the BJP, would be present here. ...*(Interruptions)*... Unfortunately, the BJP listens to that Member only on cows and temples and does not listen to him on economics. ...*(Interruptions)*... The notion of

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G.D.P. which we all use today, that notion of G.D.P. was invented by an economist, a Russian economist who became an American subsequently, called Mr. Simon Kuznets. ...*(Interruptions)*... Mr. Simon Kuznets was a Professor at Harvard and Mr. Simon Kuznets had a Ph.D. student, and Mr. Simon Kuznets got the Nobel Prize in 1971 after Mr. Paul Samuelson got the Nobel Prize in 1970. Sir, there is only one Indian who has been a student of both Mr. Kuznets and Mr. Samuelson and he is the Member of this House, who is an expert on economics but who is listened to only on temples and cows. What does this great economist, Harvard-trained economist, which the BJP does not listen to and his name everybody knows. ...*(Interruptions)*... This economist went to Ahmedabad some weeks ago and he spoke to the Institute of Chartered Accountants and he said, and I quote from his speech, Dr. Subramanian Swamy on Saturday alleged that senior Government officials from the Central Statistical Organization (CSO) were pressurized by the Narendra Modi Government to dish out data to show that demonetization had no adverse impact on the economy and the GDP numbers. Speaking to a gathering of Chartered Accountants in Ahmedabad, Dr. Subramanian Swamy said, रविं शकर जी, सुनिए। "Please do not go by the quarterly GDP data, - they are all bogus." ...*(Interruptions)*... I am not saying that but Dr. Swamy, Ph.D. student of the founder of GDP; Harvard-trained economist and expert on temples and cows, is saying this. He further said, "I am telling you, because my father founded the Central Statistical Organization (CSO). Recently, I went there with Union Minister Shri Sadananao Gowda. He called the CSO person, because there was pressure to put out data on demonetization. So, they put out the GDP data saying that there is no impact of demonetization. I am feeling nervous." Dr. Subramanian Swamy is feeling nervous. This is an achievement. Dr. Subramanian Swamy says, "I am feeling nervous because I know there is an impact." And he goes on in the speech to debunk the GDP data which is used by the Finance Minister to claim that we are the fastest-growing economy in the world. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude.

SHRI JAIRAM RAMESH: Sir, I will take five minutes more. It is very important. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): It is already ten minutes more. ...*(Interruptions)*...



SHRI JAIRAM RAMESH: Sir, it is very important.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I am not worried about you. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: You cut the time later. Right now, I want to finish.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I am worried about the party because there are other speakers also. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Bad enough, I am being interrupted by them. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Sir, the LoP is there. He will take care. Kindly allow him.

SHRI JAIRAM RAMESH: Sir, repeatedly, the hon. Prime Minister and the Finance Minister have been saying, इतना चमत्कार हो गया है! In the ease of doing business, we have moved 42 places. In the snakes and ladder, we have gone to a ladder which has taken us from 142, when Dr. Manmohan Singh was the Prime Minister, to 100. *Wah! Wah!* I was also very impressed how India could go from 142 to 100 in one year's time. Sir, I have here a paper and I will authenticate it. ...*(Interruptions)*... This is a paper prepared by the Centre for Global Development, which is only one kilometer away from the World Bank in Washington D.C. Because the Prime Minister and the Finance Minister, the great champions of *Swadeshi* take great pride in getting certificate from World Bank, I am also using a foreign organization, which has ex-World Bank economists on its staff and what do they show? ...*(Interruptions)*... The headline is "A change in World Bank methodology explains India's rise in doing business rankings." रैंकिंग का तरीका बदला है, इसीलिए हम 142 नं. से ऊपर उठकर 100 नं. पर पहुंच गए हैं। The Chief Economist of the World Bank has resigned from the World Bank day before yesterday— Paul Romer because he said there was political interference in the ranking of Chile because Chile had a left-wing Government. They have now a right-wing Government and the World Bank was under pressure to show that the right-wing Government—Mr. Rangarajan you will be happy—is doing better than the left-wing Government. ...*(Interruptions)*... Sometimes left-wing does better than right-wing also. So, Chile was an example. Romer resigned and I wish all the Members of BJP read this paper because what it shows is, India's position has improved. I applaud you. I applaud the Prime Minister. I applaud the Finance Minister. ...*(Interruptions)*... India's position

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has improved from 142 to 134. It has not improved from 142 to 100. And why has it improved from 142 to 134? क्यों इम्प्रूवमेंट आया है? इम्प्रूवमेंट इसलिए आया है, क्योंकि हमने एक कानून पारित किया है और वह है। Insolvency Code, इसीलिए हमारी रैंकिंग बढ़ी है। This is the western model of economics. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Jairam Ramesh, you have only one minute. Please complete.

SHRI JAIRAM RAMESH: Sir, the western model of economics is, you can hire only if you can fire. If you make firing easy, you make hiring easy. ...*(Interruptions)*... We passed Insolvency Code. We passed Bankruptcy Code, which is very good. We supported it. It is a welcome step and that enabled, that one single step enabled us to move from 142 to 134. I hope we will go from 134 to 100. I would welcome it. ...*(Interruptions)*... I would support any move but, let us not have a false sense of euphoria that reforms are leading to ease of doing business. Sir, the former Environment Minister is sitting here. Sometimes, regulations are good for the economy. ...*(Interruptions)*... If you do not have any laws to control pollution, you can have ease of doing business, but your ease of living will die. So, sometimes regulation is required, laws are required. Not all regulations are bad. We must enable businesses to start early. ...*(Interruptions)*... Sir, I will finish when I finish. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You said you need five minutes. You have taken four minutes. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, that is up to the Leader of the Opposition. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No, it is up to the Chair.

SHRI JAIRAM RAMESH: He is not Chief Whip there. ...*(Interruptions)*... No, no. He is now Vice-Chairman. He is sitting there as the Vice-Chairman. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, please complete. Don't go to that. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, as long as you are in that Chair, you are Vice-Chairman and not Chief Whip. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Whatever time you wanted, I gave you that time. Now, only one minute is left. So please conclude. ...*(Interruptions)*... You think about others also. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, give me two minutes. ...*(Interruptions)*...

SHRI T.K. RANGARAJAN: Sir, I thought civil war is in that side. This side also, there is a civil war. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, I will finish in two minutes. Give me two minutes, I will finish it. Sir, the basic assumption in ease of doing business is to remove as many regulations as possible. ...*(Interruptions)*... So I request the hon. Finance Minister to have a more intelligent approach to the removal of regulation. Some regulations for health, for safety, for environment, for protection of labour are required. So, it is not as if you can remove the regulations and suddenly the ease of doing business ranking improves. So, I really and frankly do not understand what this great fascination is to the ease of doing business and with rankings. Why should we worry about rankings? India is India, it can't be compared with any other country. Just as much I do not approve of ranking between the States, how can you compare Bihar with Kerala? How can you compare Odisha with Tamil Nadu? The history is different. The model is different. The administrative system is different. So, we must have co-operative federalism, not competitive federalism, not confrontational federalism. You must have cooperative federalism where States work with each other. Sir, I don't mind saying so. Ravi Shankarji will be shocked when I say that, I think, the Finance Minister has made a good beginning with the GST Council. The GST Council was a good innovation although you stopped it from happening for two-and-a-half years, but that is history. We will leave it aside. The GST Council is a good innovation, the Finance Minister deserves credit for running the GST Council in a consensual manner, and I hope that this will be the shape of things to come. However, we should not abandon this approach to federalism and go by the NITI Aayog approach of competitive federalism when we start ranking States, and Bihar will always be at the bottom and Gujarat and Tamil Nadu will always be at the top. That will be unfair to States like Bihar which has a huge backlog of development.

Sir, in summary, what I want to say is that the claims made by the Finance Minister on agriculture are vastly exaggerated. The MSP was already at 50 per cent profit over

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the cost of production in February, 2015. The BJP Government gave an affidavit in the Supreme Court saying that 50 per cent profit is not possible. They changed their mind in three years. The health insurance scheme is a welcome announcement. We will support it. But it is unlikely to succeed. It will only help private hospitals. It will help the private sector. It will not help the real patients. Out of pocket expenditure and out patient needs are not met. We should go back and strengthen primary health care, follow the Kerala model, the Tamil Nadu model. Third, we must not exaggerate the acceleration in job creation; Provident Fund more enrolment, does not mean more new job creation. It only needs more formalization. Finally, Sir, on GDP numbers, I want the Finance Minister occasionally to listen to Dr. Subramanian Swamy. Thank you.

SHRI RAVI SHANKAR PRASAD: Sir, I appreciate his eloquence. He was so effective even in the case of noise. Good one. But I really appreciate your new love for Dr. Subramanian Swamy.

SHRI JAIRAM RAMESH: I wish my love is transferred to you.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. The next speaker is Mr. Mahesh Poddar.

**श्री महेश पोट्टार** (झारखंड): उपसभाध्यक्ष महोदय, सर्वप्रथम मैं आपके प्रति आभार प्रकट करता हूँ कि आपने मुझे बजट जैसे महत्वपूर्ण विषय पर बोलने का मौका दिया। हमारे कुछ टीडीपी के सदस्य, आंध्र प्रदेश में स्टील प्लांट के लिए व्यथित हैं। मैं इन्हें बताना चाहता हूँ कि Sixties में, इनके आंध्र प्रदेश के स्टील प्लांट के कारण मैं ट्रेन में फंसा पड़ा था और ट्रेन में लायन्स क्लब के द्वारा दिया गया खाना खाया था। आज जिंदगी में दूसरी बार इनके ही स्टील प्लांट के कारण खुद ही व्यथित हो रहा हूँ और मैं उनसे गुज़ारिश करूंगा चूंकि इनके कारण मैं पहली बार उस समय तकलीफ पा चुका हूँ, इसलिए कम से कम अब तो मुझे बोलने दें। खैर, यह उनकी चॉइस है।

उपसभाध्यक्ष महोदय, मैं नम्रता से स्वीकार करता हूँ कि श्री जयराम रमेश जी के बाद बोलना और उनकी विद्वता के साथ अपने आप को मैच करना मेरे लिए बहुत ही मुश्किल होगा। बजट वर्ष 2018-19 देश की उन सभी प्राथमिकताओं के लिए प्रतिबद्ध है और उनकी implementation को गति देने वाला है। यह बजट प्रधान मंत्री जी ने "सबका साथ, सबका विकास" के महाअभियान में रेखांकित किया है। इस बजट में देश के एग्रीकल्चर से लेकर इन्फ्रास्ट्रक्चर तक पूरा ध्यान दिया गया है। ...**(व्यवधान)**... अगर बजट में गरीब और मध्यम वर्ग की चिन्ता दूर करने वाली बातें हैं और उनके हेल्थ की योजनाएँ हैं, तो छोटे उद्यमियों के लिए वेल्थ बढ़ाने वाली योजनाएँ भी हैं। ...**(व्यवधान)**... इसमें फूड प्रोसेसिंग से लेकर फाइबर ऑप्टिक्स तक, सड़क से लेकर शिपिंग तक, युवा से लेकर सीनियर सिटिजन तक, 'ग्रामीण भारत' से 'आयुष्मान भारत' तक, 'डिजिटल इंडिया' से 'स्टार्टअप

इंडिया' तक एक लम्बी लिस्ट है। यह बजट देश के सवा सौ करोड़ लोगों की आशाओं और अपेक्षाओं को पूरा करने वाला और मज़बूत करने वाला बजट है। ...**(व्यवधान)**...

महोदय, सबसे पहले तो हम बात करें किसानों की, जो हमारे अन्नदाता भी हैं। हमारे किसानों ने लगातार सूखा और बाढ़ जनित अकाल, दुर्भिक्ष सभी कुछ का सामना किया है, लेकिन इन सब के बावजूद उन्होंने इस देश को खाद्यान्न के मामले में स्वावलम्बी ही नहीं बनाया, बल्कि सरप्लस उत्पादक और निर्यातक भी बनाया है। ...**(व्यवधान)**... लेकिन आज़ादी के छः दशक के बाद भी उनकी हालत क्या रही, क्या यह कभी हमने सोचा है? महोदय, एक छोटा सा शेर है:

"कितनी पलकों की नमी माँग के लायी होगी,  
प्यास तक फूल की शबनम ने बुझायी होगी।"

महोदय, यदि एक मुद्दा कोई विशेष मुद्दा है, जिस पर हम बात करना चाहेंगे, तो वह किसानों के बारे में बात करना चाहेंगे। ...**(व्यवधान)**... माननीय रमेश जी ने एमएसपी के लिए बात की। हम इस पर नहीं जाएं कि पहले क्या था और आज क्या है, लेकिन यह मुझे मालूम है कि आज के दिन जब मैं अपने क्षेत्र के किसानों को देखता हूँ, उनमें ललक देखता हूँ और उनमें कैसे न कैसे एमएसपी पर माल बेचने की भूख देखता हूँ और चाहत देखता हूँ और सरकारों के द्वारा उनको अधिक से अधिक दिये जाने की बात की जाती है, ...**(व्यवधान)**... तब मुझे एहसास होता है कि हो सकता है कि एमएसपी पहले कम रहा हो या ज्यादा रहा हो, अब और ज्यादा होगा, लेकिन इतना मानना पड़ेगा कि एमएसपी पर माल खरीदने की चेष्टा बढ़ रही है, और इसमें कोई शक नहीं है। ...**(व्यवधान)**... महोदय, अब वक्त आ गया है कि इन किसानों के प्रति हम अपनी कृतज्ञता दिखाएं और उन्हें उद्यमी बना कर उनके उत्पादों को वैश्विक व्यापार में बाजार की चुनौतियों का सामना करने लायक बनाएँ। ...**(व्यवधान)**...

महोदय, मन से, वचन से और कर्म से हम कहें कि "त्वदीय वस्तु गोविन्द, तुभ्यमेव समर्पये।" जो तुमने मुझे दिया है, उसे मैं तुमको प्रभु मान कर अर्पित करना चाहता हूँ। ...**(व्यवधान)**... महोदय, यह तभी सम्भव होगा, जब कृषि के सहायक पक्षों अर्थात् पशुपालन, बागवानी, मछली पालन, दुग्ध उत्पादन, शहद उत्पादन आदि के माध्यम से -- इन तमाम क्षेत्रों के लिए इस बजट में प्रॉपर और काफी प्रावधान किया गया है। ...**(व्यवधान)**... हमें यह नहीं भूलना चाहिए कि भारत के जैविक उत्पादों, मसालों, वन औषधियों, रेशम, लाह, दुग्ध उत्पाद, नदी-तालाब की मछलियों आदि की माँग पूरी दुनिया में है, लेकिन अफसोस की बात है कि इन उत्पादों और उनके उत्पादकों को विश्व बाजार में प्रतियोगी बनाने के मामले में पहले कोई गम्भीर कोशिश नहीं हुई।

महोदय, प्रधान मंत्री और वित्त मंत्री जी ने कृषि और उससे जुड़ी सेवाओं को उन्नत बनाने और किसानों की आय दोगुनी किये जाने के अपने संकल्प के प्रति पूरी ईमानदारी दिखायी है। तभी तो गाँव और कृषि की सर्वांगीण समृद्धि के लिए इस बजट में अधिकतम उपबन्ध किया गया है - चाहे वह 14.43 लाख करोड़ का inflow हो या 11 लाख करोड़ का अन्य समर्थन। इन आर्थिक प्रबन्धों के जरिए गाँवों के संसाधन को अधिक गुणवत्तापूर्ण बनाते हुए मानव संसाधन के अधिकतम उपयोग, स्वरोजगार, सहायक रोजगार, मौसमी उद्योग, देशज हुनर से स्वावलम्बन आदि के मार्ग निकाले गये हैं।

[श्री महेश पोदार]

महोदय, परम श्रद्धेय रामकृष्ण परमहंस ने कहा था - "माटी टाका, टाका माटी।" यह बांग्ला की एक कहावत है। इसका अर्थ है कि माटी से ही पैसा निकलता है और पैसा जब एक लेवल के बाद हो जाता है, तो वह माटी के बराबर हो जाता है। हमारी पारम्परिक आर्थिकी का मूल भी मिट्टी से सोना उगाने का रहा है। हमारे आदरणीय प्रधान मंत्री जी ने रामकृष्ण परमहंस के इस गूढ़ कथन को और हिन्दुस्तान की पारम्परिक आर्थिकी का मर्म समझा है तथा उसे बजट के जरिए कार्य रूप में परिणत किया है। इस बजट ने देश के आम लोगों को यकीन दिला दिया है कि 2022 तक....., 2022 सुन कर बहुत लोगों के दिमाग में कई बातें आने लगती हैं, लेकिन 2022 का एक बहुत बड़ा संदेश है और वह यह है कि यह साल देश की आज़ादी का 75वां वर्ष है और कोई भी सरकार हो, उसको आने वाले समय के लिए कुछ योजना बना कर चलना पड़ता है। ...**(व्यवधान)**... 2022 तक अपने देशज साधनों और समन्वय के आधार पर देश के किसान अपनी आमदनी दुगुनी करने में कामयाब होंगे। ...**(व्यवधान)**...

महोदय, यह केवल आश्वासन नहीं है, बजट में सभी चीज़ों के लिए मुकम्मल इंतजाम हैं। 22,000 रूरल हब बनाए जाएंगे और ये मैक्सिमम मार्केट बेनिफिट हासिल कर सकेंगे। ...**(व्यवधान)**... महिला स्वयं सहायता समूहों को जैविक कृषि से जोड़ने के लिए 1,000 हेक्टेयर जोड़े जाएंगे। औषधीय पौधों के लिए 200 करोड़ का निवेश होगा। फूड प्रोसेसिंग इंडस्ट्री के लिए बजट प्रोविजन 715 करोड़ रुपए से बढ़ा कर 1,400 करोड़ रुपए कर दिया गया है। ...**(व्यवधान)**... 42 स्टेट ऑफ आर्ट फूड पार्क बनाए जाएंगे और 500 करोड़ रुपए का उपबंध एग्रो लॉजिस्टिक सुविधाओं के लिए किया गया है। ...**(व्यवधान)**...

महोदय, बैम्बू डेलवपमेंट मिशन के लिए 1,200 करोड़ रुपए का प्रोविजन किया गया है। किसानों को अब कृषि कार्यों के आलावा पशुपालन के लिए भी किसान क्रेडिट कार्ड का लाभ मिल सकेगा। किसानों द्वारा उत्पादित सौर ऊर्जा का अतिरिक्त सरकार अथवा बिजली कंपनियां खरीदेंगी और यह हमारे अन्नदाताओं की आमदनी का एक अतिरिक्त स्रोत बनेगा। ...**(व्यवधान)**...

महोदय, मछली पालन, एक्वा इन्फ्रा फंड और पशुपालन वगैरह के लिए 10,000 करोड़ रुपए का प्रोविजन किया गया है। ...**(व्यवधान)**... महोदय, हम मानें या न मानें, लेकिन उज्ज्वला योजना के माध्यम से 8 करोड़ और महिलाएं जुड़ेंगी। आगामी दो वर्षों में 2 करोड़ अतिरिक्त शौचालय बनेंगे। ...**(व्यवधान)**... 4 करोड़ गरीब परिवारों को मुफ्त में बिजली मिलेगी। 2,600 करोड़ रुपए के बजट प्रोविजन से 96 सूखाग्रस्त जिलों के लिए विशेष सिंचाई योजना आरम्भ होगी। ...**(व्यवधान)**...

महोदय, ग्रामीण एवं शहरी गरीबों को आवास मुहैया कराने के लिए एक डेडिकेटेड हाउसिंग फंड सृजित होगा और इसके जरिए ग्रामीण क्षेत्रों में 51 लाख तथा शहरी क्षेत्रों में 37 लाख आवास बनाने का प्रावधान किया गया है। ...**(व्यवधान)**...

महोदय, प्रधान मंत्री जी ने खेती के साथ नारी और युवा शक्ति बढ़ाने के लिए अर्थात् बेहतर मानव संसाधन सृजन को महत्ता दी है। अभी हाल ही में, दावोस में सम्पन्न विश्व आर्थिक सम्मेलन में पूर्व IMF के प्रमुख तथा अन्य लोगों के बीच काफी महत्वपूर्ण मीटिंग्स हुई हैं। ...**(व्यवधान)**... महोदय, प्रधान मंत्री जी ने हाल में दावोस में संपन्न विश्व आर्थिक सम्मेलन के पूर्व IMF के प्रमुख तथा अन्य

आर्थिक चिंतकों से कहा कि यदि भारतीय नारी शत-प्रतिशत नियोजित हो, तो भारत का जीडीपी 27 परसेंट हो जाएगा। ...**(व्यवधान)**...

महोदय, बातें तो बहुत थीं, लेकिन समय कम है, इसलिए अंत में मैं यह जरूर कहना चाहूंगा कि यदि कोई मोदी जी के साथ चले.... मोदी जी ने कल एक बहुत बड़ी बात कही कि उनकी जो योजनाएं हैं, उस योजना में यदि कोई सुझाव देना चाहे, कोई साथ जुड़ने के लिए तैयार हो, तो वह सबका साथ, सबका विकास के सिद्धांत के तहत सबको साथ लेने के लिए, सबके सुझाव को साथ लेते हुए तथा उन्हें समायोजित करते हुए आगे के रास्ते को बनाते चलेंगे, धन्यवाद। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, we will only sit up to 10 o'clock, and then we will resume the debate tomorrow. We will now take up the Special Mentions. But, I would request the Members to lay their Special Mentions. ...**(Interruptions)**... Please don't read it because there will be no time. ...**(Interruptions)**...

THE LEADER OF OPPOSITION (SHRI GHULAM NABI AZAD): Let him speak. ...**(Interruptions)**... Let Mr. Neeraj Shekhar start speaking so that he is able to resume his speech tomorrow. ...**(Interruptions)**... He is on his legs.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Okay, Shri Neeraj Shekhar. ...**(Interruptions)**...

**श्री नीरज शेखर** (उत्तर प्रदेश): महोदय, सबसे पहले मैं आपका आभार व्यक्त करता हूं कि आपने मुझे केन्द्रीय बजट 2018-19 पर बोलने का समय दिया। वर्तमान बजट को अगर आपने समझना है, तो आज जो समस्या पैदा हुई है, उससे समझा जा सकता है कि यह सरकार कैसी है? आज हम देर रात तक बैठे हैं, हमने तो खाना खा लिया, लेकिन यहां के जो कर्मचारी हैं, यहां हमारे बीच बैठे हैं, इन लोगों को खाना नहीं मिला है। यह कैसी सरकार चल रही है? बजट ऐसा ही है कि अपना पेट भर लो, इस देश का गरीब, इस देश का किसान मरे, भाड़ में जाए या कहीं जाए। यह सरकार ऐसी ही है, ऐसा ही इनका बजट है। किसानों को \* देने वाला यह बजट है।

मैं यहां जो बात कहना चाहता हूं, वह किसानों के बारे में है। क्योंकि हम लोग देहाती इलाके से आते हैं, जितने माननीय सदस्य यहां हैं, उनका जरूर किसी-न-किसी तरह देहात से, गांव से लगाव है। जब तक किसानों की बात नहीं होगी, यह सरकार किसान के बारे में बात नहीं करती, केवल उद्योगपतियों के बारे में बात करती है। सबसे पहला मुद्दा जो बजट में दिया गया है, वह है एम.एस.पी., जिस पर मैं बात करना चाहूंगा। जैसा माननीय वित्त मंत्री जी ने बताया है कि हम किसान को डेढ़ गुना एम.एस.पी. देंगे, लेकिन किस तरह डेढ़ गुना आप देंगे? यहां आदरणीय चिदम्बरम जी ने भी कहा, आदरणीय रमेश जी ने भी कहा, चूंकि हम लोग हिन्दी बेल्ट से आते हैं, मैं अपने किसानों को हिन्दी में बताना चाहता हूं, जिन्हें ये लोग भ्रमित करते रहते हैं। मैं बताना चाहता हूं कि एम.एस.पी. का इन्होंने क्या तरीका अपनाया है। कृषि के क्षेत्र में स्वामीनाथन जी और जितने बड़े-बड़े कृषि-विशेषज्ञ हैं, उन्होंने कहा था कि इसके तीन फॉर्मूले होंगे - A2+FL, C2 and A2. आप किसे दे रहे हैं - A2 को, जिसमें केवल किसान की जो कॉस्ट होगी, उस पर मिलेगा।

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\* Expunged as ordered by the Chair.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Neeraj Shekhar, you can continue tomorrow. We will now take up Special Mentions before we conclude today. You can continue tomorrow. Now, I will take up Special Mentions. But, I will request the hon. Members, if possible, to lay their Special Mentions.

### SPECIAL MENTIONS

#### **Demand to indicate distinctly the data regarding generation of employment under the current Government in the EPFO network**

**श्री पी.एल. पुनिया** (उत्तर प्रदेश): महोदय, मेरा Special Mention EPFO में लाभान्वितों की सही स्थिति स्पष्ट करने के संबंध में है। देश के मौजूदा प्रधान मंत्री ने लोक सभा चुनावों के दौरान हर वर्ष 2 करोड़ लोगों को रोजगार देने का वायदा किया था। श्रम मंत्रालय ने प्रधान मंत्री मुद्रा योजना के तहत स्व-रोजगार से जुड़े लोगों को EPFO नेटवर्क में शामिल करने का प्रस्ताव दिया है। देश में स्व-रोजगार में शामिल लोगों को आंकड़ा रोजगार डाटा में शामिल करने की यह पहली कोशिश है। इससे सीधे-सीधे मौजूदा वर्कफोर्स में लगभग 50 करोड़ लोगों को जोड़ दिया जाएगा। इससे रोजगार उत्पन्न होने और रोजगार पाने वालों की सही संख्या का अनुमान लगाना असंभव हो जाएगा।

अतः आपके माध्यम से मेरा निवेदन है कि EPFO में enrollment किए गए आंकड़ों में वर्तमान सरकार के कार्यकाल में उत्पन्न हुए नए रोजगार को अलग से दिखाया जाए। साथ ही, नोटबंदी और जी.एस.टी. लागू होने के बाद समाप्त हुए रोजगार का भी उल्लेख किया जाए। प्रति वर्ष 2 करोड़ नए रोजगार उत्पन्न करने की दिशा में आंकड़ों में नहीं धरातल पर ठोस कदम उठाया जाए।

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the Special Mention made by Shri Punia.

#### **\*Demand to stop the diversion of funds allocated for development work in panchayats for installation of mobile phone towers in Chhattisgarh**

**श्रीमती छाया वर्मा** (छत्तीसगढ़): पंचायती राज मंत्रालय के अंतर्गत चौदहवें वित्त आयोग के तहत राज्यों को विभिन्न विकास कार्यों के लिए राशि प्राप्त होती है, जिस का उपयोग पंचायतों के चुने हुए प्रतिनिधि पंचायतों के विकास की जरूरतों के अनुरूप करते हैं, परंतु अत्यंत खेद की बात है कि छत्तीसगढ़ राज्य को चौदहवें वित्त आयोग से मिली राशि को राज्य सरकार पंचायतों से वापस लेकर मोबाइल टॉवर लगाने जा रही है। यह पंचायतों के विकास कार्यों में बाधा उत्पन्न करने वाला निर्णय है।

चौदहवें वित्त आयोग द्वारा जिन मदों में पंचायतों के विकास के लिए राशि जारी की गयी है, उन मदों में राशि खर्च न करने देना, राज्य सरकार का यह कदम चिंताजनक है। इस कदम से एक तरफ पंचायतों का विकास कार्य प्रभावित होगा तो दूसरी तरफ पंचायतों को प्राप्त शक्तियां शिथिल होंगी।

\*Laid on the Table.